

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 165 OF 2020  
(Earlier OA No. 122/2015 WZ)**

**In the matter of :**

**Samita Rajendra Patil & Ors.**

**...Applicants**

**Versus**

**Jindal Steel Works & Ors.**

**...Respondents**

**AFFIDAVIT IN REPLY TO AFFIDAVIT OF  
RESPONDENT NO.1 DATED 18<sup>TH</sup> JULY 2022**

I, Samita Patil, Applicant No.1, do hereby state on solemn affirmation as follows :

1. I have received the copy of Affidavit of Respondent Nos.1 and 2 dated 18<sup>th</sup> July 2022. I have gone through the same and noted the contents thereon.
2. At that outset, it is submitted that the allegations contained therein, unless the same are expressly admitted, the same should be treated as if reproduced as it is and stands denied by me.
3. It is not true that I have objected only to para 17 vide my Affidavit dated 03.03.2022. The bare perusal of the Affidavit shows that the Respondent Nos.1 and 2 have taken an exception for this Hon'ble Tribunal to entertain the issue in respect of construction of bridge at Kharmachela village on the ground that the same is pending in Criminal Writ Petition No.1107 of 2020 before the Hon'ble High



Court and therefore, this Hon'ble Tribunal should not consider the same. At the outset, it is submitted that the Respondent Nos.1 and 2 have misled the Hon'ble High Court and succeeded in getting an order for construction of the bridge at village Kharmachela on Survey No.94 on the ground that it belongs to them, when in fact, it is a government land. Whereas in the present case, the Applicant is concerned with destruction of mangroves and environmental damage caused while constructing the bridge at village Kharmachela and various other issues. I further say and submit that at the relevant time, there was a vacancy before this Hon'ble Tribunal and therefore, I had to file the Petition before the Hon'ble High Court and I have already disclosed the facts in my earlier pleadings and more particularly in the Affidavit dated 02.12.2021. Therefore the contention of the present Respondent Nos.1 and 2 is totally misconceived and not tenable in the eyes of law.

4. I received the email on or about 7<sup>th</sup> April 2022 to attend the hearing before the Committee constituted by this Hon'ble Tribunal before the Collector Office, Raigad, Alibag to address the Committee on 11.04.2022.
5. I have appeared before the Committee along with Mr. Sunil Kothekar and I have submitted a written presentation running from pages 1 to 238. I also requested the committee to accompany me or permit me to show the destruction and environmental damage caused by the Respondent Nos.1 and 2 on the large scale spread from Pen-Wadkhal to Raigad-Alibag, however, the Committee has surprisingly refused for the same. They have taken my representation on record and allowed me to explain the nature of



my submissions. It is reliably learnt that the Committee has preferred to visit certain places with the representatives of the company without notice to us. Therefore, it is necessary for this Hon'ble Tribunal to call upon the Committee as to why they have not permitted to us to accompany them and seen the places when the destruction and damage caused to environment is writ large and spread over to 15 kms. from village Dolvi, Gadab, Kharmachela, Kharkarawi, Kharchirbhi, Kharghat, Khardhombi, Wave, Vadkhal, Kolwe, Beneghat and etc. Here to annexed and marked **Annexure 'A'** is the copy of the written representation.

6. Similarly on 27.04.2022, I have also requested the MPCB, Collector to send the copies of Minutes of Meeting, but till date the same are not forwarded to me. Here to annexed and marked **Annexure 'B'** is the copy of email
7. Till date, I have not received the copy of the report. It is not known as to what was the problem for the Committee for not accompanying me and visit the site and why did they visit the sites with the representatives of the company.
8. Whatever stated hereinabove are true and correct facts and the same is believed to be true and correct for which I sign hereunder.

Solemnly affirmed at Pen )

On this 20<sup>th</sup> day of August 2022)

*S. R. Patil*

**BEFORE ME**

*J. D. Mhatre*  
Adv. Jitendra D. Mhatre  
B.A. LL.M.  
NOTARY Govt. of India  
Shrinivas, Plot No. 159,  
MHADA Colony, At.-Pen.  
Raigad - (M.S.)



Signatory Identified From  
ID.Proof -Adhar/Pan/D.L/E.C.  
NO.-48056624 8923

*J. D. Mhatre*

Serial No. 2154  
No. of Pages:- 03  
Date -: 20 / 08 / 2022

To,

The Chairman,

NGT appointed Joint Committee & Ors

Sub: Representation on behalf of Samita Rajendra Patil

**INDEX**

Sr No.	Particulars	Page No.
1.	Representation dated 6.04.2022	1-11
2.	The Demarcation map showing the location of company and HTL, LTL, CRZ I, CRZ III, Tidalflat, Saltpans, Mangrove Forest, the images of Coastal Zone Management plan of various villages is attached herewith as <b><u>Annexure 1.</u></b>	12-33
3.	The photos and Satellite images (for the years 2009, 2011, 2014, 2019, 2020 and 2022) showing gradual reduction of mangroves in and outside company premises, at the site of jetty, at the site of conveyor belt and Kharnachela bridge is marked and collectively annexed as <b><u>Annexure 2 (Colly).</u></b>	34-63
4.	The images showing the destruction of mangroves by the company at village 'Kharakawi' are annexed hereto and marked as <b><u>Annexure 3 (Colly).</u></b>	64-71
5.	The copy of the MPCB report dated 25.08.2016 is marked and annexed as <b><u>Annexure 4.</u></b>	72- to 94
6.	The copy of reports of the District Soil Conservation Department are marked and annexed as <b><u>Annexure 5.</u></b>	95

7.	The satellite images and photos showing dumping of waste material on natural nalas is marked and annexed as <b><u>Annexure 6.</u></b>	96
8.	The copy of the order dated 10.09.2018 passed by the Ld. District Collector, Raigad is marked and annexed as <b><u>Annexure 7.</u></b>	97
9.	The photos showing slag dumped over Government CRZ land on the hazardous waste material are marked and collectively annexed as <b><u>Annexure 8.</u></b>	98
10.	The Satellite images for period of 2009, 2011, 2012, 2015, 2022 depicting the continued construction over existence of natural nalas and mangroves are hereby annexed and marked as <b><u>Annexure 9.</u></b>	99-103
11.	The photos depicting the Air pollution caused by the company are marked and annexed as <b><u>Annexure 10.</u></b>	104
12.	The photograph showing polluted water and dead fish are marked and collectively annexed as <b><u>Annexure 11.</u></b>	105
13.	The copy of representation dated 28.03.2022 is marked and annexed as <b><u>Annexure 12.</u></b>	106 to 108
14.	The copy of Environmental Clearance granted by the MOEF & CC on 25.08.2015 for the expansion of Integrated Steel Plant of the company is hereby annexed and marked as <b><u>Annexure 13.</u></b>	109 to 117
15.	The copy of representation made to the committee along with the images showing the destruction of agricultural land are hereby annexed and marked as <b><u>Annexure 14.</u></b>	118 to 224
16.	The satellite images showing presence of Mangroves from the villages of Kharmachela to Shetpalas is marked and annexed as <b><u>Annexure 15.</u></b>	225 to 232.

17.	Affidavits dated 2.12.2021 and 1.03.2022 as filed before the National Green Tribunal.	
-----	---	--

*Last Page*

Pen

6.04.2022

Samita Rajendra Patil

Date: 6.03.2022

To,

1. Shri. Jigmet Takpa,  
Joint Secretary, MOEF& CC,  
Government of India,  
Chairman of Hon'ble NGT appointed Joint Committee.
2. Regional Director,  
Central Pollution Control Board, Pune
3. The Director,  
Maharashtra Coastal Zone Management Authority, Mumbai.
4. The Chairman,  
Maharashtra Pollution Control Board, Mumbai
5. Prof. Anurag Garg,  
IIT Mumbai
6. The District Collector, Raigad
7. The Regional Officer, MPCB, Raigad
8. National Centre for Sustainable Coastal Management, Chennai 400  
076

Reference : Orders dated 27-05-2021 and 04-03-2022 passed by Hon'ble National Green Tribunal, Principal Bench in OA No. 165/2020 (Earlier OA No. 122/2015 Western Zone) Samita Rajendra Patil v. Jindal Steel Works & Ors.

Subject : Representation on behalf of the Applicants to the Joint Committee as per liberty granted by the Hon'ble National Green Tribunal in the above referred case.

Sir,

1. I am the Applicant in the above named case. I have filed the above proceeding in the Hon'ble NGT in the year 2015. The above case was transferred by the Hon'ble NGT from Western Zone Bench to the

Principal Bench in the year 2020. The Hon'ble NGT has passed two orders as referred above. Hon'ble NGT has granted liberty to the parties to make their representation to the committee and accordingly I am submitting this representation to the Committee to bring on record certain facts.

2. I am attaching certain important documents along with Affidavits dated 2.1.2021 and 1.03.2022 as filed before the National Green Tribunal to put forth the contentions raised in the proceeding.

3. Destruction of mangroves -

a. Respondent company has carried out largescale destruction of mangroves and natural creek channels in their expansion activities, construction of jetty, conveyor belt, Kharmachela bridge, dumping of chemical waste.

b. Large scale destruction of mangroves has been brought on record by the MCZMA through their affidavit dated 23/09/2016. According to MCZMA, JSW Company is located on CRZ I & III area. Similarly Environmental Mantralay Annex building has provided coastal zone management plan of entire Konkan region. It is evident from the same that Survey No. 94 is Government *Khajan* land and is covered by mangroves and affected by the high tide line and also the same is situated in the No Development Zone, similarly conveyor belt at Dolvi Plant from the plant to jetty is situated in high tide line and No Development Zone and CRZ-I area. Similarly the MCZMA has contended that they have visited the '*Kharmachela*' because it is situated at a long distance. Similarly Google images also show that the entire plant is situated in CRZ and affected by mangroves. Therefore the entire plant needs to be shifted to Non-Mangrove and Non-CRZ zone. The Demarcation map showing the location of company and HTL, LTL, CRZ I, CRZ III, Tidalflat, Saltpans, Mangrove Forest, the

images of Coastal Zone Management plan of various villages is attached herewith as Annexure 1.

- c. As per the Hon'ble Bombay High Court order dated 06-10-2005 in Writ Petition No. 3246/2004, mangroves have been declared as protected forests and forest.
- d. Entire company is located on CRZ I & III. The information which the company submitted for getting permissions and clearances for company expansion, construction of jetty, construction of conveyor belt and Kharmachela bridge, mentions that the land is only buffer zone and there is no existence of any mangroves in the said land. Company has wrongly submitted EC compliance condition that plant development is beyond 100 metre of HTL. Moreover the GR issued by the Govt. of Maharashtra dated 21/10/2005 has banned construction within 50 meters of mangrove areas. The said GR is pursuant to the order dated 06/10/2005 by Hon'ble Bombay High Court.
- e. However, as per onsite photos, satellite images and MCZMA report, mangroves are existing in the said area which have been gradually destructed by the company in their various activities. Mangroves grow around the creek and natural channels feeding the creek. In the present case mangroves are found inside as well as outside company premises. The photos and Satellite images (for the years 2009, 2011, 2014, 2019, 2020 and 2022) showing gradual reduction of mangroves in and outside company premises, at the site of jetty, at the site of conveyor belt and Kharmachela bridge is marked and collectively annexed as Annexure 2 (Colly).
- f. Satellite images show natural channels and mangroves from 2009. There is visibly great reduction of mangroves and natural water channels from 2009 to 2011 period.

g. It is also come to my knowledge that the company has caused rampant destruction in the mangrove cover at village 'Kharkarawi' for the purpose of its steel plant extension. It is also submitted that the destruction of mangrove plantation is significant and therefore the Committee is also required to visit the said site. The images showing the destruction of mangroves by the company at village 'Kharkarawi' are annexed hereto and marked as **Annexure 3 (Colly)**.

4. **Dumping of Hazardous Chemical Waste -**

- a. In the manufacturing activities of the company, lot of chemical hazardous waste in powder form is generated. Company is supposed to dispose of the said waste in a scientific manner. Instead of doing that, Company has haphazardly dumped the said material at many places and has used the said chemical waste in levelling the ground. MPCB reports dated 25.08.2016 has specifically stated that the said waste material is hazardous. The copy of the MPCB report dated 25.08.2016 is marked and annexed as **Annexure 4**.
- b. Waste material is illegally dumped upon themangroves and agricultural fields spread over the large area of the villages Kolve, Wadkhal, Wave, Dolvi, Beneghat, Karavi, Gadab, Kharmachela, Jui Bapuji, Kharghat and Kharchirbi. It has destroyed the fertility those lands permanently. Similarly there is no land fill site available for dumping and the white material generated in the process of manufacturing of steel is also deposited haphazardly wherever possible to the company at village sites as stated hereinabove. The copy of reports of the District Soil Conservation Department are marked and annexed as **Annexure 5**.
- c. This by/waste product has choked the natural drains/nalas and the rain water gets accumulated and either enters the

agricultural fields with the said material or in the residential houses. Similarly, it destroys the aquatic flora and fauna and also affects their productivity. The satellite images and photos showing dumping of waste material on natural nalas is marked and annexed as **Annexure 6.**

- d. On 10.09.2018, the Ld. District Collector, Raigad specifically directed that company shouldn't use slag for levelling and dumping. Company shouldn't do the said dumping by obtaining NOC from farmers. In spite of this, the Company is using hazardous chemical waste and slag for dumping and levelling activities. The copy of the order dated 10.09.2018 passed by the Ld. District Collector, Raigad is marked and annexed as **Annexure 7.**
- e. According to the specific condition No. xvii of the EC dated 25.08-2015, Company is mandated to store the hazardous waste material properly as per the regulations and reused / recycled as per the EP Act Rules. This condition is grossly violated as the Company is not only not storing the waste but is dumping it on large scale as stated above.
- f. To hide the dumped hazardous waste material, company has dumped the Slag on the waste material. It is necessary that the said Slag need to be excavated with help of JCB and chemical waste material needs to surface. The photos showing slag dumped over Government CRZ land on the hazardous waste material are marked and collectively annexed as **Annexure 8.**

5. Location of Coke Oven plant and Air pollution -

- a. Coke Oven Plant 1 & 2 are set up on CRZ I, CRZ III, natural water channels and by doing largescale mangrove destruction. This is evident from the Satellite images for period of 2009, 2011, 2012, 2015, 2022 depicting the continued construction over existence of natural nalas and mangroves. The Satellite

images for period of 2009, 2011, 2012, 2015, 2022 depicting the continued construction over existence of natural naalas and mangroves are hereby annexed and marked as **Annexure 9.**

- b. Adverse effects of Coke Oven plant on human, animal health and on overall environment is known. Company has built 2 Coke Oven plants and is in the process of constructing more plants in future. The said plants are very near to human habitation in the villages mentioned above. Company is not operating and maintaining the said Coke Oven Plants as mandated by the EC and Consent conditions.
- c. As per EC dated 25-08-2015 specific condition no. xi, xii and Consent conditions, Company is supposed to reduce PM levels and other emission levels. Stack height is not sufficient and the emitted pollution remains in the lower atmospheric levels. However Company in their operations, frequently keeps emitting high amounts of smoke, dust and other hazardous gases into the atmosphere which causes panic among the villagers. Polluted material gets settled on the agricultural fields which affects the agricultural productivity. The photos depicting the Air pollution caused by the company are marked and annexed as **Annexure 10.**
- d. Noting the serious Air pollution, MPCB issued show cause notice on 30-07-2020. The notice specifically observed that -  
*huge / large scale fugitive, yellowish brown air emission from Coke oven plant due to failure of air pollution control system, resulting in smoky clouds kind of situation in and around factory premises and also in nearby area threatened environment and human health of nearby village.*

*Company has violated the consent conditions and various provisions of Environmental Act and made grave and sudden injury to the environment.*

- e. The above scenario is not a standalone incident but is a frequent problem faced by the villagers. Cognizance needs to be taken of this seriously.

6. Water Pollution due to Coke Oven Plant -

- a. Company is discharging large amounts of untreated chemical infused water effluents into the creek. The said pollution level is so high that not only the said Nala has an obnoxious chemical smell and most of the time the colour of the water is either yellow or red. Often the effluents are in high boiling temperature which is affecting the marine biodiversity.
- b. Due to the unabated hazardous effluent discharge in the creek, fish and aquatic life is affected and dead fish float on the water and on the banks of the creek. The photograph showing polluted water and dead fish are marked and collectively annexed as Annexure 11.

7. No permission for Conveyor Belt -

- a. Conveyor Belt has been constructed on CRZ I area. No Competent Authority or Court has granted permission for construction of the Conveyor Belt. During construction of the same, largescale mangrove destruction has taken place. The said fact has come on record in MCZMA Affidavit and report of 23-09-2016.
- b. The said report specifically states that thick mangrove vegetation was observed near the reclamation for construction of conveyor belt. Hazardous chemical waste material is also observed to have been dumped on the mangroves plants of the creek. Satellite images 2011, 2015, 2018 and 2022 and

8

site photos of conveyor belt clearly shows destruction of mangroves, the said images are annexed at Annexure 1.

8. Destruction of Kharbandisti –

- a. Kharbandisti is traditional wall constructed by the farmers for obstructing the salty creek water from entering the agricultural fields. Company in their expansion activities has destroyed the original Kharbandisti of an area of around 4 kms in the villages namely Kharghat, Kharmachela, Khar-dhombi to Jui Habbas.
- b. Later on the Company started reconstructing the Kharbandisti but by using the hazardous chemical waste which is causing soil pollution. The *Ughadi* system (one side gated opening system for easy flow of natural nalla water into the creek) has also been destructed and now the reconstructed Kharbandisti is not effective in preventing salty creek water from entering the agricultural fields. Therefore the agricultural lands are rendered infertile permanently and there are problems of water logging. There is possibility of flooding and inundation of the villages. The satellite images showing dumping of chemical hazardous waste material on the natural water nallas meeting the creek are already marked as Annexure 1.
- c. Regarding the reconstruction of Kharbandisti, dumping of hazardous chemical waste material on natural water ways and destruction of Ughadi, I have made representation to various authorities on 27-03-2022 and the same was also served upon the District Collector, Raigad on 28.03.2022. The copy of representation dated 28.03.2022 is marked and annexed as Annexure 12.

9. Non compliance of EC condition of Green Belt –

- a. According to the specific condition no. iii of the EC dated 25-08-2015 mandates the Company for plantation of the green belt to the tune of 655 acres. Three rows of green belt, 12 – 15 meters wide, all along the periphery of the plant should be planted. Plantation location is shown in a map annexed to the EC. The copy of Environmental Clearance granted by the MOEF & CC on 25.08.2015 for the expansion of Integrated Steel Plant of the company is hereby annexed and marked as **Annexure 13.**
- b. In reality the Company never undertook development of any green belt around the Company and therefore this is serious violation of EC condition.

10. **Compensation to Farmers –**

- a. I have made representation to the Committee raising the issue of making monetary compensation to the farmers who have lost their livelihood due to agricultural land getting infertile due to destruction of Kharbandisti, waterlogging and dumping of hazardous chemical waste material.
- b. I would like to state that in addition to calculation of loss due to destruction of agricultural land, evaluation and compensation should also be considered for loss of fish catch due to water pollution in creek. This is because many farmers do also undertake fishing activity along with farming. However, due to environmentally destructive practices adopted by the Company, many farmers have lost their livelihood from agricultural as well as fishing activity. The copy of representation made to the committee along with the images showing the destruction of agricultural land are hereby annexed and marked as **Annexure 14.**
- c. **Therefore it is urged that bio remediation of the infertile land needs to be done by the Company under the**

supervision of the Committee. Period for calculation of compensation to the farmers for loss of income due to non availability of fertile land should be extended till actual completion and when actual results of process of bio remediation are achieved.

11. Mangrove land being given to Maharashtra Industrial Development Corporation to be given to the Company -

- a. Government of Maharashtra is in the process of implementing in giving land first to MIDC and then pass it to the Company. This process involves transfer of land which has thick mangrove vegetation. This land is CRZ land. It is suprising to know that mangrove land is being handed over to the Company in an indirect way by bringing MIDC into picture. The satellite images showing presence of Mangroves from the villages of Kharnachela to Shetpalas is marked and annexed as Annexure 15.

12. Sir, I have made all efforts in bringing before you the true state of affairs of the past, current and proposed environmental destruction which the Company plans to do. We have high hopes from you in resolving the genuine difficulties of the villagers and environment per se. Degraded environment needs to be restored to its original state by undertaking various measures.

13. There are many non compliances of Environmental Clearance and Consents granted to the Company as highlighted above. Considering this, EC and Consents need to be revoked and closure orders need to be issued to the Company for such serious non compliances. Constructions done on CRZ lands need to be demolished and land needs to be restored. All natural water ways need to restored and should be made free of all obstructions and it has to be ensured that they are not polluted due to any Company activities in future.

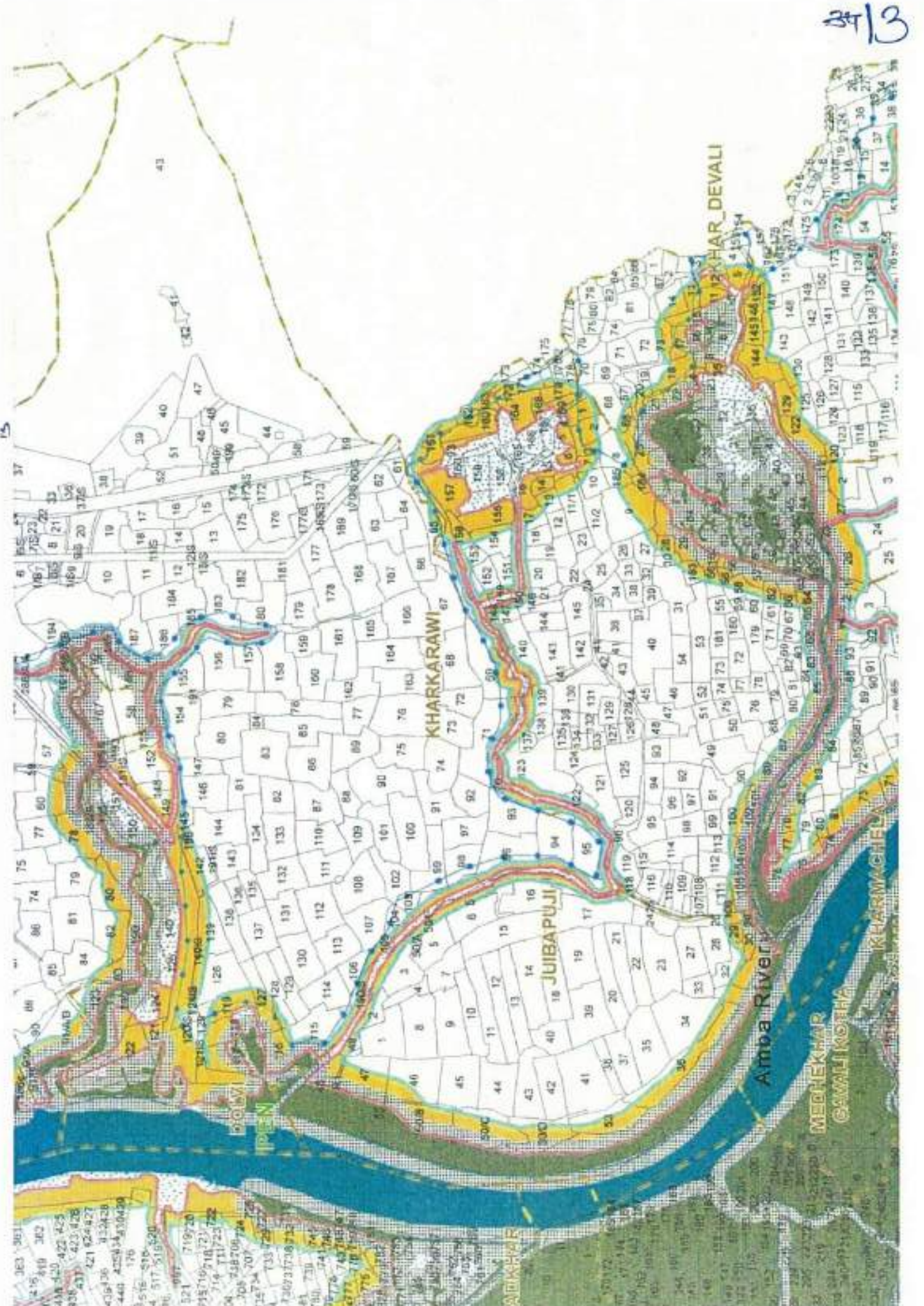
- 11
14. All hazardous chemical waste material needs to be removed and calculation of loss to the environment needs to be made which has to be levied and recovered from the Company.
  15. Company needs to execute the green belt as mandated by the EC condition.
  16. **It is urged that bio remediation of the infertile land needs to be done by the Company under the supervision of the Committee. Period for calculation of compensation to the farmers for loss of income due to non-availability of fertile land should be extended till actual completion and when actual results of process of bio remediation are achieved.**
  17. Unless and until the Company is complaint according to the EC and Consent conditions, no fresh EC, Consent, permission, clearances be issued to the Company.
  18. Kindly consider the above points in your assessment work and we are ever ready to provide all kind of assistance to the Committee work especially in showing the exact locations of disputed areas.

Yours faithful

Samita Rajendra Patil

# Annexure- 1





(4)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**Application No. 122/2015 (WZ) along with  
[M.A 211/2015 -M.A 220/2015 - M.A No. 78/2016]**

Mrs. Samita Rajendra Patil ...Applicant

V/s

M/s Jindal Steel Works Ltd & Ors. ...Respondents

**AFFIDAVIT ON BEHALF OF MAHARASHTRA COASTAL ZONE  
MANAGEMENT AUTHORITY LE. RESPONDENT NO. 15.**

I, Bhagwantrao N. Patil, Director, Environment Department and Member Secretary, Maharashtra Coastal Zone Management Authority (MCZMA), having my office address at 15<sup>th</sup> floor, New Administrative Building, Mantralaya, Mumbai-400032, do hereby, state on solemnly affirmation as under.

I am filing this affidavit in compliance of directions dated 27<sup>th</sup> July, 2016 issued by the Tribunal as well as relying upon the documents available with this office and nothing however contained in the appeal be deemed to have admitted by this Respondent which is not specifically dealt with herein and traversed.

- I say that the Ministry of Environment and Forests, Gol, New Delhi had initially constituted the Maharashtra State Coastal Zone Management Authority (hereinafter referred to as "MCZMA") on 26<sup>th</sup> Nov, 1998 under sub sections (1) and (3) of Section 3 of Environment (Protection) Act, 1986 (29 of 1986) I say that MCZMA consists of twelve members, the Chairperson being the Principal Secretary/Secretary, Environment Department and the other eleven members are from the different departments such as Principal Secretary/Secretary Revenue Department, Urban Development Department, Municipal Commissioner, Industries Department etc. and also include Expert Members. I further say and submit that thereafter the Authority was reconstituted from time to time and latest reconstitution of the Authority was on 13<sup>th</sup> April, 2015 whose tenure is for three years. I further say and submit that that the Authority is



15

responsible for monitoring and enforcement of the provisions of the previous Notification dated 19<sup>th</sup> February, 1991 which is superseded by the new CRZ Notification dated 6<sup>th</sup> January, 2011.

2. I say and submit that the Hon'ble Tribunal passed an order dated 2<sup>nd</sup> July, 2016 directing MCZMA to make site visit and give fact finding report. I further say and submit that in compliance of the above said order of the Hon'ble NGT, a site inspection was carried out on 20<sup>th</sup> August, 2016 by a team which consists of Dr. Mahesh Shindikar, Expert Member, MCZMA, Representatives from Assistant Director Town Planning, Alibaug and Maharashtra Pollution Control Board. I further say and submit that in the first part of visit, the applicants Mrs. Samita Patil, Mr. Rajendra Patil and Mr. Sunil Kothekar accompanied the team in order to visit the sites outside the premises of JSW plant i.e. Conveyer belt between railway track and MMB jetty, conveyer belt receiving station behind MMB office and a creeklet near Kasumata temple. The site of Kharmachela could not be visited from outside because of the long distance. Further, the team visited the JSW plant premises all along the compound wall and creeklets entering inside the premises along with the representatives of M/s JSW Ltd. Further, the said team concluded that whole plant premises needs to be measured, mapped and superimposed on approved SAC map in 1:4000 scale from one of the MoEF authorized agency for better understanding.

Not yet done.

3. I say and submit that the Dolvi plant is located on the east side of bank of Dharantar Creek/Amba River and on the north side of Creek let of village Kharmachela. During the visit, it was noted that the plant site is tentively superimposed on said SAC map by the ADTP office, which shows that the plant site is located in CRZ I & III area. The company representative during the visit claimed that there is existence of kharland bandhara constructed by the farmers running along the Amba creek and compound wall has been constructed along the landward side bundhara/mangroves vegetation. They have shown a letter indicating this from the Kharland Development Board (No. 517/2014 dated 13/12/2014).

4. I say and submit that the area of total plot premises could not be ascertained. The representative of Town Planning Officer, Alibaug, Dist- Raigad informed that, the exact spread of area, plots falling in the premises and all the boundaries would be clear only from the Mojni Nakasha (measurement plan) by the TLR office, Alibaug, Dist: Raigad.

5. I say and submit that at Conveyer Belt transfer point, the team observed that, Conveyer Belt transfer landing points were constructed on piles. As observed from google images, said conveyer belt transfer

system was constructed on piles by reclamation in the year 2016 as a part of new conveyer belt approved by MoEF. As seen from the google image, reclamation has been carried out since construction of new conveyer belt started around in Oct, 2015 and reclamation has been carried out in the year 2009-2016

6. I say and submit that at compound wall of plant premises, the said team observed that, there is compound wall constructed between Creeklet and plant premises. Company representative informed that length of compound wall is around 4 km long and approx. 4 m. in height. Further, as seen from google images, said compound wall was constructed by reclamation tentatively in the year 2009-10. In the 100 m. belt along the boundary, the area was lined by the kachha road, plantation belt and various maintenance or storage activities including temporary residential/working blocks. The company has been asked by the team about the details of construction of compound wall & its year of construction, ongoing activities and various permissions obtained for the same.

7. I say and submit that at Nalla / Creeklet at Kasumata Mandir, the team observed that, Nalla / creek is running inside the premises of plant. Within premises of plant and outside premises of plant, the nalla / creek let is separated by metallic sheets. However, flow of tidal water of the nalla / creeklet is undisturbed. Further, ~~no mangrove vegetation is observed within the plant premises along the same nalla creeklet. Both the banks are devoid of any vegetation. Only some seedlings of mangrove plants and these banks are used for internal transport by the company.~~

8. I say and submit that at conveyer belt site, the said team observed that, existing conveyer belt is crossed over creeklet & Pen-Alibag Highway and a railway track, connecting the plant to the jetty. The existing (old) conveyer belt is constructed on stilts along the Dharamtar Creek and in use. At various locations, the gaps between these pillars are also found to be filled up by the material where plants of ~~Alternanthera and Sida~~ are observed during the visit. ~~Despite the condition of handling the material through this belt, it was found to be deposited on the mangrove plants along the creek.~~

9. I say and submit that at the site of jetty area, the team observed that, reclamation has been carried out and as per the representatives of ISW, it is covering about 90 ha land of mostly paddy fields acquired from the private owners. I further say and submit that a team also observed that, reclamation is carried out at jetty near approach road and on reclamation tracks and containers are parked. A company informed that, reclamation carried out with the approval of MoEF,




*[Handwritten signature]*

New Delhi. The reclamation is for storage of materials and company vehicle parking purpose.

10. I say and submit that during the visit, the company representatives presented the various Environment clearances granted to the project activities. The said team observed that, the NIO, Goa has carried out CRZ demarcation study prepared CRZ map in 1: 4,000 scale (July, 2014) for the site along the Amba river near Dharamtar jetty and as per this report, the proposed jetty along with Amba River is in CRZ-I. Part of proposed stack yard and other port associated facilities are in CRZ-I and III area. The conveyer belt is in CRZ-I area. A team observed the ground conditions based on the conditions and conclusion made by NIO, Goa while granting the permission. The company has to submit the periodic reports on environmental management plan to the respective agencies.

11. I say and submit that a team further observed that, while granting Environment & CRZ Clearance dated 26.11.2015 for expansion of Dharamtar jetty facility, the stipulated conditions such as, ~~no mangroves shall be cut during project implementation and utmost care shall be taken to conserve them. The company has to comply with~~ In view of the likely impact of the proposed construction methodology, National Centre for Sustainable Coastal Management ~~may carry out a study for suggesting measures for mangrove protection. There shall be no disposal of dredged material into the sea. But to reuse for reclamation, and for shore enrichment based on its characteristics, as committed.~~ The said team asked company representative whether study has been carried out from NCSCM. The Company representative informed that, the task for the said study has been requested to NCSCM. A copy of the said site visit report dated 20.8.2016 is enclosed herewith as Exhibit A.

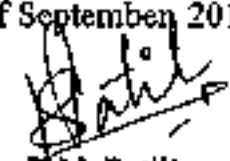
Place: Mumbai  
Date: 23-09-2016.

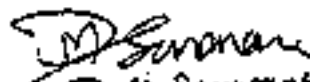
  
(Dr. B.N. Patil)  
Deportent  
Director (Environment Dept.) &  
Member Secretary, MCZMA

**VERIFICATION**

I, Dr. B.N. Patil, Director, Environment Department and Member Secretary, Maharashtra Coastal Zone Management Authority, having my office address at 15<sup>th</sup> floor, New Administrative Building, Mantralaya, Mumbai-400 032, do hereby verify and declare that the statements made in the aforesaid Para's are true and correct to the best of my knowledge and information and I believe the same to be true and that nothing material has been concealed therefrom.


Verified at Mumbai on this 23<sup>rd</sup> day of September 2016

  
(Dr. B.N. Patil)  
Deponent  
Director (Environment Dept.) &  
Member Secretary, MCZMA

  
D.M. Somvankar  
Identified by me Env. Dept

Advocate for Respondent No. 15

SOLEMNLY AFFIRMED  
BEFORE ME BY THE DEPONENT  
SHRI BHAGUNTEER N. PATIL  
TO WHOM I PERSONALLY KNOW

  
Mumbai, Notary Secretary  
23-9-16  
State and Judiciary Department  
Dated & Cash Officer Appointed  
under Public Act, 1952

### Site Inspection Report

Mrs. Samita Rajendra Patil has filed an Application No. 122/2015 (WZ) [M.A 211/2015 - M.A 220/2015 - M.A No. 78/2016] versus M/s Jindal Steel Works Ltd & Ors. before the Hon'ble NGT, Pune. The Maharashtra Coastal Zone Management Authority (MCZMA) is Respondent No. 15 in the matter. The Hon'ble NGT, Pune vide order dated 27<sup>th</sup> July, 2016 directed as follows:

*Meanwhile, if MPCB or MCZMA want to have the areas inspected for their fact finding for further action, they are at liberty to do so, provided they furnish a copy of their findings to the Applicant. We forfeit right of other Respondents, who have not filed their counter.*

2. In compliance of the above said order of the Hon'ble NGT, a site inspection was carried out on 20<sup>th</sup> August, 2016 (11.30 am to 6.00 pm). Dr. Mahesh Shindikar, Expert Member, MCZMA, Representatives from Assistant Director Town Planning, Alibaug and Maharashtra Pollution Control Board (MPCB) were present for the said visit.

3. During this visit, an attempt has been made to reach the locations mentioned in the case. In the first part, the applicants Mrs. Samita Patil, Mr. Rajendra Patil and Mr. Sunil Kothekar accompanied the team in order to visit the sites outside the premises of JSW plant i.e. Conveyer belt between railway track and MMB jetty, conveyer belt receiving station behind MMB office and creeklet near Kasumata temple. The site of Kharnachela could not be visited from outside because of the long distance.

4. Further, the team visited the JSW plant premises all along the compound wall and creeklets entering inside the premises along with the representatives of M/s JSW Ltd.

Observations related to CRZ areas and mangroves made during the said site visit are summarized as follows:

Sr No.	Points	Observations
1	Location of the site	<ul style="list-style-type: none"> <li>• The Dolvi plant is located on the east side of bank of Dharamtar Creek/Amba River and on the north side of Creek let of village Kharnachela.</li> <li>• The JSW steel plant works Ltd is located at village Dolvi and spread across other adjacent villages Kharkarvi, Juibapuji, Vave, Kolve, Beneghat of Tal. Pen, Dist. Raigad. The company representative confirmed the same.</li> <li>• The conveyer belt is seen connecting the jetty premises, handling facility to the Steel manufacturing plant premises. The whole complex is located at the bank of Amba River. Latest Google image supporting the same is marked as Annexure I.</li> <li>• The area of total plot premises could not be ascertained. The representative of Town Planning Officer, Alibaug, Raigad informed that, the exact spread of area, plots falling in the premises and all the boundaries would be clear only from the measurement plan (Mojni Nakasha) by the TLR office, Alibaug, Dist: Raigad.</li> <li>• The representative of the company showed some 7/12 documents which needs verification from Revenue Authorities.</li> <li>• In order to have a clear and holistic picture of land issues and CRZ classification, it is imperative to complete the exercise of said measurement from TLR at the earliest.</li> <li>• During the visit, the team referred the approved Coastal land use map in the scale of 1:25000 prepared by the Space Application Centre, Ahmedabad. The plant site is relatively superimposed on said SAC map by the ADTP office, which shows that the plant site is located in CRZ III area. Said CRZ map is marked as Annexure II.</li> <li>• The team also listened to the stand of the Company and concluded that the whole plant premises needs to be measured, mapped and superimposed on approved SAC</li> </ul>

		<p>map in 1:4000 scale from one of the MoEF authorized agency for better understanding. The team further suggested that Company to submit the details of all current establishments of plant/facilities superimposed on CRZ map of in 1:4000 scale prepared by MoEF authorised agency, as per provisions of CRZ Notification, 2011.</p> <ul style="list-style-type: none"><li>• Representative of Company mentioned that CRZ map of the Jetty premises as per CRZ Notification, 2011 was prepared by NIO, Goa that has been submitted to MCZMA&amp;MoEFCC, New Delhi.</li><li>• The company representative claimed that there is existence of kharland/bandhara constructed by the farmers running along the Amba creek and compound wall has been constructed along the landward side bundhara/mangroves vegetation. They have shown a letter indicating this from the Kharland Development Board (No. 517/2014 dated 13/12/2014).</li></ul>
2	Environment & CRZ Clearances for the project	<ul style="list-style-type: none"><li>• The team noted that the Environmental Clearance for the (Construction of a captive jetty by M/s. Nippon DenroIspat Ltd in Raigad District of Maharashtra) existing jetty has been accorded by Ministry of Environment and Forests vide letter dated 4.1.1995 subject to certain safeguards. The clearance has been accorded from environmental angle by Ministry of Surface Transport has been granted vide Office Memorandum dated 12.1.1997 subject to certain safeguards for the expansion of the captive jetty by M/s. Nippon DenroIspat Ltd.</li><li>• The Environmental Clearance for the (3.0 MTPA Integrated Steel Plant to M/s. Nippon DenroIspat Ltd in Raigad District of Maharashtra) accorded by Ministry of Environment and Forests, New Delhi vide letter dated 31.12.1996 subject to certain Conditions. (One of the condition is approval under CRZ Notification should be obtained for the extension of existing jetty. The proposed storages facilities should be beyond 150m from HTL of Creek / River.)</li><li>• The Environment Clearance for the Coke Oven plant (1.0 MTPA) at Geethapuram, Village Dolvi, Dist. Raigad, by M/s Geethapuram Coke Company Ltd. (Formerly Ispat industries Ltd.) by Ministry of Environment and Forests, New Delhi vide letter dated 12.1.2009 subject to certain Conditions.</li></ul>

		<ul style="list-style-type: none"> <li>• The Environmental Clearance for the expansion from 3.0 MTPA to 5.0 MTPA Integrated Steel Plant along with installation of Pellet Plant - 4.0 MTPA and 300 MW Captive Power Plant at Geethapuram, Village Dolvi, Tehsil Pen, District Raigarh in Maharashtra to M/s JSW Ispat Steel Limited accorded by Ministry of Environment and Forests, New Delhi vide letter dated 21.11.2012 subject to certain Conditions.</li> <li>• The Environmental Clearance for the expansion of Integrated Steel Plant from 5.0 MTPA to 10.0 MTPA and Power Plant from 300 MW to 600 MW (Gas based) of M/s. JSW Steel Ltd. at Geethapuram, Village Dolvi, Tehsil Pen, District Raigad accorded by Ministry of Environment and Forests, New Delhi vide letter dated 25.8.2015 subject to certain Conditions. (One of the condition is no development should be done on creek ward side of land. Land area between HTL to 100 mts or width of the creek, whichever is less, on the landward side should be kept free from any type of development)</li> <li>• The Environmental &amp; CRZ Clearance for expansion of Dharamtar Jetty facility in Village Dolviof District Raigad (Maharashtra) to M/s JSW Dharamtar Port Pvt Ltd accorded by Ministry of Environment and Forests, New Delhi vide letter dated 26.11.2015 subject to certain Conditions such as No mangroves shall be cut during project implementation and utmost careshall be taken to conserve them. Also, in view of the likely impact of theproposed construction methodology, National Center for Sustainable CoastalManagement (NCSCM) may carry out a study for suggesting measures formangrove protection.</li> </ul> <p>There shall be no disposal of dredged material into the sea, but to, reused for reclamation, and for shore enrichment based on its characteristics, as committed.</p>
3	<b>A team inspected the following sites:</b>	
3.1	<p>Conveyer Belt transfer point at S. No. 118 (Lat. - 18° 51' 48.50"N, Long 73° 01' 36")</p>	<p>A Team observed that, Conveyer Belt transfer landing points were constricted on piles. As observed from Google images, said conveyer belt transfer system was constructed on piles by reclamation in the year 2016 as a part of new conveyer belt approved by MoEF.</p> <p>As seen from the google image, reclamation has been carried out since construction of new conveyer belt started around in the Oct, 2015 and reclamation has been carried out in the 2009-2016. Site Photographs is marked as Annexure III.</p>

		<p>Change in mangrove vegetation was observed near this reclamation. As per the company officials, this patch of land was a private filed purchased from the owner by them. The old boundary wall at the site is found to be discontinuous.</p>
3.2	Compound wall of Plant premises	<p>A Team observed that, there is compound wall constructed between Creeklet and plant premises. Company representative informed that length of compound wall is around 4 km long and approx. 4 m. Further, as seen from google images, said compound wall was constructed by reclamation tentatively in the year 2009-10.</p> <p>In the 100 m. belt along the boundary, the area was lined by the kachha road, plantation belt and various maintenance or storage activities including temporary residential/working blocks.</p> <p>The company has been asked for details of construction of compound wall &amp; its year of construction, ongoing activities and various permissions obtained for the same. Site Photograph is marked as Annexure IV.</p> <p>Along this road, there was a gate observed (which is said to be the connecting gate to the newly acquired property of ISW), where about 8m of mangrove vegetation on either side of the creeklet was observed to be reclaimed.</p>
3.3	Nalla / Creeklet at Kasumata Mandir	<p>A Team Observed that, Nalla / creek is running inside of the premises of plant. Within premises of plant and outside premises of plant, the nalla / creek let is separated by metallic sheets. However, flow of tidal water of the nalla / creeklet is undisturbed.</p> <p>Along the nalla / creeklet, mangrove vegetation comprising of mature trees of <i>Avicennia marina</i>, <i>Sonneratia apetala</i>, shrubs of <i>Aegiceras corniculatum</i>, <i>Ceriops tagal</i> and associate species like <i>Sonneratia apetala</i> observed on both sides along the nalla / creeklet up to the plant premises. However, absolutely no mangrove vegetation is observed within the plant premises along the nalla / creeklet. Both the banks are devoid of any vegetation with some seedlings of mangrove plants. These banks are used for internal transport by the company.</p> <p>As seen from the google image, reclamation and destruction of mangroves has been carried out along the nalla within the plant premises during the years 2009-2013. Site Photographs marked as Annexure V.</p>

24  
24

3.4	Conveyer Belt	<p>A team observed that, existing conveyer belt is crossed over creeklet &amp; Pen-Alibag Highway and a railway track, connecting the plant to the jetty. The existing (old) conveyer belt is constructed on stilts along the Dharamtar Creek and in use. At various locations, the gaps between these pillars are also found to be filled up by the material where plants of <i>Avicennia</i> and <i>Sonneratia</i> were observed during the visit.</p> <p>Despite a clear condition of handling the material through this belt, it was found to be deposited on the mangrove plants of the creek.</p> <p>New conveyer belt seems a partly constructed on stilt by reclamation (about 10 mts) parallel to the existing conveyer belt. As seen from the google image, reclamation and destruction of mangroves has been carried out along the creek during construction of new conveyer belt. The company has to submit explanation in the matter.</p> <p>There are attempts for expansion of this reclamation and the pillars clearly seen during the visit, which are not justified as per the provisions of CRZ regulations and destruction of such areas after the anticipated construction for permissible activity is mandatory. Immediate action on this is required. Site Photographs is marked as Annexure VI.</p>
3.5	Reclamation near jetty area	<p>A team observed that, reclamation has been carried out near jetty area. As per the representatives of JSW, it is covering about 90 ha lands of mostly paddy fields acquired from the private owners. A team also observed that, reclamation is carried out at jetty near approach road and on reclamation tracks and containers are parked. A company informed that, reclamation carried out with the approval of MoEF. The reclamation is for storage of materials and company vehicle parking purpose. Site photographs are marked as Annexure VII.</p>
4		<p>A Team observed that, the NIO, Goa has carried out CRZ demarcation study prepared CRZ map in 1: 4,000 scale (July, 2014) for the site along the Amba river near Dharamtar jetty. As per this report, the proposed jetty along with Amba River is in CRZ-I, part of proposed stack yard and other port associated facilities are in CRZ-I and III. The conveyer belt is in CRZ-I area. A team observed the ground conditions based on the conditions and conclusion made by NIO, Goa while granting the permission. The company has to submit the periodic reports on environmental management plan to the respective agencies.</p> <p>A team further observed that, while granting Environment &amp; CRZ Clearance dated 26.11.2015 the stipulated conditions such as, no mangroves shall be cut during project implementation and utmost care shall be taken to conserve them.</p>

25

	Also, in view of the likely impact of the proposed construction methodology, National Centre for Sustainable Coastal Management (NCSCM) may carry out a study for suggesting measures for mangrove protection. There shall be no disposal of dredged material into the sea, but to, reused for reclamation, and for shore enrichment based on its characteristics, as committed. A team asked company whether study has been carried out from NCSCM. The Company informed that, the task for the said study has been requested to NCSCM.
4	Site Visit ended on 6.00 pm.

Sd/-  
Dr. Mahesh Shindikar, Expert  
Member, MCZMA

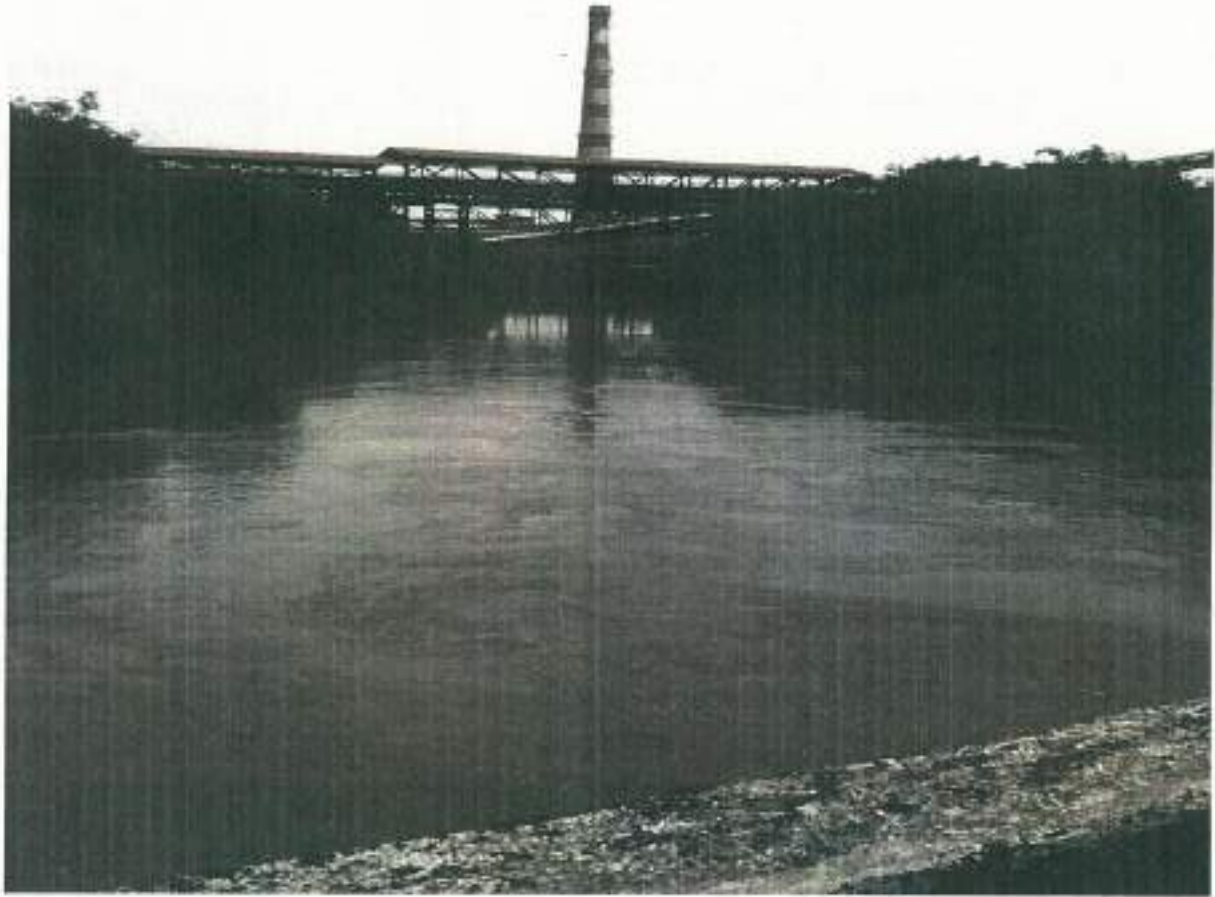
Conveyer Belt transfer point



Compound Wall



Nalla / Creeklet at KasumataMandir



Conveyor Belt

Annexure- VI

~~30~~  
29



4363T  
30

Reclamation near jetty area

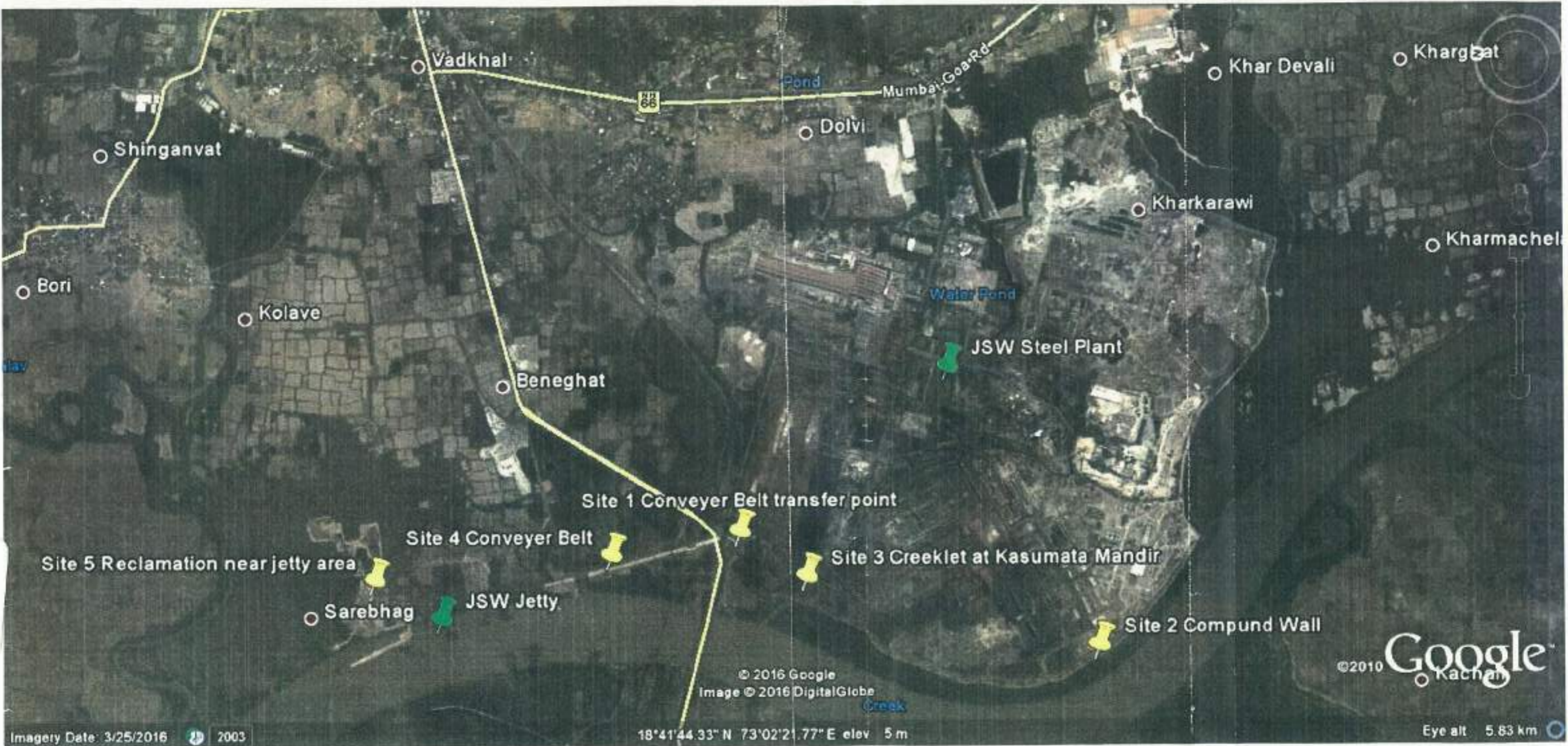




SCALE-1:25000

## Legend

1 Tidalflat / Mudflat		9 Creek	
2 Other Vegetation (Scrub/grass/glac/seaweeds)		10 Built up land (habitation)	
3 Agricultural land		11 High water line	
4 Industrial Area		12 Low water line	
5 Saltpans		13 CRZ 500M line	
6 Mangrove forest (dense/sparse)		14 CRZ 100M line	
7 Barren land (rock outcrops/gullied/eroded/badland)		15 Railway	
8 Forest (non-tidal) Natural		16 Road	



Exh-B

32

BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE  
BENCH, PUNE

M.A. No. 211/2015

IN Application No. 122/2015 (WZ)

Santia Rajendra Patil Vs. Jindal Steel Works Ltd. & Ors.

AND

Application No. 122/2015 (WZ)

Santia Rajendra Patil Vs. Jindal Steel Works Ltd. & Ors.

GORAM: HON'BLE MR JUSTICE V.R. KINGADNYAR, JUDICIAL MEMBER  
HON'BLE DR. AJAY A. DESHPANDE, EXPERT MEMBER

- Present: Applicant/Appellant : Mr. Shriram S. Kulkarni, Adv. &  
Mr. Anirudha S. Kulkarni, Adv.  
Mr. Saket Mone, Adv.
- Respondent No. 1 & 2 (In Appl. 122/15) : Mr. S.S. Sanyal, Adv. &  
Respondent No. 3 & 4 : Mrs. Supriya Dangare, Adv.  
Mr. D.M. Gupte, Adv.  
Respondent No. 8 & 16 : Mrs. Supriya Dangare, Adv.  
Respondent No. 10 & 11 (In Appl. 122/15) : Mr. Bharat S. Guppare, Adv. & Tahildar,  
S.D.O Office  
Mr. P.R. Kalekar, A/c Tahildar Office
- Respondent No. 12 (In Appl. 122/15) : Mr. P.R. Kalekar, A/c Tahildar Office
- Respondent No. 13 & 14 (In Appl. 122/15) : Mr. D.G. Gautam, Inadkhal Police Station

**Order of the Tribunal**

Date and Reference: 27<sup>th</sup> October, 2015  
Item No. 13 & 24  
Order No.

We have heard Learned Advocates for the parties. Adv. Saket Mone seeks leave to file Interim Application, seeking leave to raise objection to maintainability of the main application No. 122/2015. Application may be accepted if necessary and be separately registered of single copy be furnished to the other side. In the meantime, Respondent No. 10 & 11 & 16 Applicants representatives may file affidavits and take photographs of the site/industry where are things are alleged to be allocated/stacked, which should not be cut or disturbed until further orders.

The applicant to file reply to the Interim Application filed by Respondent No. 1. The copies of the Interim Application be furnished to the other side by Dastki Service.

Stand Over to 27<sup>th</sup> November, 2015.

\_\_\_\_\_  
(Justice V. R. Kingadnyar)

\_\_\_\_\_  
(Dr. Ajay A. Deshpande)

ab

35

Answer - 2

34

**11.2019 Jetty JSW**  
Write a description for your map.

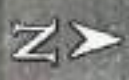
Yellow arrow indicates natural channel and mangroves



Google Earth

Map © 2021 Maxar Technologies

500 m



38

35

### 03.2022 Jetty JSW

Write a description for your map.

Many natural channels and mangroves are completely destroyed



Google Earth

Image ©2021 Microsoft Technologies

500 m



Near Jetty

Mangroves.



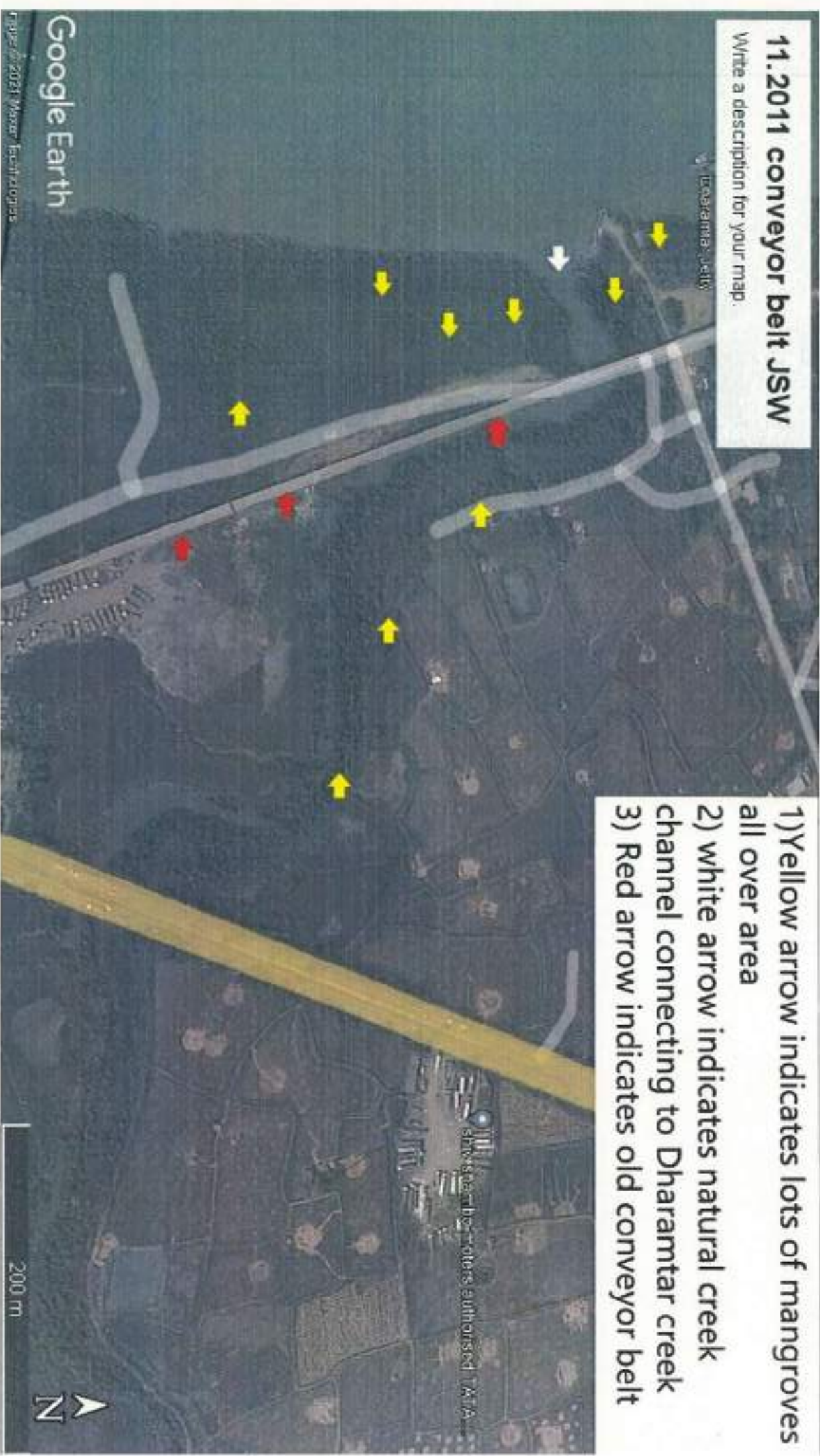
Jetty area

Mangroves.



### 11.2011 conveyor belt JSW

Write a description for your map.

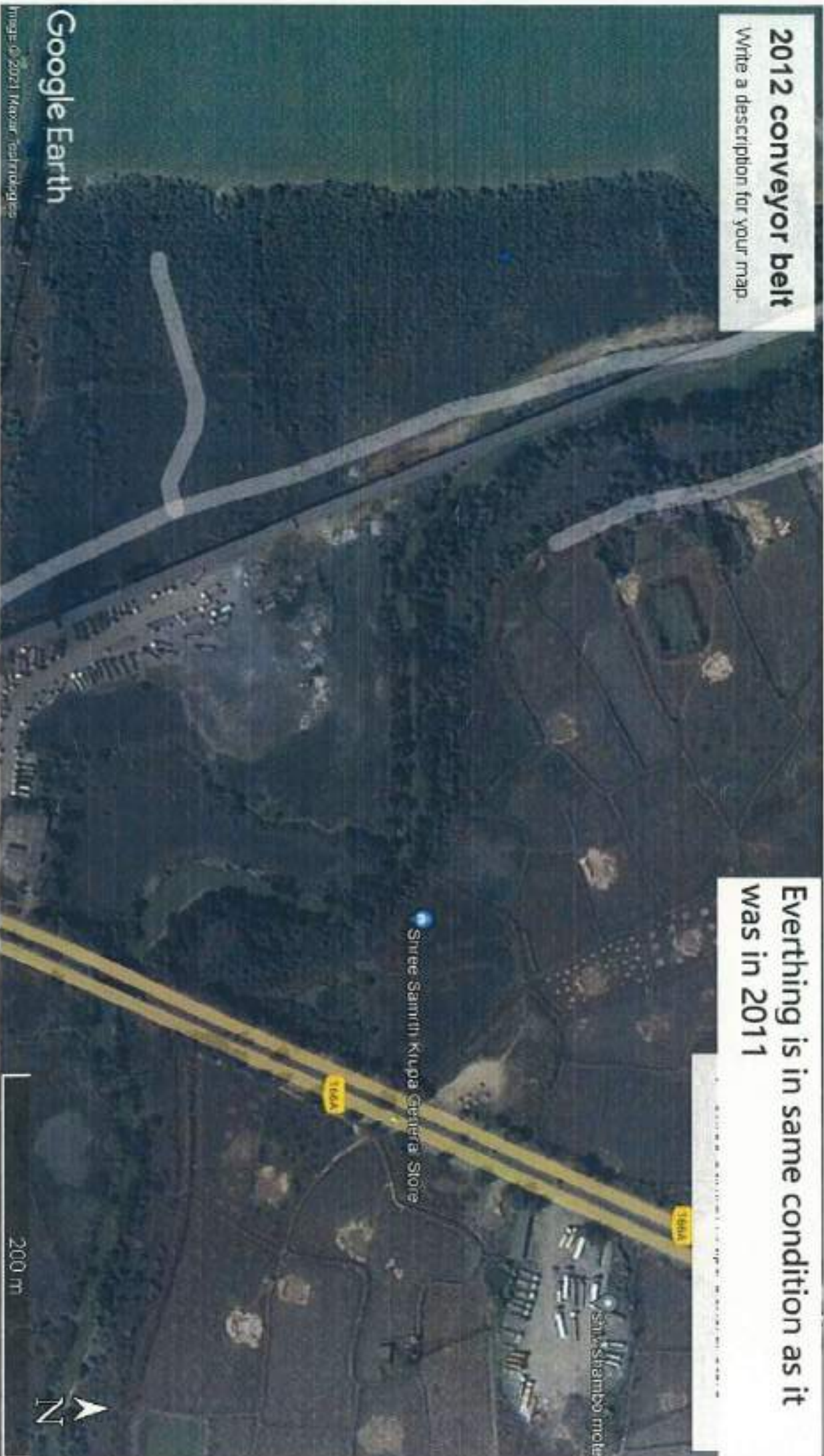


- 1) Yellow arrow indicates lots of mangroves all over area
- 2) white arrow indicates natural creek channel connecting to Dharatar creek
- 3) Red arrow indicates old conveyor belt

### 2012 conveyor belt

Write a description for your map.

Everything is in same condition as it was in 2011



Google Earth

Image © 2001 Mapbox, Technologies

### 10.2014 conveyor belt JSW

Write a description for your map.



Chemical waste material is dumped over mangroves for construction of conveyor belt and jetty

### 2015 conveyor belt

Write a description for your map.

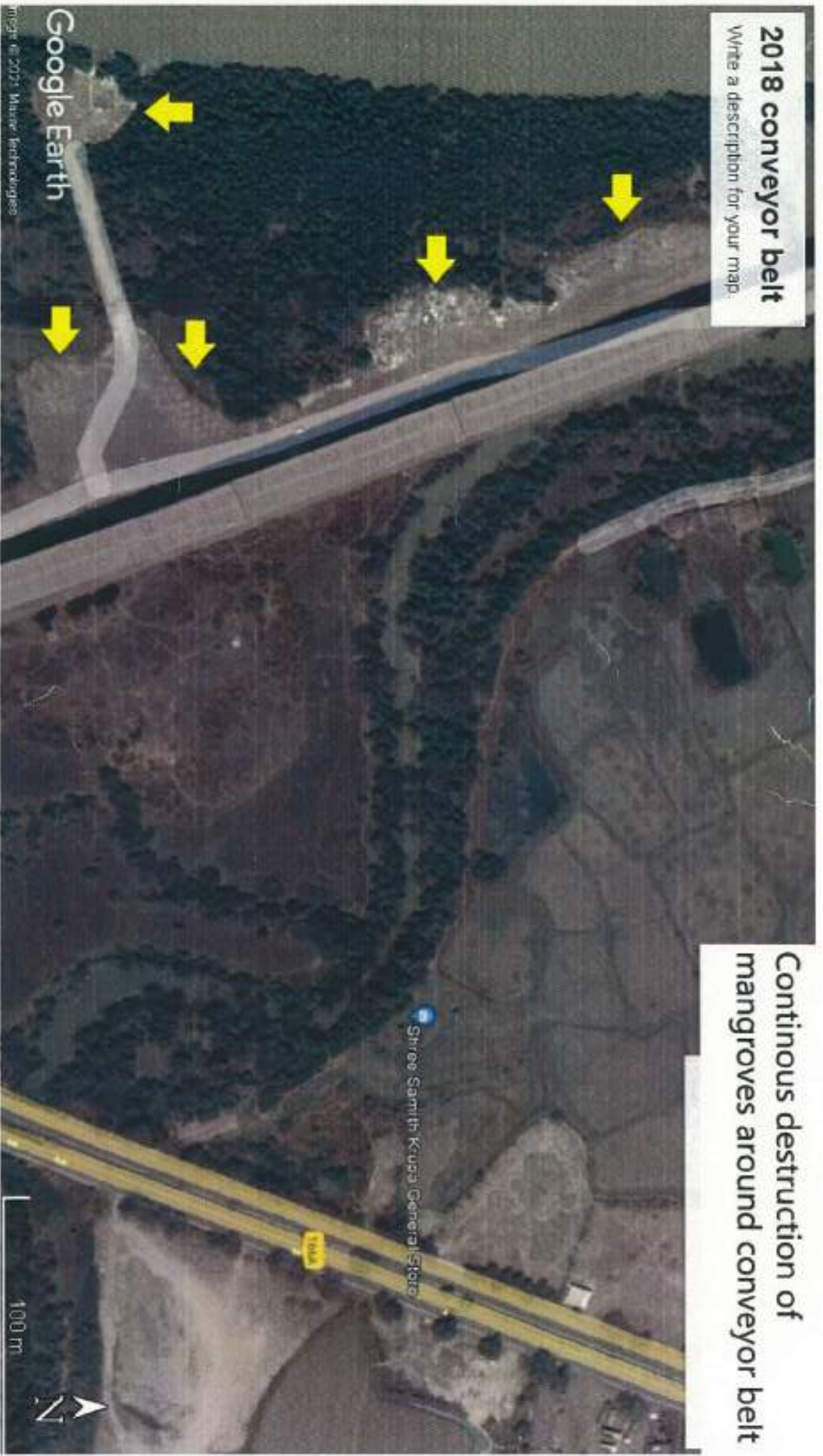


Google Earth

Image ©2021 CNES / Airbus

1) Yellow arrow indicates more destruction of mangroves  
 2) Red arrow indicates old as well as new conveyor belt

**2018 conveyor belt**  
Write a description for your map.



**Continuous destruction of mangroves around conveyor belt**

Google Earth  
© 2021 Maxar Technologies

100 m



mangroves

43



mangroves.

Waste material  
dumped over  
Govt. CR2 Land.



44



Natural creek channel, it is fully covered with mangroves and there's no destruction till 2015

Kharmachela खारमाचला

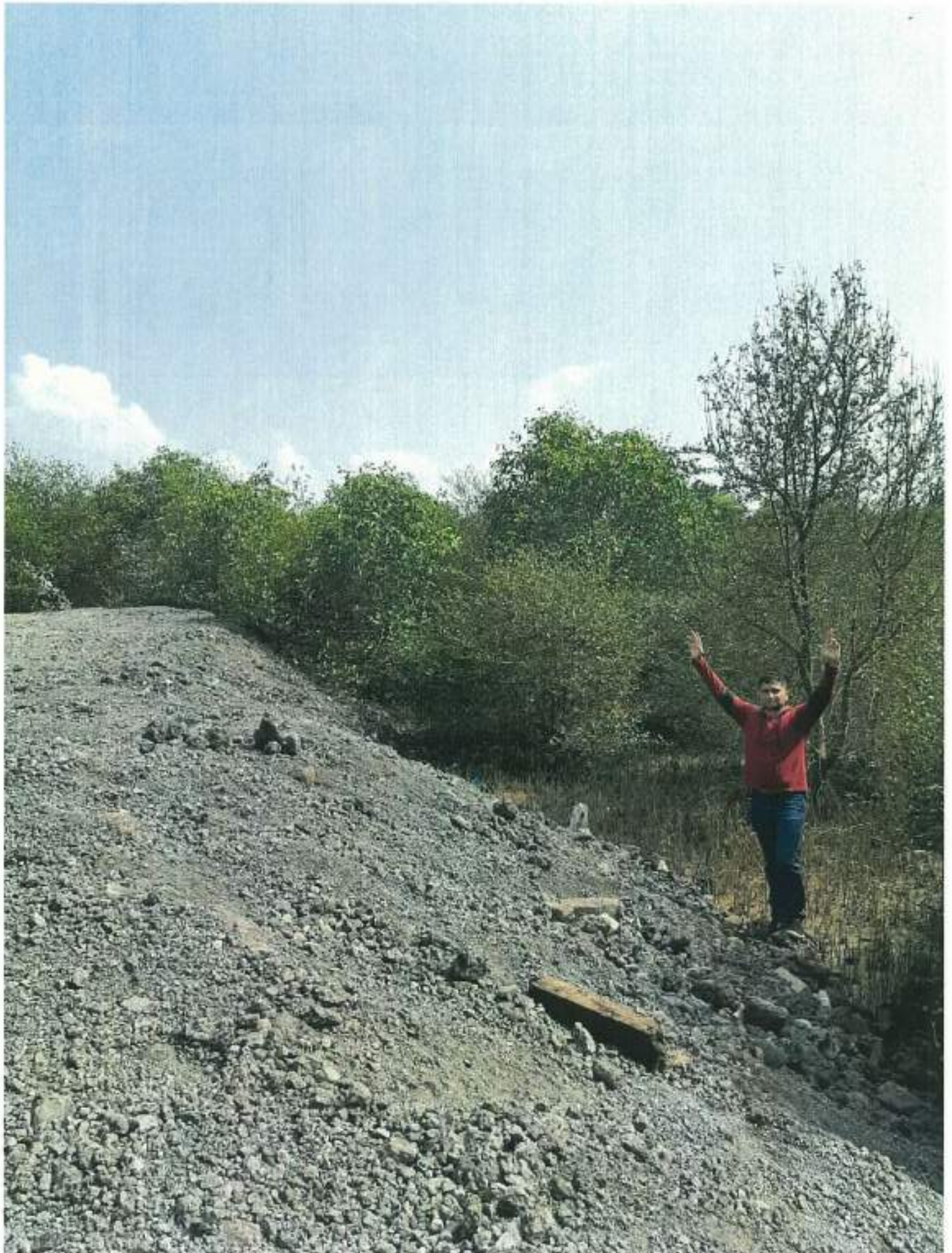


Destruction of mangroves began  
for bridge construction  
And

Chemical waste is dumped into  
natural creek channel and over  
mangroves  
Kharmachele खार्माचेला









# 11-2003 kasumata mandir mangrooves

Large size natural channel mangrove forest can be seen clearly



st

**11-2011 Kasumata mandir mangrooves**

**Natural creek channel and mangrooves can seen till 2011**



So

## 2012 kasumata mandir mangrooves

Write a description for your map.



- 1) Yellow arrows shows remaining mangroves
- 2) Green arrows shows tree plantation after destroying mangroves to create confusion in future google images

### 11. 2013 Kasumata mandir

Write a description for your map.



All mangroves and many natural channels are completely destroyed

5

### 10.2015 Kasumata mandir

Write a description for your map.



All mangroves and natural channels are completely destroyed

53

### 03. 2022 Kasumata mandir

Write a description for your map.



Google Earth

Image: Pellet Plant, JSW Steel, Ltd



## 02.2009 JSW

Write a description for your map.



**Natural channels and mangroves are pointed by ARROWS**

Google Earth

Image © 2009, Mapbox, Geoportals.com

500 m



# 01.2011 JSW.

Write a description for your map.



Google Earth

© 2011 Maxar Technologies

# 11.2012 JSW.

Write a description for your map.



Google Earth

Map © 2012 Microsoft Corporation

# 01.2014 JSW.

Write a description for your map.



Google Earth

Image © 2014, Microsoft Corporation

# 10.2018 JSW.

Write a description for your map



Google Earth

Images © 2021 CHES / Airbus

### 11.2020 JSW.

Write a description for your map.



**Legend**

- Feature 1

Google Earth

Images © 2021 Maxar Technologies

### 01.2021 JSW

Write a description for your map



**Pollution created by company can be seen through satellite camera**

Google Earth

Image © 2021, Mapbox Technologies

### 03. 2022 JSW.

Write a description for your map.



Google Earth

Image © 2021 Maxar Technologies

### 03.2022 JSW

Write a description for your map.

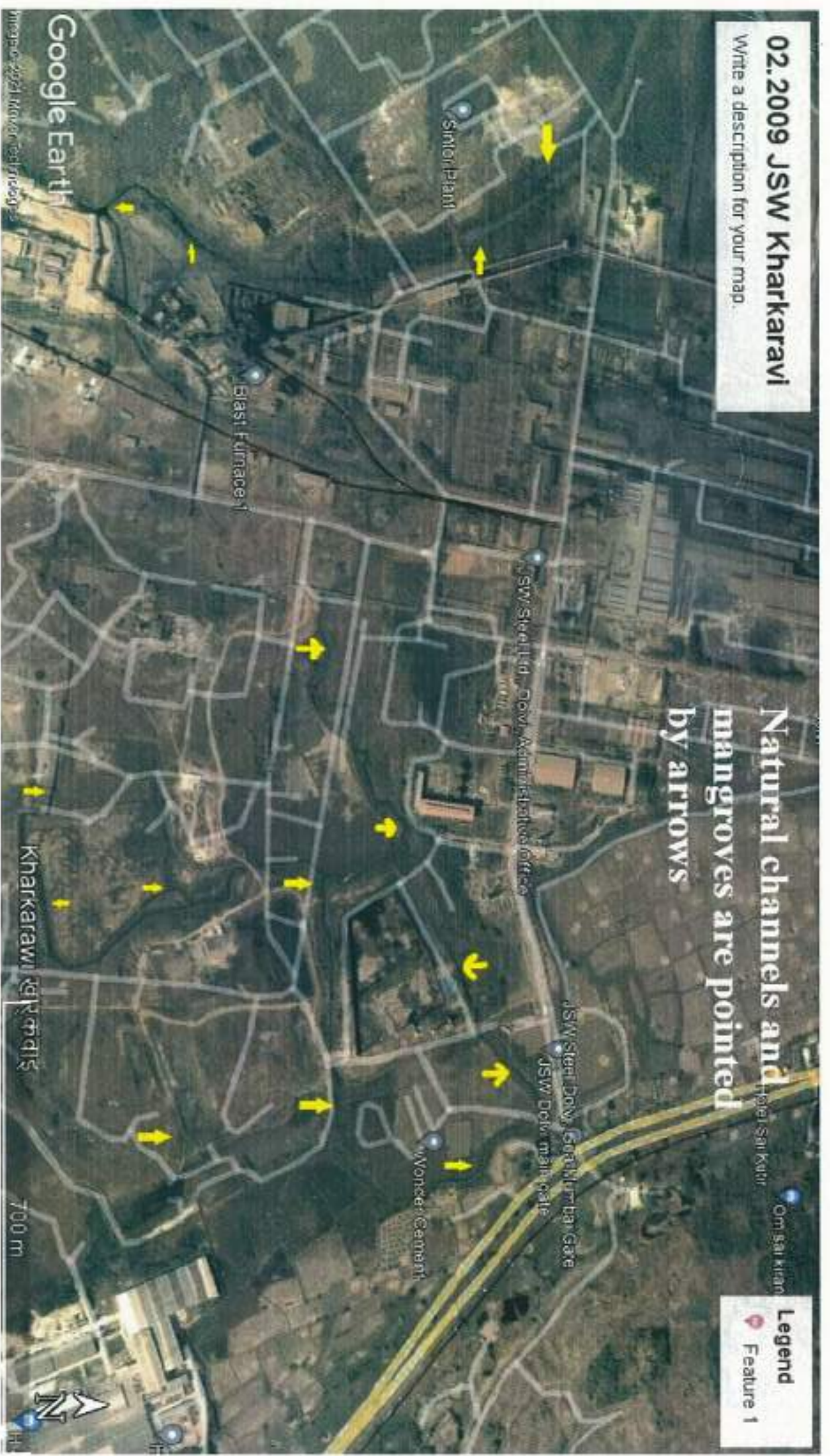


All natural channels and mangroves are destroyed

02.2009 JSW Kharakaravi

Write a description for your map.

Natural channels and mangroves are pointed by arrows



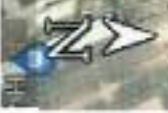
Google Earth

Image © 2009, 2008, 2007, 2006, 2005, 2004, 2003, 2002, 2001, 2000, 1999, 1998, 1997, 1996, 1995, 1994, 1993, 1992, 1991, 1990, 1989, 1988, 1987, 1986, 1985, 1984, 1983, 1982, 1981, 1980, 1979, 1978, 1977, 1976, 1975, 1974, 1973, 1972, 1971, 1970, 1969, 1968, 1967, 1966, 1965, 1964, 1963, 1962, 1961, 1960, 1959, 1958, 1957, 1956, 1955, 1954, 1953, 1952, 1951, 1950, 1949, 1948, 1947, 1946, 1945, 1944, 1943, 1942, 1941, 1940, 1939, 1938, 1937, 1936, 1935, 1934, 1933, 1932, 1931, 1930, 1929, 1928, 1927, 1926, 1925, 1924, 1923, 1922, 1921, 1920, 1919, 1918, 1917, 1916, 1915, 1914, 1913, 1912, 1911, 1910, 1909, 1908, 1907, 1906, 1905, 1904, 1903, 1902, 1901, 1900, 1899, 1898, 1897, 1896, 1895, 1894, 1893, 1892, 1891, 1890, 1889, 1888, 1887, 1886, 1885, 1884, 1883, 1882, 1881, 1880, 1879, 1878, 1877, 1876, 1875, 1874, 1873, 1872, 1871, 1870, 1869, 1868, 1867, 1866, 1865, 1864, 1863, 1862, 1861, 1860, 1859, 1858, 1857, 1856, 1855, 1854, 1853, 1852, 1851, 1850, 1849, 1848, 1847, 1846, 1845, 1844, 1843, 1842, 1841, 1840, 1839, 1838, 1837, 1836, 1835, 1834, 1833, 1832, 1831, 1830, 1829, 1828, 1827, 1826, 1825, 1824, 1823, 1822, 1821, 1820, 1819, 1818, 1817, 1816, 1815, 1814, 1813, 1812, 1811, 1810, 1809, 1808, 1807, 1806, 1805, 1804, 1803, 1802, 1801, 1800, 1799, 1798, 1797, 1796, 1795, 1794, 1793, 1792, 1791, 1790, 1789, 1788, 1787, 1786, 1785, 1784, 1783, 1782, 1781, 1780, 1779, 1778, 1777, 1776, 1775, 1774, 1773, 1772, 1771, 1770, 1769, 1768, 1767, 1766, 1765, 1764, 1763, 1762, 1761, 1760, 1759, 1758, 1757, 1756, 1755, 1754, 1753, 1752, 1751, 1750, 1749, 1748, 1747, 1746, 1745, 1744, 1743, 1742, 1741, 1740, 1739, 1738, 1737, 1736, 1735, 1734, 1733, 1732, 1731, 1730, 1729, 1728, 1727, 1726, 1725, 1724, 1723, 1722, 1721, 1720, 1719, 1718, 1717, 1716, 1715, 1714, 1713, 1712, 1711, 1710, 1709, 1708, 1707, 1706, 1705, 1704, 1703, 1702, 1701, 1700, 1699, 1698, 1697, 1696, 1695, 1694, 1693, 1692, 1691, 1690, 1689, 1688, 1687, 1686, 1685, 1684, 1683, 1682, 1681, 1680, 1679, 1678, 1677, 1676, 1675, 1674, 1673, 1672, 1671, 1670, 1669, 1668, 1667, 1666, 1665, 1664, 1663, 1662, 1661, 1660, 1659, 1658, 1657, 1656, 1655, 1654, 1653, 1652, 1651, 1650, 1649, 1648, 1647, 1646, 1645, 1644, 1643, 1642, 1641, 1640, 1639, 1638, 1637, 1636, 1635, 1634, 1633, 1632, 1631, 1630, 1629, 1628, 1627, 1626, 1625, 1624, 1623, 1622, 1621, 1620, 1619, 1618, 1617, 1616, 1615, 1614, 1613, 1612, 1611, 1610, 1609, 1608, 1607, 1606, 1605, 1604, 1603, 1602, 1601, 1600, 1599, 1598, 1597, 1596, 1595, 1594, 1593, 1592, 1591, 1590, 1589, 1588, 1587, 1586, 1585, 1584, 1583, 1582, 1581, 1580, 1579, 1578, 1577, 1576, 1575, 1574, 1573, 1572, 1571, 1570, 1569, 1568, 1567, 1566, 1565, 1564, 1563, 1562, 1561, 1560, 1559, 1558, 1557, 1556, 1555, 1554, 1553, 1552, 1551, 1550, 1549, 1548, 1547, 1546, 1545, 1544, 1543, 1542, 1541, 1540, 1539, 1538, 1537, 1536, 1535, 1534, 1533, 1532, 1531, 1530, 1529, 1528, 1527, 1526, 1525, 1524, 1523, 1522, 1521, 1520, 1519, 1518, 1517, 1516, 1515, 1514, 1513, 1512, 1511, 1510, 1509, 1508, 1507, 1506, 1505, 1504, 1503, 1502, 1501, 1500, 1499, 1498, 1497, 1496, 1495, 1494, 1493, 1492, 1491, 1490, 1489, 1488, 1487, 1486, 1485, 1484, 1483, 1482, 1481, 1480, 1479, 1478, 1477, 1476, 1475, 1474, 1473, 1472, 1471, 1470, 1469, 1468, 1467, 1466, 1465, 1464, 1463, 1462, 1461, 1460, 1459, 1458, 1457, 1456, 1455, 1454, 1453, 1452, 1451, 1450, 1449, 1448, 1447, 1446, 1445, 1444, 1443, 1442, 1441, 1440, 1439, 1438, 1437, 1436, 1435, 1434, 1433, 1432, 1431, 1430, 1429, 1428, 1427, 1426, 1425, 1424, 1423, 1422, 1421, 1420, 1419, 1418, 1417, 1416, 1415, 1414, 1413, 1412, 1411, 1410, 1409, 1408, 1407, 1406, 1405, 1404, 1403, 1402, 1401, 1400, 1399, 1398, 1397, 1396, 1395, 1394, 1393, 1392, 1391, 1390, 1389, 1388, 1387, 1386, 1385, 1384, 1383, 1382, 1381, 1380, 1379, 1378, 1377, 1376, 1375, 1374, 1373, 1372, 1371, 1370, 1369, 1368, 1367, 1366, 1365, 1364, 1363, 1362, 1361, 1360, 1359, 1358, 1357, 1356, 1355, 1354, 1353, 1352, 1351, 1350, 1349, 1348, 1347, 1346, 1345, 1344, 1343, 1342, 1341, 1340, 1339, 1338, 1337, 1336, 1335, 1334, 1333, 1332, 1331, 1330, 1329, 1328, 1327, 1326, 1325, 1324, 1323, 1322, 1321, 1320, 1319, 1318, 1317, 1316, 1315, 1314, 1313, 1312, 1311, 1310, 1309, 1308, 1307, 1306, 1305, 1304, 1303, 1302, 1301, 1300, 1299, 1298, 1297, 1296, 1295, 1294, 1293, 1292, 1291, 1290, 1289, 1288, 1287, 1286, 1285, 1284, 1283, 1282, 1281, 1280, 1279, 1278, 1277, 1276, 1275, 1274, 1273, 1272, 1271, 1270, 1269, 1268, 1267, 1266, 1265, 1264, 1263, 1262, 1261, 1260, 1259, 1258, 1257, 1256, 1255, 1254, 1253, 1252, 1251, 1250, 1249, 1248, 1247, 1246, 1245, 1244, 1243, 1242, 1241, 1240, 1239, 1238, 1237, 1236, 1235, 1234, 1233, 1232, 1231, 1230, 1229, 1228, 1227, 1226, 1225, 1224, 1223, 1222, 1221, 1220, 1219, 1218, 1217, 1216, 1215, 1214, 1213, 1212, 1211, 1210, 1209, 1208, 1207, 1206, 1205, 1204, 1203, 1202, 1201, 1200, 1199, 1198, 1197, 1196, 1195, 1194, 1193, 1192, 1191, 1190, 1189, 1188, 1187, 1186, 1185, 1184, 1183, 1182, 1181, 1180, 1179, 1178, 1177, 1176, 1175, 1174, 1173, 1172, 1171, 1170, 1169, 1168, 1167, 1166, 1165, 1164, 1163, 1162, 1161, 1160, 1159, 1158, 1157, 1156, 1155, 1154, 1153, 1152, 1151, 1150, 1149, 1148, 1147, 1146, 1145, 1144, 1143, 1142, 1141, 1140, 1139, 1138, 1137, 1136, 1135, 1134, 1133, 1132, 1131, 1130, 1129, 1128, 1127, 1126, 1125, 1124, 1123, 1122, 1121, 1120, 1119, 1118, 1117, 1116, 1115, 1114, 1113, 1112, 1111, 1110, 1109, 1108, 1107, 1106, 1105, 1104, 1103, 1102, 1101, 1100, 1099, 1098, 1097, 1096, 1095, 1094, 1093, 1092, 1091, 1090, 1089, 1088, 1087, 1086, 1085, 1084, 1083, 1082, 1081, 1080, 1079, 1078, 1077, 1076, 1075, 1074, 1073, 1072, 1071, 1070, 1069, 1068, 1067, 1066, 1065, 1064, 1063, 1062, 1061, 1060, 1059, 1058, 1057, 1056, 1055, 1054, 1053, 1052, 1051, 1050, 1049, 1048, 1047, 1046, 1045, 1044, 1043, 1042, 1041, 1040, 1039, 1038, 1037, 1036, 1035, 1034, 1033, 1032, 1031, 1030, 1029, 1028, 1027, 1026, 1025, 1024, 1023, 1022, 1021, 1020, 1019, 1018, 1017, 1016, 1015, 1014, 1013, 1012, 1011, 1010, 1009, 1008, 1007, 1006, 1005, 1004, 1003, 1002, 1001, 1000, 999, 998, 997, 996, 995, 994, 993, 992, 991, 990, 989, 988, 987, 986, 985, 984, 983, 982, 981, 980, 979, 978, 977, 976, 975, 974, 973, 972, 971, 970, 969, 968, 967, 966, 965, 964, 963, 962, 961, 960, 959, 958, 957, 956, 955, 954, 953, 952, 951, 950, 949, 948, 947, 946, 945, 944, 943, 942, 941, 940, 939, 938, 937, 936, 935, 934, 933, 932, 931, 930, 929, 928, 927, 926, 925, 924, 923, 922, 921, 920, 919, 918, 917, 916, 915, 914, 913, 912, 911, 910, 909, 908, 907, 906, 905, 904, 903, 902, 901, 900, 899, 898, 897, 896, 895, 894, 893, 892, 891, 890, 889, 888, 887, 886, 885, 884, 883, 882, 881, 880, 879, 878, 877, 876, 875, 874, 873, 872, 871, 870, 869, 868, 867, 866, 865, 864, 863, 862, 861, 860, 859, 858, 857, 856, 855, 854, 853, 852, 851, 850, 849, 848, 847, 846, 845, 844, 843, 842, 841, 840, 839, 838, 837, 836, 835, 834, 833, 832, 831, 830, 829, 828, 827, 826, 825, 824, 823, 822, 821, 820, 819, 818, 817, 816, 815, 814, 813, 812, 811, 810, 809, 808, 807, 806, 805, 804, 803, 802, 801, 800, 799, 798, 797, 796, 795, 794, 793, 792, 791, 790, 789, 788, 787, 786, 785, 784, 783, 782, 781, 780, 779, 778, 777, 776, 775, 774, 773, 772, 771, 770, 769, 768, 767, 766, 765, 764, 763, 762, 761, 760, 759, 758, 757, 756, 755, 754, 753, 752, 751, 750, 749, 748, 747, 746, 745, 744, 743, 742, 741, 740, 739, 738, 737, 736, 735, 734, 733, 732, 731, 730, 729, 728, 727, 726, 725, 724, 723, 722, 721, 720, 719, 718, 717, 716, 715, 714, 713, 712, 711, 710, 709, 708, 707, 706, 705, 704, 703, 702, 701, 700, 699, 698, 697, 696, 695, 694, 693, 692, 691, 690, 689, 688, 687, 686, 685, 684, 683, 682, 681, 680, 679, 678, 677, 676, 675, 674, 673, 672, 671, 670, 669, 668, 667, 666, 665, 664, 663, 662, 661, 660, 659, 658, 657, 656, 655, 654, 653, 652, 651, 650, 649, 648, 647, 646, 645, 644, 643, 642, 641, 640, 639, 638, 637, 636, 635, 634, 633, 632, 631, 630, 629, 628, 627, 626, 625, 624, 623, 622, 621, 620, 619, 618, 617, 616, 615, 614, 613, 612, 611, 610, 609, 608, 607, 606, 605, 604, 603, 602, 601, 600, 599, 598, 597, 596, 595, 594, 593, 592, 591, 590, 589, 588, 587, 586, 585, 584, 583, 582, 581, 580, 579, 578, 577, 576, 575, 574, 573, 572, 571, 570, 569, 568, 567, 566, 565, 564, 563, 562, 561, 560, 559, 558, 557, 556, 555, 554, 553, 552, 551, 550, 549, 548, 547, 546, 545, 544, 543, 542, 541, 540, 539, 538, 537, 536, 535, 534, 533, 532, 531, 530, 529, 528, 527, 526, 525, 524, 523, 522, 521, 520, 519, 518, 517, 516, 515, 514, 513, 512, 511, 510, 509, 508, 507, 506, 505, 504, 503, 502, 501, 500, 499, 498, 497, 496, 495, 494, 493, 492, 491, 490, 489, 488, 487, 486, 485, 484, 483, 482, 481, 480, 479, 478, 477, 476, 475, 474, 473, 472, 471, 470, 469, 468, 467, 466, 465, 464, 463, 462, 461, 460, 459, 458, 457, 456, 455, 454, 453, 452, 451, 450, 449, 448, 447, 446, 445, 444, 443, 442, 441, 440, 439, 438, 437, 436, 435, 434, 433, 432, 431, 430, 429, 428, 427, 426, 425, 424, 423, 422, 421, 420, 419, 418, 417, 416, 415, 414, 413, 412, 411, 410, 409, 408, 407, 406, 405, 404, 403, 402, 401, 400, 399, 398, 397, 396, 395, 394, 393, 392, 391, 390, 389, 388, 387, 386, 385, 384, 383, 382, 381, 380, 379, 378, 377, 376, 375, 374, 373, 372, 371, 370, 369, 368, 367, 366, 365, 364, 363, 362, 361, 360, 359, 358, 357, 356, 355, 354, 353, 352, 351, 350, 349, 348, 347, 346, 345, 344, 343, 342, 341, 340, 339, 338, 337, 336, 335, 334, 333, 332, 331, 330, 329, 328, 327, 326, 325, 324, 323, 322, 321, 320, 319, 318, 317, 316, 315, 314, 313, 312, 311, 310, 309, 308, 307, 306, 305, 304, 303, 302, 301, 300, 299, 298, 297, 296, 295, 294, 293, 292, 291, 290, 289, 288, 287, 286, 285, 284, 283, 282, 281, 280, 279, 278, 277, 276, 275, 274, 273, 272, 271, 270, 269, 268, 267, 266, 265, 264, 263, 262, 261, 260, 259, 258, 257, 256, 255, 254, 253, 252, 251, 250, 249, 248, 247, 246, 245, 244, 243, 242, 241, 240, 239, 238, 237, 236, 235, 234, 233, 232, 231, 230, 229, 228, 227, 226, 225, 224, 223, 222, 221, 220, 219, 218, 217, 216, 215, 214, 213, 212, 211, 210, 209, 208, 207, 206, 205, 204, 203, 202, 201, 200, 199, 198, 197, 196, 195, 194, 193, 192, 191, 190, 189, 188, 187, 186, 185, 184, 183, 182, 181, 180, 179, 178, 177, 176, 175, 174, 173, 172, 171, 170, 169, 168, 167, 166, 165, 164, 163, 162, 161, 160, 159, 158, 157, 156, 155, 154, 153, 152, 151, 150, 149, 148, 147, 146, 145, 144, 143, 142, 141, 140, 139, 138, 137, 136, 135, 134, 133, 132, 131, 130, 129, 128, 127, 126, 125, 124, 123, 122, 121, 120, 119, 118, 117, 116, 115, 114, 113, 112, 111, 110, 109, 108, 107, 106, 105, 104, 103, 102, 101, 100, 99, 98, 97, 96, 95, 94, 93, 92, 91, 90, 89, 88, 87, 86, 85, 84, 83, 82, 81, 80, 79, 78, 77, 76, 75, 74, 73, 72, 71, 70, 69, 68, 67, 66, 65, 64, 63, 62, 61, 60, 59, 58, 57, 56, 55, 54, 53, 52, 51, 50, 49, 48, 47, 46, 45, 44, 43, 42, 41, 40, 39, 38, 37, 36, 35, 34, 33, 32, 31, 30, 29, 28, 27, 26, 25, 24, 23, 22, 21, 20, 19, 18, 17, 16, 15, 14, 13, 12, 11, 10, 9, 8, 7, 6, 5, 4, 3, 2, 1, 0

Legend

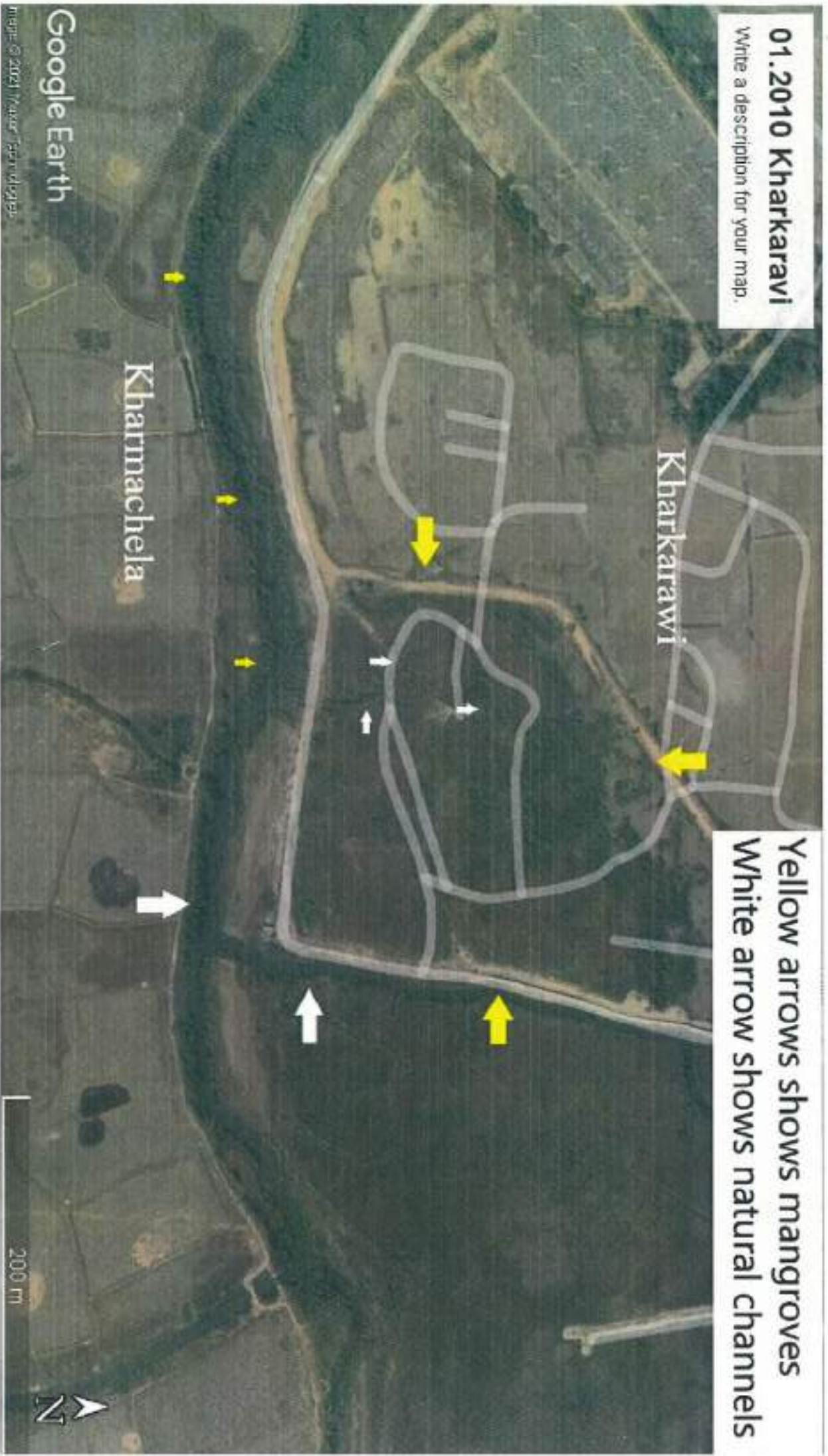
Feature 1

700 m



### 01. 2010 Kharkaravi

Write a description for your map.



Yellow arrows shows mangroves  
White arrow shows natural channels

Google Earth

Image © 2021 Maxar Technologies

200 m



**11.2012 Kharkaravi**  
Kharmachela natural channel

All mangroves and natural channels are destroyed  
Yellow arrow shows mangroves around natural channel of Kharmachela



Google Earth

Kharmachela

Kharkaravi

200 m



Handwritten initials

**01. 2015 Kharkaravi**  
Kharmachela natural channel



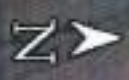
White arrow shows mangroves destruction started for bridge construction

Google Earth

Kharmachela

Image © 2004 Mapbox, TerraMetrics

200 m



**04.2015 Kharkaravi**  
Kharmachela natural channel



Lots of destruction of mangroves and chemical waste material filled in natural channel for bridge construction

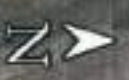
Google Earth

Kharmachela

Kharkaravi

Image © 2021 Mapbox Contributors

200 m



10

69

### 10.2018 Kharkaravi Kharmacheia natural channel



- 1) All area that looks green are mangroves
- 2) Green arrows indicates tree plantation by JSW

Google Earth

Imagery © 2021, CNES / Airbus

200 m



10

11. 2020 Kharkaravi

Kharmachela natural channel



Google Earth

Image © 2021 Maxar, TerraMetrics

Legend



200 m

70

03.2022 Kharakaravi  
Kharachela natural channel

Yellow arrow indicate that more than 50% of the bridge has been built and if company wants to complete construction of bridge they will have to destroy a lot of mangroves



Kharachela

Google Earth

Imagery © 2021 Maxar Technologies

All area which looks green are full of mangroves

200 m



# Annexure- 4

Annexure II

MAHARASHTRA POLLUTION CONTROL BOARD



Phone: 22273081  
Fax: 22273080

Manoj Bhavsar, PSC  
Head, P-3 TTC MEDC,  
Shankar Nagar  
Road, Malad

Central Lab - Malad  
ANALYSIS REPORT

Sample Id : SB/02/11M/16/00071      Date : 01/09/16  
 Industry Name : null      Lab Sample Code : CLM/02W/16/00055  
 Type of Industry : null  
 Industry Code : null      Sample Collected By : Manoj Wagh Malwadkar  
 Sample Collection Date : 07/08/16      Sample Acceptance Date : 10/08/16

Sl. No.	Parameter	Unit	Result
1	Cyanide	mg/lp	0.00
2	Nitrite	mg/lp	0.00
3	Nitrate	mg/lp	0.00
4	Phosphate	mg/lp	0.00
5	PAH	mg/lp	0.00
6	PCDD	mg/lp	0.00
7	Chloride	mg/lp	0.00
8	Mercury	mg/lp	0.00
9	Hydrocarbons	mg/lp	NA
10	Ortho-phosphate	mg/lp	0.000
11	Mercury	mg/lp	0.00
12	Cobalt	mg/lp	16.00
13	Copper	mg/lp	15.00
14	Lead	mg/lp	52.10
15	Manganese	mg/lp	32.20
16	Ammonia	mg/lp	10.45
17	Nitrite-nitrogen	mg/lp	61.85
18	Nitrate-nitrogen	mg/lp	0.45
19	Sulphate	mg/lp	0.00
20	Iron	mg/lp	18.00
21	Fluoride	mg/lp	50.45

NA - Not Analyzed

Sd/-  
Sr. Section Officer  
P-3, Central Laboratory  
Malad West Mumbai

प्रमाणित - (अभिलेख) रजिस्ट्रार, इलियट रुग्णालय  
 न्यायप्रदायक न्याय शाखा, इलियट रुग्णालय  
 इलियट रुग्णालय (मिडल माला रोड)

MAHARASHTRA POLLUTION CONTROL BOARD



Marol Bhavan, 7th  
No.2, P-3 TTC Bldg,  
SI-41-Mahape  
Road, Mahape

Phone: 22259000  
Fax: 22259000

Central Lab - Mahape  
ANALYSIS REPORT

Sample No: 219/08/10 Date: 01/08/10  
Lab/Sample Code: CLM/HIW/16/0004  
Sample Collected by: B-9700 Vijay Mahapatra  
Sample Acceptance Date: 10/08/10

Sl.No	Parameter	INRMS	Result
1	Chloride	1	0.01 mg/kg
2	Methane	1	3.00 mg/kg
3	Ammonia	1	0.00 mg/kg
4	Formaldehyde	1	3.00 mg/kg
5	pH	1	0.00 mg/kg
6	Water Sol	1	0.01 mg/kg
7	Acidic	1	2.00 mg/kg
8	Alkaline	1	10.00 mg/kg
9	Chloride	1	0.00 mg/kg
10	Chloride	1	0.00 mg/kg
11	Mercury	1	0.00 mg/kg
12	Organophosphorus	1	0.00 mg/kg
13	Fluoride	1	0.00 mg/kg
14	Cadmium	1	0.00 mg/kg
15	Copper	1	4.00 mg/kg
16	Lead	1	10.00 mg/kg
17	Iron	1	15.00 mg/kg
18	Arsenic	1	14.00 mg/kg
19	Nitrate-Nitrogen	1	13.00 mg/kg
20	Nitrite-Nitrogen	1	0.04 mg/kg
21	Sulfate	1	0.00 mg/kg
22	Zinc	1	0.00 mg/kg
23	Phosphate	1	56.00 mg/kg

Sd/-  
Sr. Senior Officer  
I/c. Central Laboratory  
Mahape Wm/ Mahape

प्रमाणित करण्यात आलेल्या 2 प्रयोगांकरिता एडिशनल ऑफिसर  
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड, महाराष्ट्र शासन, महाराष्ट्र  
महाराष्ट्र (राजकीय शाळा)

MARATHI STATE POLLUTION CONTROL BOARD



महाराष्ट्र राज्य  
प्रदूषण नियंत्रण बोर्ड

Mirnal Dhasari, Plot  
No.2, P-3 TTC MIDC,  
Shree-Nashik  
Road, Nashik

Control Laboratory - Nashik  
ANALYSIS REPORT

Sample Id: 3708/17HEW/15/0075 Date: 01/09/16  
 Industry Name: null Lab Sample Code: CLAR/HEW/15/0075  
 Type of Discharge: null  
 Industry Code: null Sample Collected By: Rajendra V. Patil  
 Sample Collection Date: 04/09/16 Sample Adaptation Code: 10/00/16

SL No	Parameter	Unit	Result
1	Chloride	l	0.00 mg/l
2	Hexachloride	l	0.00 mg/l
3	Phosphate	l	0.00 mg/l
4	Phosphate	l	0.00 mg/l
5	Iron	l	0.00 mg/l
6	Lead	l	0.00 mg/l
7	Mercury	l	0.00 mg/l
8	Cadmium	l	0.00 mg/l
9	Chromium Hex	l	0.00 mg/l
10	Fluoride	l	0.00 mg/l
11	Cyanide	l	0.00 mg/l
12	Phenol	l	0.55 mg/l
13	Cobalt	l	14.00 mg/l
14	Copper	l	16.00 mg/l
15	Lead	l	64.70 mg/l
16	Mercury	l	53.90 mg/l
17	Ammonia	l	10.01 mg/l
18	Mercury	l	62.71 mg/l
19	Chlorine	l	0.30 mg/l
20	Sulfide	l	0.00 mg/l
21	BOD	l	55.80 mg/l
22	Phosphate	l	70.70 mg/l

Sd/-  
 S. Scientific Officer  
 C/L Control Laboratory  
 Maharashtra Municipal

अनुसंधान - रासायनिक संश्लेषण एवढाच अंश  
 प्रदूषण नियंत्रण बोर्ड, नाशिक येथील प्रयोगशाळा येथे  
 करण्यात आला आहे. (नाशिक येथील रासायनिक संश्लेषण)

MAHARASHTRA POLLUTION CONTROL BOARD



Phone : 2267290000  
Fax : 2223588000

Maruti Bhawan, P-3  
No.8, P-3 TTC MIDC,  
Shree-Mahape  
Road, Mahape

Central Lab - Mahape  
ANALYSIS REPORT

Sample ID	MS/CL/18/10/00008	Date	11/09/10
Industry Name	...	Lab Sample Code	CLAB/MIW/10/00008
Type of Industry	...	Sample Collected By	Shri. Vikas Mahapatra
Industry Code	...	Sample Collection Date	10/08/10

Sl. No.	Parameter	Unit	Result
1	Acidity	1	0.00 mg/kg
2	Alkalinity	1	0.00 mg/kg
3	Ammonia	1	0.00 mg/kg
4	Ammonium	1	0.00 mg/kg
5	Barium	1	0.00 mg/kg
6	Bismuth	1	0.00 mg/kg
7	Calcium	1	0.00 mg/kg
8	Chromium	1	0.00 mg/kg
9	Chromium	1	0.00 mg/kg
10	Copper	1	0.00 mg/kg
11	Lead	1	0.00 mg/kg
12	Mercury	1	0.00 mg/kg
13	Defano-phosphorus	1	0.00 mg/kg
14	Phenol	1	0.33 mg/kg
15	Cobalt	1	0.00 mg/kg
16	Copper	1	0.00 mg/kg
17	Lead	1	0.00 mg/kg
18	Nickel	1	0.00 mg/kg
19	Ammonia	1	29.77 mg/kg
20	Ammonium Nitrogen	1	10.97 mg/kg
21	Ammonia Nitrogen	1	0.65 mg/kg
22	Sulphate	1	0.00 mg/kg
23	Chloride	1	16.00 mg/kg
24	Phosphate	1	46.51 mg/kg

Sd/-  
Sr. Scientific Officer  
T/a. Central Laboratory  
Mahape Navi Mumbai

महाराष्ट्र प्रदूषण नियंत्रण बोर्ड  
महाराष्ट्र शासन, नवी मुंबई  
महाराष्ट्र शासन

STATE OF MAHARASHTRA POLLUTION CONTROL BOARD



Phone: 22222222  
Fax: 22222222

Himal Sharan, Flat  
No. 3, P-3 TIC MIDC,  
Shad-Mahape  
Road, Mahape

Central Lab. - Mahape  
ANALYSIS REPORT

Sample No. : SHM/12/16/20077      Date : 01/09/16  
 Industry Name : null      Lab Sample Code : CLAB/MCW/16/00609  
 Type of Sample : null  
 Industry Code : 1301      Sample Collected By : Gajraj Vijay Maheshkar  
 Sample Collection Date : 07/08/16      Sample Acceptance Date : 19/08/16

S.No.	Sample Name	Unit	Result
1	Chromate	mg/kg	3.00 mg/kg
2	Nitrate	mg/kg	3.00 mg/kg
3	Acrylonitrile	mg/kg	9.00 mg/kg
4	Phenol	mg/kg	9.00 mg/kg
5	PAH	mg/kg	5.00 mg/kg
6	Lead	mg/kg	0.00 mg/kg
7	Cadmium	mg/kg	3.00 mg/kg
8	Cobaltum	mg/kg	0.00 mg/kg
9	Strontium	mg/kg	3.00 mg/kg
10	Mercury	mg/kg	3.00 mg/kg
11	Organic Phosphorus	mg/kg	0.00 mg/kg
12	Phenol	mg/kg	3.00 mg/kg
13	Cyanide	mg/kg	0.00 mg/kg
14	Hexachlorocyclopentadiene	mg/kg	10.00 mg/kg
15	Hexachlorobenzene	mg/kg	20.00 mg/kg
16	Heptachlorocyclopentadiene	mg/kg	18.00 mg/kg
17	Heptachlorobenzene	mg/kg	31.24 mg/kg
18	Endrin	mg/kg	13.00 mg/kg
19	Gamma-HCH	mg/kg	0.50 mg/kg
20	Sulfide	mg/kg	0.00 mg/kg
21	Zinc	mg/kg	67.00 mg/kg
22	Phosphate	mg/kg	10.00 mg/kg

Sd/-  
Sr. Scientific Officer  
I/c. Central Laboratory  
Mahape, Navi Mumbai

प्रमाणित करून दिलेल्या अहवालावरून ही संश्लेषण आहे  
 प्रमाणित करून दिलेल्या अहवालावरून (अहवाल २०) संश्लेषण आहे  
 प्रमाणित करून दिलेल्या अहवालावरून संश्लेषण आहे

MHARASHTRA POLLUTION CONTROL BOARD



Phone : 222718802  
Fax : 222746004

Central Board, Plot  
No. 2, TTC MIDC,  
Shree Mahadev  
Road, Mahape

Central Lab - Mahape  
ANALYSIS REPORT

Sample Id : SAC04240000000000000000 Date : 01/09/16  
Industry Name : Engrg Lab Sample Code : CLAB/MQW/16/00130  
Type of Industry : Food Sample Collected by : Dilip V Jey Natrajar  
Sample Code : Engrg Lab Sample Acceptance Date : 18/08/16

Sl. No.	Parameter	Distance	Results
1	Chloride	1	0.00 mg/kg
2	Hexachlorine	1	0.00 mg/kg
3	Hexachlorine	1	0.00 mg/kg
4	Hexachlorine	1	0.00 mg/kg
5	PCB	1	0.00 mg/kg
6	PCB-GC	1	0.00 mg/kg
7	Arsenic	1	0.00 mg/kg
8	Cadmium	1	5.00 mg/kg
9	Chromium Hexa	1	0.00 mg/kg
10	Mercury	1	0.00 mg/kg
11	Diethylphosphine	1	0.00 mg/kg
12	Lead	1	0.00 mg/kg
13	Cobalt	1	2.00 mg/kg
14	Copper	1	4.00 mg/kg
15	Lead	1	14.50 mg/kg
16	Mercury	1	10.40 mg/kg
17	Arsenic	1	4.44 mg/kg
18	Chlorine/Magnesium	1	17.67 mg/kg
19	Chlorine/Magnesium	1	1.65 mg/kg
20	Sulfur	1	6.00 mg/kg
21	Zinc	1	6.00 mg/kg
22	Phosphate	1	15.30 mg/kg

Sd/-  
Sr. Scientific Officer  
I/c. Central Laboratory  
Mahape Near Mumbai

महाराष्ट्र प्रदूषण नियंत्रण बोर्ड  
महाराष्ट्र राज्य सरकार  
महाराष्ट्र राज्य प्रदूषण नियंत्रण बोर्ड  
महाराष्ट्र राज्य सरकार  
महाराष्ट्र राज्य प्रदूषण नियंत्रण बोर्ड  
महाराष्ट्र राज्य सरकार

MHARASHTRA POLLUTION CONTROL BOARD



Phone: 222712200  
Fax: 222718000

Nirmal Bhawan, Plot  
No.3, P-3 TTC MIDC,  
Shree-Mahape  
Road, Mumbai

Central Lab - Mahape  
ANALYSIS REPORT

Sample ID: 784002/MSW/18/00079      Date: 01/02/16  
 Sample Name: Soil      Lab Sample Code: CLAB/M2W/18/00101  
 Type of Industry: 2-011      Sample Collected By: Sajjan Vijay Natvekar  
 Analytical method: Soil      Sample Acceptance Date: 10/02/16  
 Sample Collection Date: 01/02/16

Sl. No.	Parameter	Unit	Report
1	Acetone	1	0.00 mg/kg
2	Benzo(a)pyrene	1	0.00 mg/kg
3	Anthracene	1	0.00 mg/kg
4	Benzo(a)fluoranthene	1	0.00 mg/kg
5	PAHs	1	0.00 mg/kg
6	Acetone	1	0.00 mg/kg
7	Acetone	1	0.00 mg/kg
8	Acetone	1	0.00 mg/kg
9	Acetone	1	0.00 mg/kg
10	Acetone	1	0.00 mg/kg
11	Acetone	1	0.00 mg/kg
12	Acetone	1	0.00 mg/kg
13	COBALT	1	17.00 mg/kg
14	COPPER	1	10.00 mg/kg
15	Lead	1	28.20 mg/kg
16	Nickel	1	96.20 mg/kg
17	Aluminum	1	29.13 mg/kg
18	Manganese	1	20.65 mg/kg
19	Nitrite-Nitrogen	1	0.96 mg/kg
20	Sulfate	1	0.00 mg/kg
21	Calc	1	112.00 mg/kg
22	Phosphate	1	10.35 mg/kg

Sd/-  
Sr. Scientific Officer  
T/c. Central Laboratory  
Mumbai

म. प्र. प. बो. महाराष्ट्र प्रदूषण नियंत्रण बोर्ड  
 म. प्र. प. बो. महाराष्ट्र प्रदूषण नियंत्रण बोर्ड  
 मुंबई (महाराष्ट्र ४००००१)

MAHARASHTRA POLLUTION CONTROL BOARD



Phone: 22071950  
Fax: 22077999

Himali Ghiswal, Plot  
No.2, P-3 TTC MIDC,  
Shool-Mahape  
Road, Mahape

Central Lab. Mahape  
ANALYSIS REPORT

Sample No: ER0902/WZM/HQ0000 Date: 01/00/18  
 Industry Name: Tannery Lab Sample Code: LAB/WZM/14/00102  
 Type of Pollutant: COD Sample Collected by: Rajnaraj Vijay Malvankar  
 Industry Code: 170000 Sample Received Date: 10/08/16

Sl. No.	Parameter	Unit	Result
1	Chloride	mg/l	0.00 mg/l
2	Nitrite	mg/l	0.00 mg/l
3	Nitrate	mg/l	0.00 mg/l
4	Ammonia	mg/l	0.00 mg/l
5	ROF	mg/l	0.00 mg/l
6	PCB	mg/kg	0.00 mg/kg
7	Asenic	mg/kg	0.00 mg/kg
8	Cadmium	mg/kg	0.00 mg/kg
9	Chromium (Total)	mg/kg	0.00 mg/kg
10	Mercury	mg/kg	0.00 mg/kg
11	Cobalt	mg/kg	0.00 mg/kg
12	Aluminum	mg/kg	0.00 mg/kg
13	Copper	mg/kg	0.00 mg/kg
14	Lead	mg/kg	0.00 mg/kg
15	Nickel	mg/kg	0.00 mg/kg
16	Manganese	mg/kg	0.00 mg/kg
17	Iron	mg/kg	0.00 mg/kg
18	Zinc	mg/kg	0.00 mg/kg
19	Phosphate	mg/l	0.00 mg/l

Sd/-  
Sr. Scientific Officer  
P/o Central Laboratory  
Mahape Navi Mumbai

सी. राजन उपाधीत महाराष्ट्र प्रदूषण नियंत्रण बोर्ड, महाराष्ट्र  
 मध्यम व. उ. विभाग, महाराष्ट्र प्रदूषण नियंत्रण बोर्ड, महाराष्ट्र  
 महाराष्ट्र प्रदूषण नियंत्रण बोर्ड (महाराष्ट्र राज्य) महाराष्ट्र

MHARASHTRA POLLUTION CONTROL BOARD



Phone: 27680501  
Fax: 2227798858

Nirmal Bhayn, Plot  
No. 2, P.O. TTC H.D.C.,  
Shree-Chhatrapati  
Road, Mumbai

Central Lab - Mumbai  
ANALYSIS REPORT

Sajjan 04  
Industry Name: 13208037RZM/10/00001  
Date: 02/09/16  
Type of Industry: road  
Lab Sample Code: CLM/HZM/14/00302  
Industry Code: road  
Sample Collected By: Dajirao Vijay Mahavekar  
Sample Collection Date: 02/09/16  
Sample Acceptance Date: 10/09/16

S.L.No	Parameter	Unit	Result
1	Cadmium	mg/kg	0.00
2	Nickel	mg/kg	0.00
3	Lead	mg/kg	0.00
4	Chromium	mg/kg	0.00
5	PCB	mg/kg	0.00
6	PCB-OC	mg/kg	0.00
7	Asenic	mg/kg	0.00
8	Mercury	mg/kg	0.00
9	Chromium Hexa	mg/kg	0.00
10	Mercury	mg/kg	0.00
11	Organochlorine	mg/kg	0.00
12	Mercury	mg/kg	0.00
13	Cobalt	mg/kg	0.00
14	Copper	mg/kg	14.00
15	Lead	mg/kg	72.00
16	Nickel	mg/kg	21.60
17	Chromium	mg/kg	88.50
18	Nitrate-Nitrogen	mg/kg	19.20
19	Nitrite-Nitrogen	mg/kg	24.00
20	Sulfide	mg/kg	1.00
21	Zinc	mg/kg	0.00
22	Phosphate	mg/kg	308.00
			11.92

Sd/-  
Sr. Scientific Officer  
T/c Central Laboratory  
Mumbai

श्री. श्री. राजेश चंद्र शिंदे यांच्या वतीने  
श्री. ए. ए. शिंदे यांच्या वतीने  
श्री. ए. ए. शिंदे यांच्या वतीने (श्री. ए. ए. शिंदे)

71

**WATER AND POLLUTION CONTROL BOARD**

Phone : 4120-9994  
 Phone : 4120-9995  
 Fax : 4120-9997  
 Website : www.mwpcb.gov.hk



Central Lab - Matwee  
 18th Floor, Polytek Plaza, 100  
 Shek Kwan Road, Matwee  
 Kowloon 49870  
 Email : mwplab@mwp.gov.hk

Number of Samples Collected

Date : 31/03/2014

**ANALYSIS REPORT-WATER (ENV)**

Sample ID	CB/SP/2014/01/142	Lab Sample Code	CI 45/06/04/1000113
Project Name	Expansion of the Airport - Design M & S Type DW Water Quality	File	
Collected by	Edina Vitoriano	DL of Submission	04/03/14
DL of Receipt	04/03/14	DL of Sample Collection	03/03/14 11:26:00

Sl. No.	Parameter	Unit	Result
1	pH		9.5
2	DO	mg/L	4.0
3	CO <sub>2</sub>	mg/L	26.0
4	Electrical Conductivity	mg/L	24.0
5	TDS	mg/L	725.0
6	Chloride	mg/L	404
7	Sulfate	mg/L	175.4
8	Hardness	mg/L	602
9	Calcium	mg/L	1.93
10	Magnesium	mg/L	0.07
11	Iron (Total)	mg/L	53.0
12	Copper (Total)	mg/L	0.04
13	Conductivity	Microsiemens/cm	747.6
14	Fluoride	mg/L	0.06
15	Lead	mg/L	0.04
16	Mercury	mg/L	0.04
17	Cadmium	mg/L	0.04
18	Chromium (Total)	mg/L	20.0
19	Nickel	mg/L	20.0
20	Manganese	mg/L	0.04
21	Ammonia Nitrogen	mg/L	0.7
22	Nitrite Nitrogen	mg/L	0.3
23	Nitrate Nitrogen	mg/L	8.14
24	Silica	mg/L	3.29
25	Total Nitrogen	mg/L	55.7
26	Total Phosphorus	mg/L	54.0

72

### MUMBAI AIR POLLUTION CONTROL BOARD

Name:                       
 Place:                       
 Date:                       
 Time:                     



**Central Lab - Mahape**  
 Mahape, P. O. No. 3, TTC SDC  
 Behind Mahape Road, Mahape  
 Mumbai - 400 101  
 Email:                     

27	Total Suspended Matter	mg/l	0.4
28	Total Dissolved Solids	mg/l	28.0
29	pH	mg/l	0.24
30	Chloride	mg/l	3.4
31	Total Hardness (CaCO <sub>3</sub> )	mg/l	0.8

No. of samples:               SCL:               M.P.               M.S.               Unit:           

Received by:

Received by  
                      
 IIC Control Laboratory  
 Central Lab - Mahape

73

MAHARASHTRA POLLUTION CONTROL BOARD

Office: H-200149000  
Phone: (020) 2719881  
Fax: (020) 2719000  
Website: www.mahapcb.org



Company: Centre Lab - Mahape  
Head Office: P.O. No. 103 TTC MIDC  
Mahape, Navi Mumbai - 400 101  
E-mail: mahapcb@mahape.org

Report No: M/200149000/0000

Date: 04/04/2016

ANALYSIS REPORT WATER (ENV)

Sample No:	M/200149000/0000	Sample Date:	04/04/2016	CLAB/02/ENV/000001
Sample Location:	Water supply line	Sample Point:	Tap of Water Body	Lab
Category:	Water supply	City/State:	Mumbai	0000010
Discharge:	Water supply	Dist. Office of Sample Collection:	07000016 : 1.00.00	

Sl. No.	Parameter	Unit	Result
1	pH		8.3
2	DPO	mg/l	8.0
3	COD	mg/l	12.0
4	BOD	mg/l	66.0
5	TDS	mg/l	BDL
6	TDSS	mg/l	162.0
7	Calcium	mg/l	148.6
8	Magnesium	mg/l	30.9
9	Hardness	mg/l	80.0
10	Chloride	mg/l	2.23
11	Sulfate	mg/l	0.09
12	Chloride (Total)	mg/l	204.0
13	Fluoride	mg/l	BDL
14	Iron	mg/l	BDL
15	Copper	mg/l	0.21
16	Zinc	mg/l	1777.0
17	Lead	mg/l	3.1
18	Cadmium	mg/l	0.35
19	Mercury	mg/l	120.0
20	Ammonia	mg/l	BDL
21	Nitrate	mg/l	6.74
22	Nitrite	mg/l	1.3
23	Phosphate	mg/l	BDL
24	Free Chlorine	mg/l	0.15
25	Total Chlorine	mg/l	3.10
26	Residual Chlorine	mg/l	74.0

74

METRO SHERIFF POLLUTION CONTROL BOARD

Name: [illegible]  
Address: [illegible]  
City: [illegible]  
State: [illegible]



Central Lab - Nashville  
Metrol Station, P.O. Box 643 TTC 400  
3 West Nashville Road/Aviation  
Nashville, TN 37203  
Phone: [illegible]

27	Total Suspended Solids	mg/L	4.5
28	Total Dissolved Solids	mg/L	1.5
29	Total Hardness	mg/L	500.0
30	Total Phosphate	mg/L	0.57
31	Zinc	mg/L	0.00

NO: [illegible]    MCA: [illegible]    WQ: [illegible]    Unit: [illegible]

Received at [illegible]

Received By

[illegible]  
NO General Laboratory  
Central Lab - Nashville

MAHARASHTRA POLLUTION CONTROL BOARD

Place: Mumbai  
 From: Mumbai  
 To: Maharashtra  
 District: Maharashtra



Central Lab - Mohape  
 Mohape, Pune, Maharashtra  
 Maharashtra Pollution Control Board  
 Mohape, Pune - 411001  
 Contact: 020-26024100

Reference No: M/100/2014

Date: 21/08/2014

ANALYSIS REPORT-WATER (EHW)

Sample No:	STATION/CONNECTION	Lab Sample Code	City/Location
Sample Name:	Water supply to factory area of H.P.	Type of Water Body	N/A
Collected By:	Inspector/Officer	DI of Submission	06080918
DI of From:	Mumbai	DI of Date of Sample Collection	01/08/2014 11:20 AM

Sl. No.	Parameter	Unit	Result
1	pH		7.2
2	DO	mg/l	350.0
3	Ca	mg/l	1024.0
4	Magnesium	mg/l	160.0
5	Hardness	mg/l	551.0
6	Chloride	mg/l	38.2
7	Total Hardness	mg/l	60.0
8	Iron	mg/l	14.0
9	Aluminum	mg/l	0.1
10	Cyanide	mg/l	14.0
11	Fluoride	mg/l	0.04
12	Electrical Conductivity	mg/l	604
13	Calcium	mg/l	643.3
14	Copper	mg/l	0.25
15	Chromium	mg/l	50.
16	Lead	mg/l	2.88
17	Zinc	mg/l	0.32
18	Barium	mg/l	0.20
19	Strontium	mg/l	0.04
20	Mercury	mg/l	0.02
21	Ammonia Nitrogen	mg/l	1.4
22	Nitrite Nitrogen	mg/l	0.04
23	Nitrate Nitrogen	mg/l	0.05
24	Total Nitrogen	mg/l	3.4
25	Total Phosphorus	mg/l	28.1

76

### WATER SUPPLY POSITION CONTROL BOARD

Name: \_\_\_\_\_  
 Date: \_\_\_\_\_  
 For: \_\_\_\_\_  
 By: \_\_\_\_\_



Control Lab - Mahapa  
 Ahmad Shamsi, PMP No. 2, P-3 TTC MDC,  
 Islamabad  
 Phone: \_\_\_\_\_  
 Fax: \_\_\_\_\_

_____	_____	145.0
_____	_____	0.9
_____	_____	58.8
_____	_____	1.22

PA: \_\_\_\_\_   
 PB: \_\_\_\_\_   
 PC: \_\_\_\_\_   
 Unit: Unit of Measurement

Reviewed By:  
 \_\_\_\_\_  
 QC Control Laboratory  
 General Lab - Mahapa

**LAHORE WATER POLLUTION CONTROL BOARD**

Name: **MAHARAJA**  
 No: **123456789**  
 Date: **10/10/2015**



Central Lab - Lahore  
 Address: **Plot No. 123, F-3 TTC Area**  
 Street: **Shahdara Road Lahore**  
 Phone: **3733111**

E-mail: **lwpbc@lwpbc.gov.pk**

Date: **10/10/2015**

**ANALYSIS REPORT WATER (WQ)**

Sample No:	10/10/2015	Sample City:	LAHORE
Sample Date:	10/10/2015	Sample Time:	10:00 AM
Collector:	MAHARAJA	Dr. Mohsin Khan	10/10/2015
Inspector:	MAHARAJA	Dr. & Title of Sample Collector:	MAHARAJA (10/10/2015)

Sl. No.	Parameter	Unit	Result
1	pH		8.2
2	Temp	°C	25.0
3	Dissolved Oxygen	mg/L	8.0
4	Free Chlorine	mg/L	0.01
5	Total Chlorine	mg/L	0.02
6	Total Hardness	mg/L	132.0
7	Calcium Hardness	mg/L	98.0
8	Magnesium Hardness	mg/L	34.0
9	Total Solids	mg/L	100.0
10	Total Suspended Solids	mg/L	0.02
11	Total Dissolved Solids	mg/L	0.01
12	Total Solids	mg/L	100.0
13	Total Solids	mg/L	0.01
14	Total Solids	mg/L	1518.0
15	Total Solids	mg/L	0.05
16	Total Solids	mg/L	0.01
17	Total Solids	mg/L	0.2
18	Total Solids	mg/L	0.01
19	Total Solids	mg/L	20.0
20	Total Solids	mg/L	0.01
21	Total Solids	mg/L	0.01
22	Total Solids	mg/L	0.2
23	Total Solids	mg/L	0.1
24	Total Solids	mg/L	0.1
25	Total Solids	mg/L	0.01
26	Total Solids	mg/L	0.01
27	Total Solids	mg/L	0.01
28	Total Solids	mg/L	0.01
29	Total Solids	mg/L	0.01
30	Total Solids	mg/L	0.01
31	Total Solids	mg/L	0.01
32	Total Solids	mg/L	0.01
33	Total Solids	mg/L	0.01
34	Total Solids	mg/L	0.01
35	Total Solids	mg/L	0.01
36	Total Solids	mg/L	0.01
37	Total Solids	mg/L	0.01
38	Total Solids	mg/L	0.01
39	Total Solids	mg/L	0.01
40	Total Solids	mg/L	0.01
41	Total Solids	mg/L	0.01
42	Total Solids	mg/L	0.01
43	Total Solids	mg/L	0.01
44	Total Solids	mg/L	0.01
45	Total Solids	mg/L	0.01
46	Total Solids	mg/L	0.01
47	Total Solids	mg/L	0.01
48	Total Solids	mg/L	0.01
49	Total Solids	mg/L	0.01
50	Total Solids	mg/L	0.01

78

### QUALITY CONTROL BOARD

Project: [illegible]  
 Date: [illegible]  
 No. [illegible]



Central Lab - Mahopac  
 West Branch, P.O. Box 100, Mahopac, NY 10541  
 Phone: (914) 831-1100  
 Fax: (914) 831-1101  
 Email: [illegible]

Item	Description	Unit	Value
27	[illegible]	mg/L	210.0
28	[illegible]	mg/L	210.0
29	[illegible]	mg/L	3.0
30	[illegible]	mg/L	3.2
31	[illegible]	mg/L	0.10

NA - Not Analyzed    RE - Result Determined    CD - Not Detected    UCL - Upper Control Limit

Reviewed By: [illegible]

Reviewed By:  
 [illegible]  
 UC Central Laboratory  
 Central Lab - Mahopac

MAHARAJAH POLYMERIZATION CONTROL BOARD

Name: [Illegible]  
 Phone: [Illegible]  
 Fax: [Illegible]  
 Address: [Illegible]



Central Lab - Mahape  
 Nirmal Bhatnagar, P.O. P-3 TTC Mahape  
 Thane-Mahape Road, Mahape  
 Maharashtra - 401 004  
 Contact: [Illegible]

Report No: [Illegible]

Date: 23/08/2004

MAHARAJAH POLYMERIZATION CONTROL BOARD

Sample No: [Illegible] Date of Sample Collection: [Illegible]  
 Name of Sample: [Illegible] Type of Sample: [Illegible]  
 Location: [Illegible] Time of Sample Collection: [Illegible]

Sl. No.	Parameter	Unit	Result
1	pH		7.5
2	Temp	°C	27.0
3	DO	mg/L	8.0
4	TSS	mg/L	100.0
5	SS	mg/L	24.8
6	Ca	mg/L	101.5
7	Mg	mg/L	BCL
8	Fe	mg/L	BCL
9	Mn	mg/L	0.25
10	Zn	mg/L	0.05
11	Cu	mg/L	0.20
12	Ni	mg/L	BCL
13	Co	mg/L	124.3
14	Pb	mg/L	0.06
15	Cd	mg/L	BCL
16	Hg	mg/L	0.8
17	Cr	mg/L	BCL
18	Mn	mg/L	14.0
19	Fe	mg/L	BCL
20	Zn	mg/L	0.04
21	Cu	mg/L	0.2
22	Ni	mg/L	BCL
23	Pb	mg/L	BCL
24	Cd	mg/L	0.06
25	Hg	mg/L	2.4

MAHARASHTRA POLLUTION CONTROL BOARD

Phone: 22222222  
Telex: 22222222  
Fax: 22222222  
Website: www.mpcb.gov.in



Central Lab - Mahape  
Mumbai District, Pin: 401 005, Maharashtra  
Short Name: Mahape  
Mumbai District

SI	Parameter	Unit	Value
10	Temperature	mp/W	70.0
11	Dissolved Oxygen	mg/l	6.0
12	pH	mg/l	0.1
13	Total Suspended Solids	mg/l	10.5
14	Total Solids	mg/l	0.77

MAHARASHTRA POLLUTION CONTROL BOARD, Mumbai District, Maharashtra

Received on: 11/11/11

Reported by:

IC Central Laboratory  
Central Lab - Mahape

81

MICHIGAN WATER POLLUTION CONTROL BOARD

Name: ASHTON  
 Address: 10000  
 City: 48106  
 County: Washtenaw



Central Lab - Michigan  
 Michigan Dept. of Environment & Natural Resources  
 2215 North Zeeb Road  
 East Lansing, MI 48824  
 Phone: (517) 335-3300

Report No. WPCCLASLW01818

Date: 01/08/2018

ANALYSIS REPORT WATER (ENV)

Sample ID: 48106-10000-01  
 Lab Sample Code: CLASLW018180001  
 Sample Location: 10000  
 Type of Sample: Water  
 Date of Collection: 01/08/2018  
 Other Details: 10000  
 BL & Type of Sample Collection: 10000-01

Seq No	Parameter	Unit	Result
1	pH		7.2
2	DOC	mg/L	8.0
3	CO <sub>2</sub> D	mg/L	17.0
4	TPS (ppm)	mg/L	80L
5	Strep (col/100ml)	mg/L	10.0
6	T.D. Solids	mg/L	50.0
7	Calcium	mg/L	24.3
8	Chloride	mg/L	128.0
9	Sulfate	mg/L	80L
10	Iron	mg/L	2.12
11	Copper	mg/L	0.4
12	Chromium	mg/L	0.0L
13	Lead	mg/L	80L
14	Mercury	mg/L	0.01
15	Cadmium	mg/L	0.50
16	Barium	mg/L	2.92
17	Vanadium	mg/L	0.20
18	Manganese	mg/L	48.0
19	Zinc	mg/L	30L
20	Nitrate	mg/L	8.72
21	Nitrite	mg/L	0.4
22	Ammonia	mg/L	0.0L
23	Phosphate	mg/L	0.01
24	Fluoride	mg/L	0.06
25	Silica	mg/L	2.4

Electron report of water quality results

pa

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 2225 2194/2  
Phone : 2225 2194/1  
Fax : 2225 2194/2  
Website : www.mpcb.org



Central Lab - Maharashtra  
www.mpcb.org  
Maharashtra State Manager  
File Number : 038710  
Date : 10/01/2010

Sl. No.	Parameter	Unit	Value
01	PH	mg/l	9.0
02	DO	mg/l	9.0
03	BOD	mg/l	0.2
04	COD	mg/l	12.6
05	TSS	mg/l	0.67

01 : PH ; 02 : DO ; 03 : BOD ; 04 : COD ; 05 : TSS

Reference : 10/01/2010

Reviewed By

Central Laboratory  
Central Lab - Maharashtra

Annexure - II

MAHARASHTRA POLLUTION CONTROL BOARD  
Regional Office, Raigad

Raigad Bhavan, 6th Floor,  
Sec-11, C.E.D. Belapur,  
Navi Mumbai 400 614.



Mode of Delivery: Hard Delivery Date: 30/08/2016

Subject: [Illegible]

1. [Illegible] vide [Illegible] of consent conditions.  
2. Report by SRO Raigad-2 vide dated 25.08.2016

WHEREAS you are operating your industry in 'Pollution Prevention Area' under the provisions of Prevention & Control of Pollution Act, 1974 & Air (Prevention & Control) Rules, 1987 & Maharashtra Waste (Management & TM) Rules, 2006

AND WHEREAS you are required to provide pollution control systems as it may be required to ensure that the effluent is discharged continuously and effectively so as to comply with the consent conditions

AND WHEREAS the Officer-in-charge of SRO Raigad-II, along with other Govt officials had visited your unit and surrounding area with respect to compliance against your unit, and it was observed that the effluent is being discharged from different locations and water sample

was collected on 02.08.2016, from the storm water drain coming out from your factory premises and leading towards creek, the analysis report of the water sample parameters BOD, COD, Oil & Grease and SS are as follows:

AND WHEREAS the water sample collected from the Janardan Pahl's farm & from the [Illegible] oil petrol pump, analysis report of the water sample parameters are as follows:

AND WHEREAS the effluent is being discharged from the [Illegible] and the waste dumped is hazardous in nature, as per Maharashtra Waste (M & TM) Rules, 2016 Schedule-II.

AND WHEREAS you are hereby called upon to show cause as to why you should not be liable for the above non-compliance.

*Respectfully,  
[Illegible Signature]*

...to this office within fifteen days from the  
...with full fledged proposal for  
...shall be initiated as per the  
...shall be done.

*(Signature)*  
(J. A. N. Harshvardhan)  
Regional Officer, Raigad.

Copy to: Sub Regional Officer, WPCB BRD Raigad-II.  
For information and to take follow up action and report accordingly.

जि.मू.स.मू.स.प.रायगड

5th T

जमीन आरोग्य परिषदा (सवि,कडको)

संज्ञा क्रमांक

सर्वसाधारण

Outward No.

29-March-2019

जमीन क्रमांक: 27485201400369001

जमीन आरोग्य परिषदा क्रमांक

272405270999902

शेतकऱ्याचे नाव:

सामेकर रमा कसेराम

शेतकऱ्याचे पत्नी

सत्यवत

शेतकऱ्याचा पत्नी

राजगड

शेतकऱ्याचा पत्नी

०५

शेतकऱ्याचे गाव

राजगड

प्लॉट नं. १

3/2

अ.क्र.	मुलाखती	घाफत	पारा	संदर्भ संख्या
1	साम	8.04 साम	जमीन मालकी	जमीन मालकी संदर्भ संख्या 272405270999902 या संदर्भात शेतकऱ्याचे नाव व पत्नीचे नाव नोंदवून घ्यावे. शेतकऱ्याचे नाव नोंदवून घ्यावे. शेतकऱ्याचे नाव नोंदवून घ्यावे.
2	सावता(मालकी)	48.80 (मिटरचौर)	रुग्ण विफारस मुलाखती	या संदर्भात शेतकऱ्याचे नाव नोंदवून घ्यावे. शेतकऱ्याचे नाव नोंदवून घ्यावे. शेतकऱ्याचे नाव नोंदवून घ्यावे.
3	संपत्ति कर	1.44 (रुपया)	अल्पतः भरवू	
4	सुट्टी	29.10 (मिटरचौर)	भरवू	
5	पावसा	1,962.98(मिटरचौर)	अल्पतः भरवू	

पुढील विवरणे			पुढील विवरणे		
विवरण	रक्कम	एकक	विवरण	रक्कम	एकक
अर्थीक अर्थ	0.00	सामान्य	अर्थीक अर्थ	0.00	सामान्य
संपत्ति	0.00		संपत्ति	0.00	
संपत्ति			संपत्ति		
10.00 टक्के			10.00 टक्के		
साम	सुट्टी	पावसा	साम	सुट्टी	पावसा
50.00	37.50	28.00			
सामान्य कर	संपत्ति कर (सि.पा.सुट्टी)		सामान्य कर	संपत्ति कर (सि.पा.सुट्टी)	
सुट्टी	संपत्ति कर	सुट्टी कर	सुट्टी	संपत्ति कर	सुट्टी कर
सुट्टी कर	43.48	234.38	41.67		
सुट्टी कर	43.48	0.00	0.00		
सुट्टी कर	21.74	0.00	0.00		
Tip:					

नोंद: हा आहवाल शेतकऱ्याच्या मालकीसाठी चालवून द्यावा.

जिल्हा मूट सर्वेक्षण मंडळ यांच्या आग्रहावर  
राजगड कार्यालय

### 03.2022 chemical waste dumping

Write a description for your map.



Google Earth

Images © 2021 Mapbox Technologies

General 2013

जे.एस. डब्ल्यू स्टील कं.सि.डोल्फी आणि चारभूमी विकास विभाग यांच्या अन्वयक्षेत्रात शेतकऱ्यांच्या खालेल्या भातपिकांच्या नुकसानीच्या मागण्यांवाचून दिनांक १०/०९/२०१८ रोजी सकाळी १२.०० वाजता मा.जिल्हाधिकारी यांच्या अध्यक्षतेखाली जिल्हाधिकारी कार्यालयाच्या सत्रिणी सभागृहात झालेल्या बैठकीचे इतिवृत.

मा.जिल्हाधिकारी यांनी सर्व उपस्थितांचे स्वागत करून बैठकीच्या कामकाजास सुरवात करण्यास आली. सदर बैठकीस खालीलप्रमाणे अधिकारी/अर्जदार उपस्थित होते.

- १) भा.डॉ.विजय सुर्यवंशी, जिल्हाधिकारी रावणगड - अध्यक्ष
- २) श्री.किरण पाण्डुरंगे, निवारी उपजिल्हाधिकारी रावणगड
- ३) श्रीम.आरदा वारेद पोवार, उपविभागीय अधिकारी अलिबाग
- ४) श्रीम.प्रदिपा कुटल्याड, उपविभागीय अधिकारी पैग
- ५) श्री.सचिन शेजाळ, तहसिलदार अलिबाग
- ६) श्री.विनायक चौडकर, तहसिलदार (पहसूल)
- ७) श्रीम.शीतल पाण्डुरंग, क.अ.अ.का. चारभूमी विकास विभाग, पैग
- ८) श्री.के.जी.साळवी, सत्र न्यायालय, जिल्हा अधिकांक कृषि अधिकारी रावणगड- अलिबाग
- ९) श्री.आत्मनाथन गणेशकर, GM, जे.एस.डब्ल्यू स्टील, कंपनी, सि.डोल्फी
- १०) सदस्य, शेतकऱ्यांची प्रकल्पपत्र सेलकारी, सच. मु.राजे वड्डळ, ता.पैग

जे.एस.डब्ल्यू स्टील कंपनी लिमिटेड डोल्फी, ता.पैग यांनी भरपत्र खाली जोरत करण्यासाठी केलेले खातीचे इतिवृत व कंपनीच्या शेवटच्या जहाजाची सतत्याने होत असलेली एम्बारासपुक यामुळे वारंवार खाती-लागतच्या बाबत कडकळ, सोडणे व बनेबाहेर होवदीतून भातपिकांचे संरक्षण यांचे संपुर्ण स्वयं मोटमोठ्या खाती गेल्या आहेत. त्यांचे वैधीय संपर्कयोजना न केल्यामुळे जागरी सुपीक ४५० एकर शेती सुमारे २०१४ पासून आताकडे झाली आहे. अली तयार पंधकोशी प्रकल्पपत्र सेलकारी सच. मु.राजे वड्डळ, ता.पैग, जि.रावणगड यांनी केले आहे. सदर नुकसानीबाबत पाहणी करण्यासाठी वा कार्यालयाबाबत खातीतयामागे पंधक नंगण्यात आलेले होते

- १) उपविभागीय अधिकारी अलिबाग/पैग - पंधक प्रमुख
- २) तहसिलदार अलिबाग/पैग - सदस्य
- ३) तासुका कृषि अधिकारी अलिबाग/पैग - सदस्य
- ४) कार्यकारी अधिकारी, चारभूमी सर्वेक्षण व अन्वेषण विभाग, पैग - सदस्य

त्यनुसार नोव्हेंबर-२०१७ मध्ये शेताची व मंडळ अधिकारी यांनी पंधक अन्वेषण घटवून पंधनामे करण्यात आलेले आहेत. याचे बाबत, पंधकळ, कोळी, डोल्फी, येथेच या गावी खालू यामध्ये जे.एस.डब्ल्यू कंपनीने केलेल्या कंपनीच्या सतत्याने जहाजांमुळे व कंपनीच्या धालवद्दु इतरणाच्या योटीमुळे यांचे नुकसानीतून खाती जावून भरतीचे पाणी शेतातून येऊन शेताकच्यापी शेती नपोक झाली आहे. अशा नंगनामा शेताची ५०० एकराक यांनी नगद येवून आहे. शेती नुकसान भरपाईचे प्रस्ताव कृषि विभाग व उतरखण्ड विभाग यांनी पंधकळ पाहणी करून एम्बारास पंधनामा करून सवालपत्र शेती नुकसान भरपाईचे प्रस्ताव पाठवावेत. तरंग, खातीखंड विभागाकडील विनंतीनुसार सच. वरिदरीचे काम जे.एस.डब्ल्यू कंपनीने करू देवावे. त्याप्रमाणे जोट्टी व कोळी येथील सच. मात्तळ सुक करावे. नोव्हेंबरची साठी आवडतक कामेले सहकार्य पंधकोशी प्रकल्पपत्र सेलकारी, सच. यांनी कंपनीत करावे. जे.एस.डब्ल्यू कंपनीने केलेला कार्यवाही यत्नात आडवास २ दिवसात वा कार्यालयाकडे सादर करावा.

शेतकऱ्यांच्या शेतामध्ये जे.एस.डब्ल्यू कंपनीने मातीचा भरपूर ताराव, कंपनीच्या सतत्याने पंधना व सतत्याने शहरका प्रवाणानु प्रकल्प सच. कंपनीने सतत्याने सच. शेतामध्ये वरत नंग. सच.नंतर उपस्थितांचे आंगण मानून बैठक संपल्याचे मा.जिल्हाधिकारी यांनी जाहीर केले.

सच.श्री.विजय सुर्यवंशी  
जिल्हाधिकारी रावणगड

क.सरा/प्रसा/३-५/इतिवृत- /२०१८  
जिल्हाधिकारी कार्यालय रावणगड  
अलिबाग, दिनांक :-२४/०९/२०१८  
वति.

- प्रत:- उपविभागीय अधिकारी पैग/अलिबाग यांना कार्यवाहीसाठी.
- प्रत :- तहसिलदार पैग/अलिबाग यांना आरक्षण वग कार्यालयाकडे
- प्रत :- कार्यकारी अभियंता, चारभूमी रावणगड व अन्वेषण विभाग, पैग यांना कार्यवाहीसाठी.
- प्रत :- जिल्हा अधिकांक कृषि अधिकारी रावणगड- अलिबाग यांना कार्यवाहीसाठी
- प्रत :- तासुका कृषि अधिकारी अलिबाग/पैग यांना कार्यवाहीसाठी
- प्रत :- शेतकऱ्यांक, जे.एस.डब्ल्यू स्टील, कंपनी सि.डोल्फी, ता.पैग यांना कार्यवाहीसाठी.
- प्रत :- शेतकऱ्यांची प्रकल्पपत्र सेलकारी सच. मु.राजे वड्डळ, ता.पैग, जि.रावणगड यांना कार्यवाहीसाठी.

जिल्हाधिकारी रावणगड अलिबाग



Annexure-8

03.2009 Coke oven JSW



Natural channels and mangroves are pointed by arrows

### 01.2011 coke oven JSW

Write a description for your map.



Destruction of mangroves and natural channels began  
Yellow arrow indicates that still some mangroves and natural channels are there



Image © 2021 Maxar Technologies

Google Earth

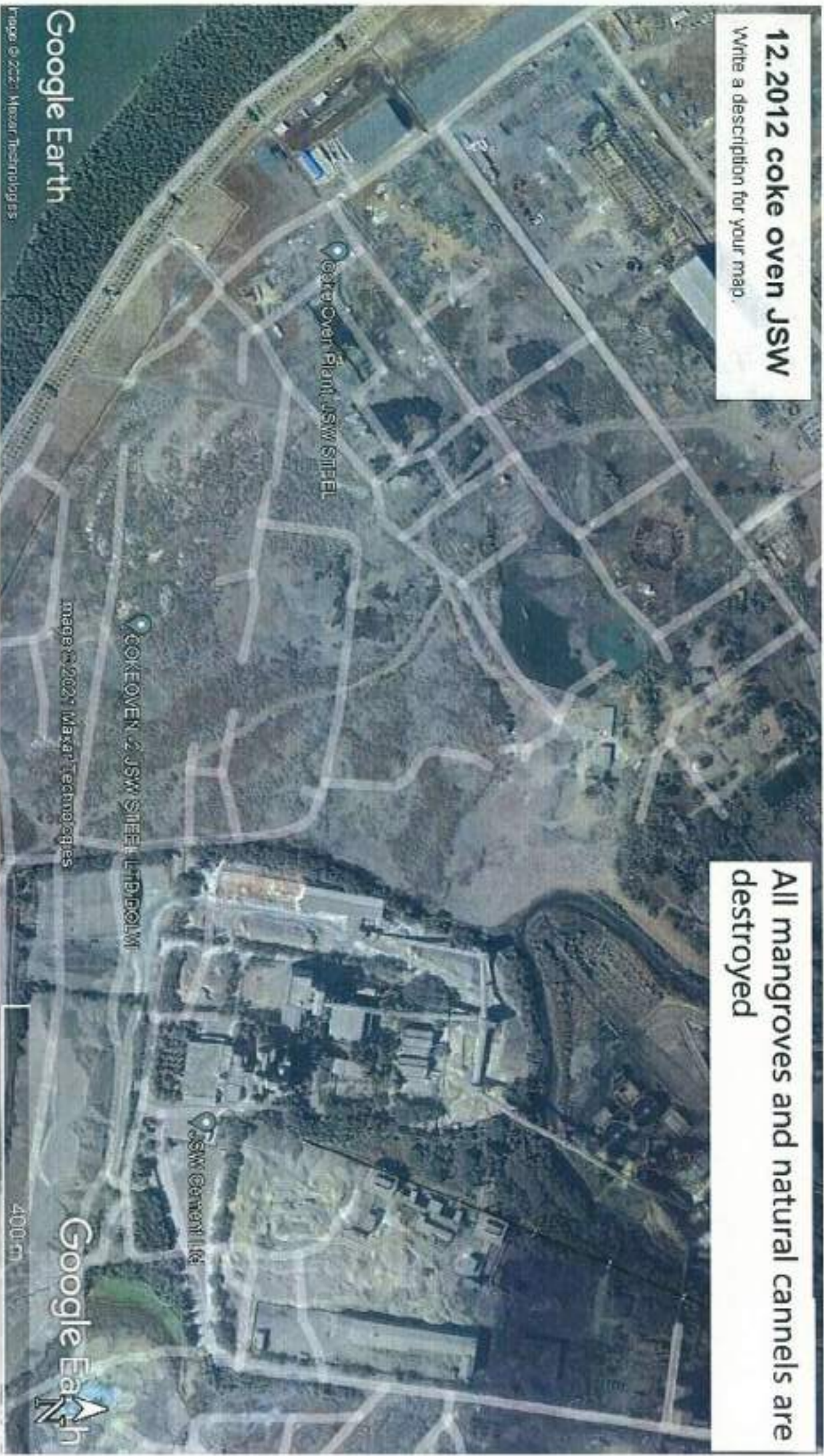
Image © 2021 Maxar Technologies

Google Earth

400 m

### 12.2012 coke oven JSW

Write a description for your map.



All mangroves and natural cannelles are destroyed

Google Earth

Image © 2021 Maxar Technologies

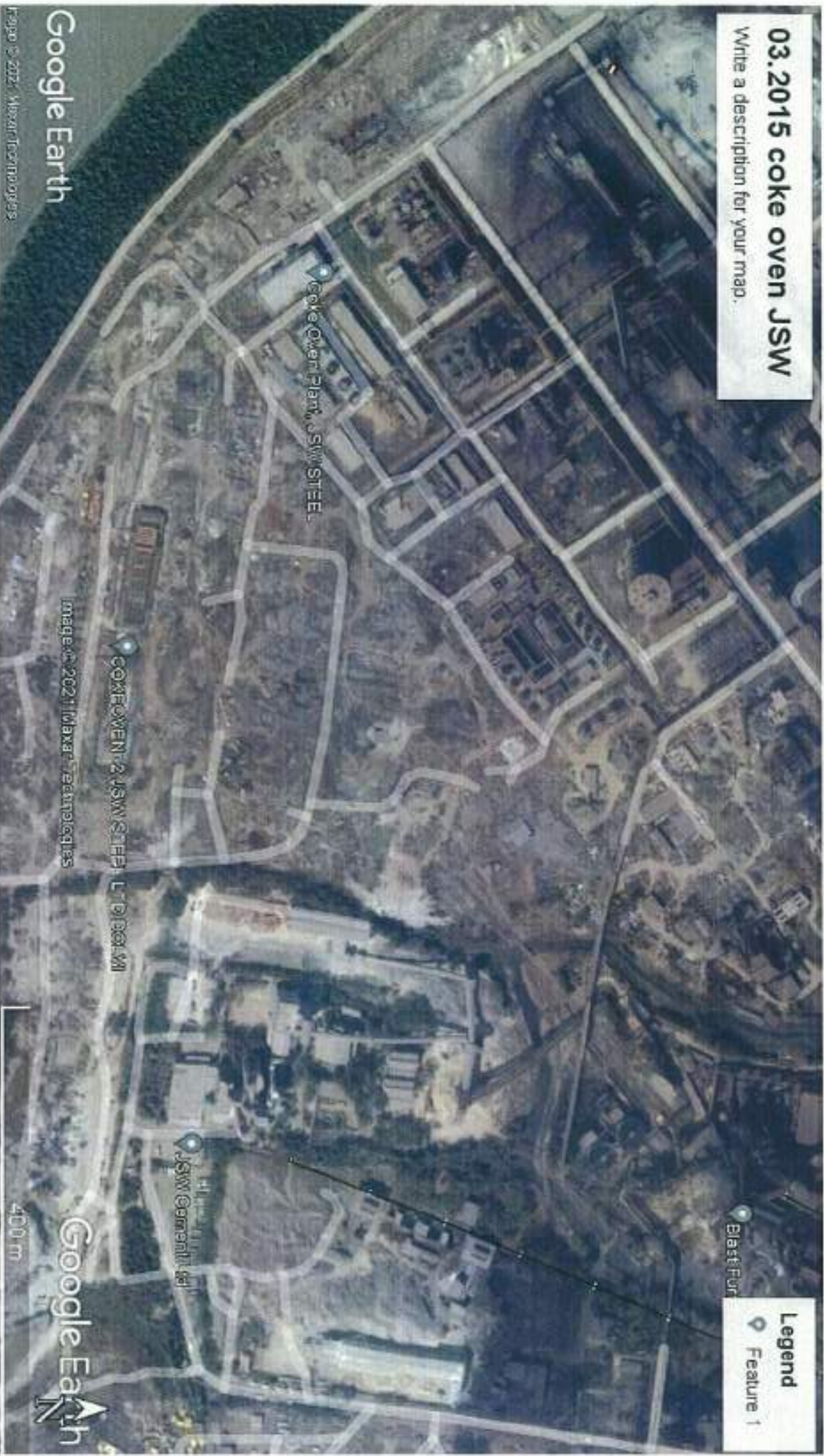
Image © 2021 Maxar Technologies

Google Earth

400 m

### 03.2015 coke oven JSW

Write a description for your map.



Google Earth

Image © 2022, Maxar Technologies

Image © 2021, Maxar Technologies

Google Earth

400 m

Legend

Feature 1

Blast Furnace

Coke Oven Plant, JSW STEEL

COKEOVEN 2, JSW STEEL, L'DIBAG, M

JSW Cement Ltd

### 03.2022 Coke Oven JSW

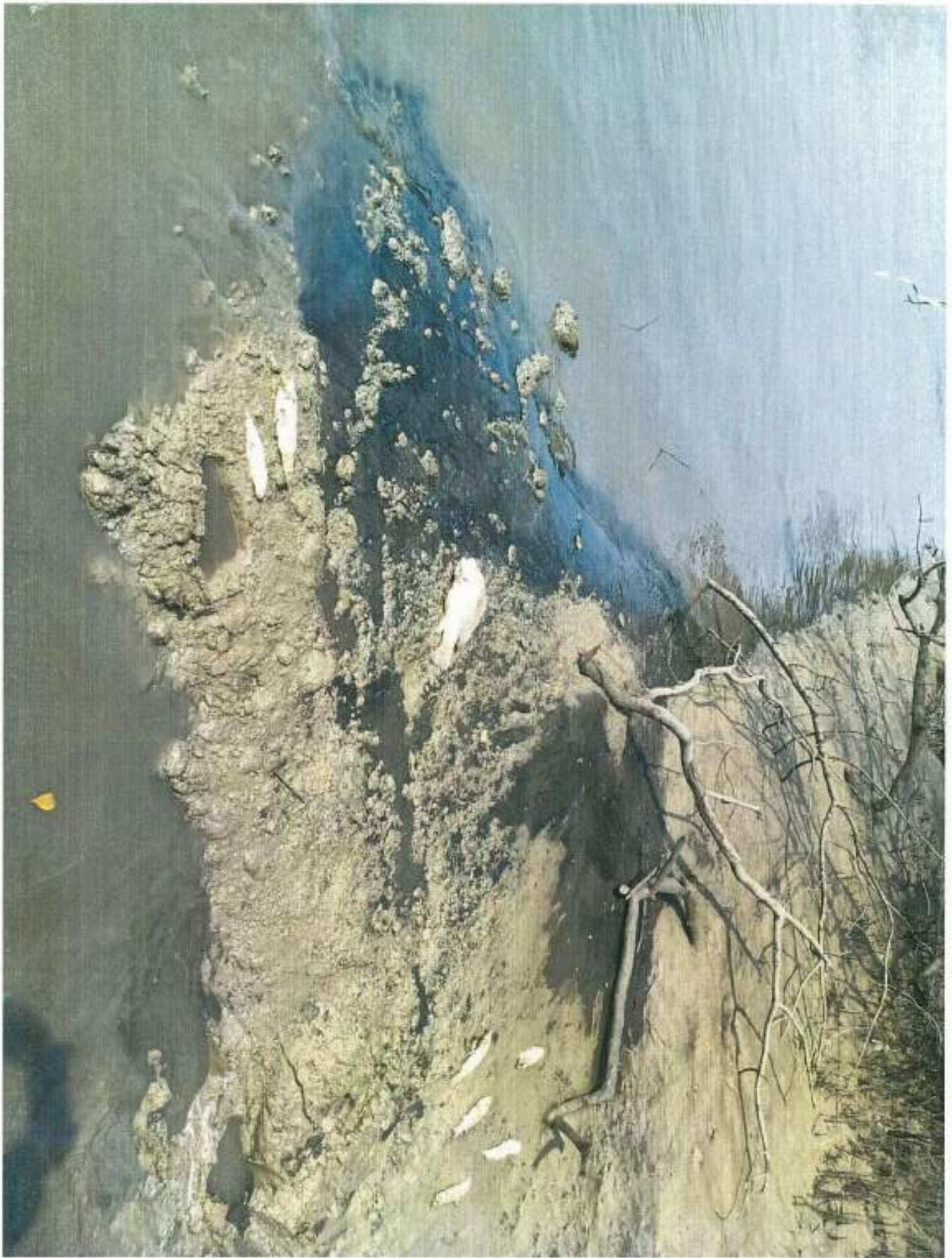
Write a description for your map.



- \* Natural channels and mangroves are destructed
- \* Voilation of CRZ guidelines



Апрель -11



सौ. समिता राजेंद्र पाटील  
सुलभा सदन, प्रभुवाळी पेण,  
ता. पेण, जि. रायगड.  
Email : samitapatil141@gmail.com  
मो.नं. 9096007741/7798718441

दिनांक :- 24/3/2022.

प्रति,

भा. जिल्हाधिकारी साहेब, रायगड अतिथ्याग

विषय: 1)खारभूमी सर्वेक्षण विभाग पेण, व जे.एस.डब्ल्यू. कं. यांनी संगणमताने खारढोबी येथील नैसर्गिक प्रवाह वेस्ट मटेरियल नी बंद केला असून उघाडी नष्ट केल्या तथा कांदळकन कत्तल केल्या बाबत संबंधित अधिकार्यांवर कारवाई करणे बाबत.

2)नैसर्गिक प्रवाह तात्काळ मोकळा करून ,परंपरागत उघाडी सावणे बाबत.

संदर्भ : राष्ट्रीय हरित न्यायाधिकरण याचिका क्र. 189 / 2020 ( ओरिजनल ऑप्सिकेशन क्र.122 / 2014 )

महोदय ,

मी सौ. समिता राजेंद्र पाटील एक सामाजिक कार्यकर्ती असून JSW कं. कडून पर्यावरणाच्या घ्या होणाऱ्या हासा संदर्भात माननीय राष्ट्रीय हरित न्यायाधिकरण येथे याचिका क्रमांक 189 / 2020 केलेली आहे.

महोदय, मी आपणास कळवू इच्छिते की खारलँड विभाग व JSW कं. संगणमताने मीजे खारढोबी येथील नैसर्गिक नाल्या अंबा नदी/धरमतर खाडी शी जोडणाऱ्या मुखाजवळ असणारी पारंपारिक उघाडी पूर्णपणे नष्ट करून सदर ठिकाणी वेस्ट मटेरियल चा भराव टाकून नाल्याच्या नैसर्गिक प्रवाह पूर्णपणे बंद केला आहे. सदर भरावाच्या वर प्रवाहाचे उंचीचे वर काही पाईप लावले आहेत.

आघाडीमुळे पावसाचे पाणी नैसर्गिक नाल्यामार्फत प्रवाहित होऊन नदीत/खाडीत जाते परंतु भरतीच्या वेळी उघाडी आपोआप बंद होऊन खाडीचे खारे पाणी शेतांमध्ये जाण्यापासून भज्जाव करते हे अत्यंत योग्य,व्यवहारिक व परंपरागत पद्धती आहे.

सौ. समिता राजेंद्र पाटील

सुलभा सदन, प्रभुआळी पेण,  
ता. पेण, जि. रायगड.

Email : samitapatil41@gmail.com

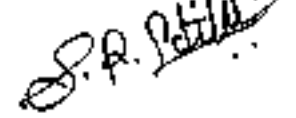
मो.नं. 9086007741/7798718441

खारभूमी विभाग चांनी जेरसडकल्यू कंपनीशी संगणमत करून वर नमूद केल्याप्रमाणे डॉकरा कडून थेणाच्या नैसर्गिक जलप्रवाह बंद करून खारदोंबी लगतच्या मावांना पुराचा धोका निर्माण केला आहे तसेच शेतीला देखील ओल्या दुष्काळाला सामोरे जावे लागेल व उंचावर नादलेल्या पाईप ने भरतीचे वेळी खारे पाणी शेता मध्ये येण्याचा मार्ग ठेवल्याचे स्पष्ट दिसत आहे.

सदर संपूर्ण खार बंदिस्ती व आजूबाजूस नैसर्गिक प्रवाह बंद करणाऱ्या करिता वेस्ट मटेरियलचा वापर करण्यात आला असून मोठ्या प्रमाणावर कांदळवन कत्तल झाली आहे तरी जाणीवपूर्वक खारनेड अधिकारी अशी फृत्ये करून मा. राष्ट्रीय हरित न्यायाधिकरण, मा. उच्चन्यायाला व मा. जिल्हाधिकारी रायगड यांचे (दि. १० /०९ /२०१८) आदेशाचे उल्लंघन करित आहे.

- तरी १)सदर नैसर्गिक प्रवाहात अडसर निर्माण करणारे वेस्ट मटेरियल भराव तात्काळ कडून प्रवाह मोकळा करावा
- २) न्यास उघडी लावून गातीने बंदिस्ती करावी.
- ३) जाणीवपूर्वक कांदळवन कत्तल करणे व वेस्ट मटेरियल से भराव केल्याप्रकरणी कारण अधिकाऱ्यांवर तात्काळ कारवाई करावी ही नमूद विनंती

आपली विश्वासू



सौ. समिता राजेंद्र पाटील

सोबत : - 1)दि. १०/०९ / २०१८ जिल्हाधिकारी रायगड यांचे आदेश. 2)संमंधित ठिकाणची नोव्हेंबर 2019त मार्च 2022ची सॅटॅनाइट इमेज

- 1) Red arrow indicates where natural channel is blocked by dumping chemical waste material
- 2) Yellow arrow indicates destruction of mangroves
- 3) Chemical waste is dumped over Kharbandisthi by violating order of 10.09.2018 given by hon. Collector Raigad



F. No. J-11011/76/2013-IA II (I)  
 Government of India  
 Ministry of Environment, Forest and Climate Change  
 (I.A. Division)

Indira Paryavaran Bhawan  
 Jor Bagh Road, Ali Ganj.  
 New Delhi - 110003  
 E-mail: satah.garkoti@nic.in  
 Tele ph.: 011: 24695316

Dated: 24<sup>th</sup> August, 2015  
 25<sup>th</sup>

To

M/s JSW Steel Ltd.  
 Thapar House, 3<sup>rd</sup> Floor  
 Eastern Side of Central Wing,  
 124, Janpat Lane,  
 New Delhi-110001

Email: Nil; Fax No.- 91 11- 43724333

**Subject:** Expansion of Integrated Steel Plant from 5 MTPA to 10 MTPA and Power Plant from 300 MW to 600 MW (Gas Based) of M/s JSW Steel Limited at Ghatapuram, Village Dolvi, Tehsil Pen, District Raigad in Maharashtra - Environmental Clearance regarding

Sir,

This has reference to your letter No. Nil dated 6<sup>th</sup> February, 2015 along with copies of EIA/EMP report seeking Environment Clearance under the provisions of the EIA Notification, 2006 for the project mentioned above. The ToR to the project was awarded by MoEFCC vide letter dated 28<sup>th</sup> May, 2013 for preparation of EIA/EMP report. The proposed project activity is listed at S.No. 3(a) in primary metallurgical industry under Category 'A' of the Schedule of EIA notification 2006 and appraised by the Expert Appraisal Committee (Industry).

1. The Ministry of Environment, Forest and Climate Change (MoEFCC) has examined your application for EC for the aforesaid project. It is noted that M/s JSW Steel Limited (JSWSL) proposes to expand the integrated steel plant to 10.0 MTPA from existing 5.0 MTPA at Ghatapuram, Dolvi in Raigad District of Maharashtra. The existing steel plant is based on the Direct Reduced Iron (DRI) - Blast Furnace-CONARC-Ladle Furnace & VD/VOD - Continuous Casting - Rolling Mill (CSP) route. The expansion would be based on proven BF - BOF route. Expansion of 3.0 MTPA Steel Plant to 5.0 MTPA and 300 MW Captive Power Plant is under implementation. The site falls between Longitude - 73°00'00" - 73°05'00" E, Latitude - 18°39'00" - 18°45'00" N. Land comprises Dolvi, Jul Hajaji & Khar Karavi Villages. Pen is the nearest railway station at about 8 km (aerial distance) on the Konkan Railway line connecting Mumbai-Mangalore along the West Coast of India. The nearest airport is Mumbai (national and international) located about 80 km in the north direction from the proposed project site. The company has about 1200 acres of land in its possession for its existing operating integrated steel plant complex of 5.0 MTPA capacity. Some of the proposed additional capacities are proposed to be setup within the existing plant

and some need relocated by acquiring additional 600 acres land. There is no national park, biosphere reserve, sanctuary, habitat for migratory birds, archaeological site, defence installation etc. within 10 km of the periphery of the plant boundary. The total project cost is estimated to be Rs. 17,000 Cr. The CSR budget is Rs 225 cr for 5 MTPA project and Rs 425 Cr for 10 MTPA project. The requirement of total manpower for proposed expansion project will be about 5,000. However, the proposed Integrated Steel Plant will additionally generate more than 15,000 indirect secondary and tertiary employment.

3.0 The production facilities after the expansion is given below: (Expansion of JSWSL (existing 5 MTPA to 10 MTPA))

Sl. No.	Technological facility	Units / Facilities (EC accorded) under 5 MTPA	Proposed facilities under 5 to 10 MTPA	Total Plant Capacity AT 10 MTPA
1.	DRI (Gas based Mega Module)	2.0 MTPA (by augmentation)	2.0 MTPA	4.0 MTPA
2.	Pellet Plant	4.0 MTPA	4.0 MTPA	8.0 MTPA
3.	Coko Ovens including By-product plant	2.0 MTPA	2.5 MTPA	4.5 MTPA
4.	Sinter Plant	2.8+ 3.2 MTPA	8.0 MTPA	14.0 MTPA
5.	Blast Furnace including Pig casting	3.6 MTPA by modification of existing Blast Furnace	4.5 MTPA	8.1 MTPA
6.	SMS (CONARC)	5.2 MTPA (By Augmenting the existing facilities)	-	5.2 MTPA
7.	SMR -BOP	-	6.0 MTPA	6.0 MTPA
8.	Ladle Furnace(LF)	2x200 t +205 t	2x300 t	2x200 t + 205 t 2x300 t
9.	VD/VOD & RH-TP	1x200 t + 1x205 t	2x300 t	1x200 t + 1x205 t 2x300 t
10.	CSP(HRC Coil) Thin Caster-cum-Hot Strip Finishing Train	3.5 MTPA (By Augmenting)	-	3.5 MTPA
11.	Conventional Slab Caster	2x1 strands (3.68 MTPA)	2x2 strands (5.72 MTPA)	Total 6 strands (9.4 MTPA)
12.	Billet Caster	-	1x6 Strands	6 strands (1.5 MTPA)

Sr. No.	Technological facility	Units / Facilities (EC accorded) under 5 MTPA	Proposed facilities under 5 to 10 MTPA	Total Plant Capacity AT 10 MTPA
13.	Plate Mill	1.5 MTPA	-	1.5 MTPA
14.	CRM (Hot Rolled Skin Pass + Cold Rolled Full Hard Coil + Hot Rolled Pickled & Oiled Coil)	1.0 MTPA	1.5 MTPA	2.5 MTPA
15.	Galvanizing Line (Cold Rolled Steel Strips, Hot Dip Zinc Coated Full Hard)	0.6 MTPA	-	0.6 MTPA
16.	Electrical Steel CRGO line	0.4 MTPA	-	0.4 MTPA
17.	Tin Plate Mill	0.4 MTPA	-	0.4 MTPA
18.	Colour Coating Plant	0.5 MTPA	-	0.5 MTPA
19.	Lime /Dolo Plant	1800 TPD	1800 TPD	3600 TPD
20.	Oxygen Plant	4100 TPD	3500 TPD	7600 TPD
21.	Hot Rolling Mill with shearing & slitting line	-	5.0 MTPA	5.0 MTPA
22.	Bar Mill	-	1.4 MTPA	1.4 MTPA
23.	Slag & Clinker Grinding Unit	-	10 MTPA	10 MTPA
24.	Captive Power Plant	300 MW	300 MW	600 MW (based on surplus gases of BF & Coke Oven) +RLNG
25.	Township	-	150 acres	150 acres

**The list of raw materials required for the project:**

Sr. No	Description	Raw Material Requirements at (10 Mtpa)		
		Quantity	Source	Mode of transport
A	Iron bearing raw materials (IBRM)			
1	C.L.O.	0.38	NMDC/Imported	Rail/ Sea
2	Iron Ore Fines	19.72	Imported	Sea
	Total	20.1		
B	Fluxes			
1	Lime stone (40-80 mm)	1.30	Imported	Sea

112

2	Dolomite (40 to 80 mm)	0.72	Imported	Sea
3	Lime stone (Sinter grade)	0.71	Imported	Sea
4	Dolomite (Sinter grade)	1.55	Imported	Sea
5	Quartzite	0.24	Rajasthan	Rail
Total		4.52		
<b>C Carbon bearing raw material (CBRM)</b>				
1	a) Hard Coking coal 60%	3.72	Imported	Sea
	b) Semi Hard Coking coal 40%	2.59	Imported	Sea
2	PCI Coal	1.25	Imported	Sea
3	Coke breeze	0.18	Indigenous	-
4	Anthracite (Low VM, Ash)	0.23	Imported	Sea
Total		8.02		
Grand Total		32.64	All Figures are in Million ton	

4.0 The total water requirement for the 10 MTPA steel plant, 600 MW power plant and township will be about 116 MLD. At present JSW ISPAT Steel Ltd., Dolvi Works has been allocated about 56 MLD water from River Amba, Nagthane, K.T.Bandhara and consent for 30 MLD has been obtained. Application is in progress for the balance amount. M/s JSW has permission for drawl of 53.66MLD from Irrigation Dept., Govt. of Maharashtra. Water drawl from River Amba sanctioned. Permission for additional 65MLD water is under consideration of Govt. of Maharashtra. It was further stated that the region receives heavy rainfall of about 3000mm annually and surplus water is available in the Dam.

5.0 The wastewater generated from the indirect cooling circuit would be routed through the cooling tower and pressure filter for recycling purpose. The wastewater generated from the coke ovens will be treated in a bio-oxidation plant to reduce the level of phenolic compounds, oil & grease and cyanide. The treated wastewater will be reused in the system. The wastewater of gas cleaning plants of blast furnace and steel melt shop containing suspended solids will be clarified in the wastewater treatment plant. The clarified water will be recycled to the waste gas cleaning units. Similarly, the wastewater coming out from the continuous casting machine will be treated to remove scale and oil and the treated water will be recycled after cooling. The plant sanitary waste water will be treated in sewage treatment plant and the treated water will be used for dust suppression and maintenance of plant green belt.

6.0 De-dusting system with bag filters at all dust generating locations in all the units have been installed to control the dust emissions as well as in the BF cast house and SMS and dust emission levels at work zone are within prescribed limits. For the expansion project (5 MTPA), which is under various stages, secondary fugitive dust emission system will be installed at the BF Cast House, SMS and all other units.

7.0 Public hearing was conducted on 28.01.2014 at Pon Education Society's Jaikisan Vidya Mandir and Higher Medium School at Wadhikal, Taluk. Pon, Dist. Raigad, Maharashtra. The issues raised during the public hearing inter alia include measures for pollution control, information on gas holder installed in the project, infrastructure development for water supply in the neighbouring areas, repair of roads, road traffic, development of fishing activity, repair of Kharland Bund, arrangement for village candidates sent for training in Bellary, more employment for the locals etc.

8.0 The matter was considered in the 31<sup>st</sup> EAC meeting held on 8<sup>th</sup> - 9<sup>th</sup> January, 2015, when it was decided to visit the site. Accordingly, site visit was conducted on 9<sup>th</sup> March, 2015 by a sub-committee. Based on the site visit report of the Sub-Committee and its recommendation the proposal was further considered by the Expert Appraisal Committee (Industry) during its 35<sup>th</sup> meeting held on 26<sup>th</sup> - 27<sup>th</sup> March, 2015 and recommended the project for environment clearance subject to stipulation of the following specific conditions and other mitigative measures and conditions for environmental protection:

9.0 The Ministry of Environment, Forest and Climate Change (MoEFCC) on the basis of the aforesaid recommendations of the EAC (I), hereby decided to grant Environmental Clearance to the project under the provisions of EIA Notification dated 14<sup>th</sup> September 2006, subject to strict compliance of the following Specific and General conditions:

**A. SPECIFIC CONDITION.**

- i. The project proponent should install 24x7 air and water monitoring devices to monitor air emission and effluent discharge, as provided by CPCB and submit report to Ministry and its Regional Office.
- ii. The PP should ensure treatment of effluent particularly from Blast Furnace (BF) and Coke Oven plant. The plant should be designed to meet the cyanide standards stipulated by MoEFCC under EPA Act 1986.
- iii. The commitment made by the PP for plantation of the green belt to the tune of 655 acres should be expedited. Three rows of green belt, 12 - 15 meters wide, all along the periphery of the plant should be planted.
- iv. The CSR plan as submitted by the PP in the area of health care, rural infrastructure development, education, sports and cultural activity, Swachh Bharat Abhiyan with respect to the earlier projects and the ongoing project at Dolvi site are very slow in implementation. The CSR activities should be implemented expeditiously and simultaneously with the implementation of the project, and annual report on CSR activity should be submitted to the Ministry.
- v. At least 5 % of the total cost of the project should be earmarked towards the Enterprise Social Commitment (ESC) based on local needs. The proponent should prepare a detailed CSR Plan for every next 5 years for the existing-cum-expansion project, which includes village-wise, sector-wise (Health, Education, Sanitation, Health, Skill Development and infrastructure requirements such as strengthening of village roads, avenue plantation, etc) activities in consultation with the local communities and administration. The CSR Plan will include the amount of 2% retain annual profits as provided for in Clause 135 of the Companies Act, 2013 which provides for 2% of the average net profits of previous 3 years towards CSR activities for life of the project. A separate budget head should be created and the annual capital and revenue expenditure on various activities of the Plan should be submitted as part of the Compliance Report to RO, at Bhopal. The details of the CSR Plan should also be uploaded on the company website and should also be provided in the Annual Report of the company.

- vi. No development should be done on the creek-ward side of the land. Land area between HTL to 100 mts or width of the creek, whichever is less, on the landward side should be kept free from any type of development.
- vii. Full utilization of slag both BF and SMS should be implemented. The details should be submitted along with 6 monthly compliance report.
- ✓ viii. No waste water will be discharged outside the plant boundary during normal operation. In case it become necessary to discharge effluent meeting norms fit to the marine environment, permission of the relevant authority should be obtained.
- ✓ ix. No untreated effluent should be reused for any process.
- ✓ x. Measures should be taken to reduce PM levels in the ambient air. Stack of adequate height & diameter with continuous stack monitoring facilities for all the stacks should be provided and sufficient air pollution control devices viz. Electrostatic precipitator (ESP), bag house, bag filters etc. should be provided to keep the emission levels below 50mg/Nm<sup>3</sup> and installing energy efficient technologies in the Plant.
- ✓ xi. On-line ambient air quality monitoring and continuous stack monitoring facilities for all the stacks should be provided and sufficient air pollution control devices. Gaseous emission levels including secondary fugitive emissions from all the sources should be controlled within the latest permissible limits issued by the Ministry vide G.S.R. 414(E) dated 30th May, 2008 and regularly monitored. Guidelines / Code of Practice issued by the CPCB should be followed.
- ✓ xii. Dust suppression system and bag filters should be installed to control the fugitive dust emissions at conveyor and transfer points, product handling, loading and unloading points.
- xiii. Water consumption should not exceed as per the CREP standard prescribed for the steel plants. Additional water, if any, required for the plant project operations should be met from rainwater stored in rainwater harvesting structures.
- xiv. Rainwater harvesting scheme should be prepared so that the rainwater can be collected, re-used and may be used for ground water recharge. The concrete drains should be de-silted and regular supervision of the areas should be carried out so that blocking of drains may be avoided for quick discharge of rainwater. Efforts should further be made to use maximum water from the rain water harvesting sources. If needed, capacity of the reservoir should be enhanced to meet the maximum water requirement.
- xv. All the effluents should be treated and reused for dust suppression/green belt development. No effluent should be discharged and 'zero' discharge should be adopted.
- xvi. Full utilization of fly ash should be ensured as per Fly Ash Notification, 1999 and subsequent amendment in 2003 and 2010. All the fly ash should be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding should be submitted to the Ministry's Regional Office at Bhopal.

- xvii. Hazardous materials required during construction phase and in plant operations should be stored properly as per the regulations and reused/recycled as per the E(P)A Rules.
- xviii. Vehicles and construction machinery are properly maintained to minimize the exhaust emission as well as noise generation to meet prescribed standards.
- xix. Risk and Disaster Management Plan along with the mitigation measures should be prepared and implemented.
- xx. All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Steel Plants should be implemented.
- xxi. All the commitments made to the public during public hearing/public consultation should be satisfactorily implemented and adequate budget provision should be made accordingly.
- xxii. All the permanent workers should be covered under ESI Scheme. The company should have the provision for treatment of its workers at the local Nursing Homes & Hospitals in case of emergency. Annual Medical Check-up on some medical parameters like Blood test, Chest X-Ray, Eye test, Audiometry, Spirometry etc. should be conducted amongst the employees of the Company.

**B. GENERAL CONDITIONS:**

- i. The project authorities must strictly adhere to the stipulations made by the Maharashtra Pollution Control Board and the State Government.
- ii. No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (MoEFCC).
- iii. At least four ambient air quality monitoring stations should be established in the downward direction as well as where maximum ground level concentration of PM<sub>10</sub>, PM<sub>2.5</sub>, SO<sub>2</sub> and NO<sub>x</sub> are anticipated in consultation with the SPCB. Data on ambient air quality and stack emission should be regularly submitted to this Ministry including its Regional Office at Nagpur and the SPCB/CPCB once in six months.
- iv. Industrial wastewater should be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19<sup>th</sup> May, 1993 and 31<sup>st</sup> December, 1993 or as amended from time to time. The treated wastewater should be utilized for plantation purpose.
- v. The overall noise levels in and around the plant area should be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (daytime) and 70 dBA (nighttime).

116

- vi. Occupational health surveillance of the workers should be done on a regular basis and records maintained as per the Factories Act.
- vii. The company should develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.
- viii. The project proponent should also comply with all the environmental protection measures and safeguards recommended in the EIA/BMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.
- ix. Requisite funds should be earmarked towards capital cost and recurring cost/annum for environment pollution control measures to implement the conditions stipulated by the Ministry of Environment, Forests and Climate Change (MoEFCC) as well as the State Government. An implementation schedule for implementing all the conditions stipulated herein should be submitted to the Regional Office of the Ministry at Nagpur. The funds so provided should not be diverted for any other purpose.
- x. A copy of clearance letter should be sent by the proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter should also be put on the web site of the company by the proponent.
- xi. The project proponent should upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and should update the same periodically. It should simultaneously be sent to the Regional Office of the MOEFCC at Nagpur. The respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely,  $PM_{10}$ ,  $SO_2$ ,  $NO_x$  (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects should be monitored and displayed at a convenient location near the main gate of the company in the public domain.
- xii. The project proponent should also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEFCC; the respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Nagpur / CPCB / SPCB should monitor the stipulated conditions.
- xiii. The environmental statement for each financial year ending 31<sup>st</sup> March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, should also be put on the website of the company along with the status of compliance of environmental conditions and should also be sent to the respective Regional Office of the MOEFCC at Nagpur by e-mail.
- xiv. The Project Proponent should inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of

Environment, Forests and Climate Change (MoEF&CC) at <http://envfor.nic.in>. This should be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one should be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional office at Nagpur.

xv. Project authorities should inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

10. The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

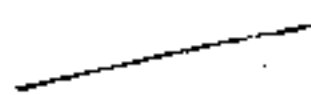
11. The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner should implement these conditions.

12. The above conditions should be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008 and the Public (Insurance) Liability Act, 1991 along with their amendments and rules.

  
22/8/2011  
(Dr. Satish C. Garkoti)  
Scientist 'F'

Copy to:-

1. The Secretary, Department of Environment, Govt. of Maharashtra.
2. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, New Delhi, 110 032.
3. The Chairman, Maharashtra Pollution Control Board, "Kaspitara Point, 3rd and 4th floor, Opp. Cine Planet, Sion Circle, Road Number 8, Jay Bharat Mata Nagar, Air Force Quarters, Sion, Mumbai, Maharashtra 400022".
4. The Additional Principal Chief Conservator of Forests (C) Ministry of Environment Forest And Climate Change Regional Office Regional Office (WCZ), Nagpur
5. Guard File / Record File/Monitoring file.

  
(Dr. Satish C. Garkoti)  
Scientist 'F'

(10)

## SAMITA RAJENDRA PATIL

ADDRESS:

To,

The Committee

Sir,

Sub: Representation on behalf of the villagers staying, at Dolwi, Karawi, Kharmachela, Wave, Gadab, Kharkaravi, Kolwe, Boneghat, affected by the activities carried out by JSW Steel Company

Ref: Order dated 27.05.2021 passed by the Hon'ble National Green Tribunal in Original Application No. 122/2015

I say that the present representation is on behalf of the villagers as are residing at the villages as mentioned in the subject of this foregoing representation.

I say that traditionally the farms lands as situated in the aforesaid villages have been cultivating rice and as a matter of fact the the villagers had been taking very good crop of rice until presence of the company JSW steel started its operations nearby there village lands.

That due to the existence traditional bunds known as *Kharbandasti* ( a retaining wall that obstructs saline creek water from entering farming areas) the farms lands have been protected and had remained fertile.

I say that due to the ongoing activities and expansion of operations, that is erection and expansion of jetty and navigation area for the ships travelling to the nearby creek known as *Dhamantar* creek, the *Kharbandasti* destroyed at many places due to which the saline creek water entered agricultural fields and the said lands have been left permanently infertile, also the said damage is irreversible.

I say that the local authorities have completely ignored the issues as raised by these villagers. The company while going on with its expansion activities and construction of a conveyor belt has caused massive destruction of mangroves which has been observed by the MCZMA. I also say that the company has dumped huge amount of chemical solid waste on private as well as government lands, the particular hazardous chemical has left the agricultural lands infertile also the said waste has blocked the

natural waterways of natural streams. The blockage of said waterways has also been causing floods during the monsoons.

I further say that due to the operations of the company huge amounts of toxic air gets released which forms dark clouds like formations, which also contains iron particles and other toxic particles which settles on the everything including farm lands, water resources and the houses of the villagers, the operations of the company also result in noise pollution which has become a major issue.

I say that mangrove destruction, sailing of huge ships in the creek areas, destruction of *Kharbandashti* has largely affected fishing and farming activities resulting into famines due to non-availability of natural fishing and crops in their own fields.

I say that Initially I had filed an original application before the National Green Tribunal for restitution and claiming damages etc, in respect of environmental damages caused by the company to the various villages namely Dolwi, Karawi, Gadab, Kharkawi, Kharmachela, and Jul Bapuji and other surroundings wherein the fertility of the agricultural lands situated in these villages has be adversely affected.

I say that similarly I have also mentioned in the said application that the company has dumped its waste material not only on the private lands but also on Government land and on the mangroves planted nearby and the said environmental damage is spread on large areas of various villages situated at Pen, Wadkal, Alibaug and the adjoining highway including the Dharmantar creek therefore it is necessary for me to show you all these places, similarly many villagers have now come forward and have approached me requesting, that the committee should visit their lands in the aforesaid villages and submit report on the environmental damage. The said villagers have also submitted their representations on 11.08.2021 to the committee for consideration of the same.

I further say that for the sake of convenience to the said committee I am annexing the list of villages along with serial numbers:

	GADAB	SURVEY NO.	AREA
NAME OF FARMER	KASHINATH BHANUDAS KOTHEKAR	61/2	0.435
	GANESH LAKHAMA KOTHEKAR	73/2	0.880
	PUNDALIK NAGA KOTHEKAR	31/1	0.794
	SANTOSH RAMA KOTHEKAR	63/1	0.224
	MAHADEV NARAYAN		

	KOTHEKAR	15/0, 21/2, 48/0	1.032
	SHASHIKANT SOMNATH PATIL	10/1	0.721
	SUNIL HARICHANDRA RODEKAR	10/2	0.716
	LAXMAN MAYA PATIL	42/0	0.536
	DILIP ANANT KOTHEKAR	1/0, 40/1	1.805
	MORESHWAR LAKHMA PATIL	9/0, 37/0, 39/0	2.648
	GOPINATH TUKARAM KOTHEKAR	75, 76/0	1.016
	BALRAM KRUSHNA KOTHEKAR	14/0	0.410
	SUNIL MORESHWAR KOTHEKAR	63/2	0.224
	DNYAWESHWAR RAMA KOTHEKAR	3/2	0.510
	SAMEER SITARAM KOTHEKAR	82/0, 85/0	0.753
	LAHU MORESHWAR KOTHEKAR	3/1	0.51
	PRAMOD KRUSHNA KENI	16/0, 32/0	0.819
	PRAVIN BHASKAR MHATRE	4/1, 62/0	1.594
	VISWANATH SOMA KENI	12/0	0.296
	VITTHAL SOMA KENI	20/0	0.754
	NARAYAN GAJANAN KOTHEKAR	70	.047
	DEEPAK KASHINATH KOTHEKAR	29/0, 31/2, 52/0	1.655
	SANTOSH HARISHCHANDRA KOTHEKAR	73/1	0.300
	NARESH HARISHCHANDRA KOTHEKAR	73/1	0.300
	YASHODA HARISHCHANDRA KOTHEKAR	73/1	0.280
	MAHADEV BHANUDAS KOTHEKAR	68/0	0.448
	SUBHASH BHANUDAS	86/0	0.21

	KOTHEKAR		
	BHISEN VITHOBA MHATRE	88/1	0.478
	SADASHIV GANPAT KOTHEKAR	27/0	0.458
	SACHIN DHARMAJI KOTHEKAR	27/0	0.440
	KAMALAKAR TUKARAM PATIL	19/1, 45	1.343
	SANJAY JANARDAN PATIL	168-3 A	0-36.0

1.

	KOLVE	SURVEY NO	AREA
NAME OF FARMER	BALARAM GANPAT KOLI	17/3 A1	0-47-7
	BEBIBAI GAJAMAN KOLI	17/3 A3	0-47-7
	NARAYAN GANPATI MHATRE	54/1/1	0-64-5
		54/2/1	0-50-6
	DATTARAY MAHADEV MHATRE	7/2	1-11-30
		7/1	0-82-20
	NARAYAN PADMAKAR MHATRE	14/1	0-43-50
	SHANKAR HASHA MAHATRE	14/2	0-55-60
	KALAPANA HIRAMAN MHATRE	13/1, 9/2	0-34-60, 30.60
	NANDAKUMAR DAMODAR MHATRE	41/3B	0-45-30
		33/6	0-20-20
		115/1	0-12-90
	RAMCHANRA POSURAM MHATRE	56/1	0-93-30
	PRABHAKAR MAHADEV MHATRE	16/4	0-37-20
	LAXMAN DHARMA MHATRE	38/4B	0-34-50
	SUNIL RAM PATIL	18/2	0-31-60
	JAGDISH HIRAMAN KOLI	22/5B	0-17-10

	ANUSAYA PADMAKAR KOLI	22/5A	0-17-10
	VANITA RAMCHANDRA KOLI	22/5C	0-17-10
	VILAS RAGHUNATH MHATRE	56/2	0-85-00
	SOMANATH KAMAL PATIL	16/2/1	0-28-60
	BALIRAM HARIBHAU PATIL	27/1/2	0-53-90
		20/2/2	0-48-60
	VIJAY RAMDAS MHATRE	38/4A	0-34-50
	RAGHUNATH DHARMA MHATRE	10/3	0-14-70
		12/2	0-44-0
	GANESH NATHA PATIL	29/4	0-84-50
		30/4	0-28-30
		31/2	0-63-70
		33/4	0-14-70
		33/5A	0-26-10
	SUREKHA BHALCHANDRA MHATRE	29/2/B	0-20-70
	BHALCHANDRA MAHADEV MHATRE	8/3	0-42-50
		29/2/A	0-21-20
	SHANKAR VIJAY MHATRE	21/2	0-25-30
	ASHOK ARJUN MHATRE	8/2	0-91-10
	NAMDEV RAM MHATRE	35/2/1	1-24-5
		35/3/2	0-14-4
	PARSHURAM JAMARDHAN MHATRE	25/1/A/1	0-39-5
	BHAGWAN DAMODAR MHATRE	26/1	1-33-80
		43/1	1-04-90
	SHANKAR BALAJI MHATRE	44/2	0-67-90
	HARISHCHANDRA MARU PATIL	31/5	0-11-10

		21/4	0-42-50
		19/2	0-30-10
		42/6B	0-38-40
	KASHINATH JOMA KOLI	21/5/1	0-29-6
	NARESH JOMA PATIL	16/5	0-25-5
	VITHOBA DHARMA MHATRE	11/1	0-69-60
	VITTHAL GANPAT MHATRE	57/1	1-30-0
	TUKARAM NAMDEV	17/1	0-38-40
	TULSIRAM KRUSHNA MHATRE	36/1	0-72-30
		18/1A	0-72-30
	PANDHARINATH JAGNATH MHATRE	36/2, 18/1B	0-82-2, 49.00
	CHANDRAKANT RAMBAU MHATRE	45/1/A	0-25-60
		10/4	0-4-80
	RAVAKANT CHANDRAKANT MHATRE	45/1/B	0-35-40
	SHRIKANT CHADRAKANT MHATRE	52/2B	0-25-60
		52/3	0-08-60
	UMAKANT CHANDRAKANT MHATRE	52/2/A	0-35-60
	SURYAKANT RAMBAU MHATRE	11/2	0-66-50
		10/5	0-37-40
	MAYA RAMA PATIL	30/3	0-25-30
		31/4	0-25-50
	DEVJI RAMA PATIL	31/3	0-46-50
	RADHA KRUSHNA DEVASTHAN	22/1	0-12-10
		13/2	0-15-20
		13/3	0-08-10
	DATTARAY MARUTI MHATRE	53/2	0-25-50

	KASHINATH HASHA MHATRE	43/2	0-39-20
	TARABAI NAMDEV MHATRE	35/1/1	0-36-40
	SANTOSH GAJANAN MHATRE	16/1	0-46-10
	ANANT NAMA MHATRE	22/1	0-97-40
	NARAYAN MORU MHATRE	54/4A	0-49-0
	ASHOK GOPAL DIVEKAR	17/2B	0-16-20
		17/2D	0-05-10
		16/1	0-52-90
		16/7	0-31-90
		14/5	0-39-50
	PADMAKAR BHIM MHATRE	8/4/A	0-17-10
		8/4/B	0-35-50
	BEBIBAI SHANTARAM PATIL	41/1	0-57-50
	MAHADEV NAMA KOLI	16/3	0-32-20
	PRAKASH DAMODAR KOLI	15/2	0-40-20
		14/3	0-07-60
	KAMLAKAR GAJANAN MHATRE	24/2D	0-32-90
	KASHINATH NARAYAN KOLI	12/1/1	0-45-30
	JYOTI NATHURAM MOKAL	20/1	72.3
	SHIVAJI GANPAT MHATRE	24/3	43.0
	BHAGWAN DATTU PATIL	19/3	40.70
	NARAYAN HARIBHAU PATILU	19/1	58.20
		1/4/2	40.70
	MADHUKAR HARIRAM MHATRE	23/1B	110.80
	BHASKAR GAJANAN MHATRE	34/1	40.50

	RAMCHANDRA KALU MHATRE	55/1	58.90
	DATATRAY KALU MHATRE	55/2	57.80
	ROHIDAS GAVARDHAN MHATRE	42/5	13.90
		150/1	1.38.10
	NARAYAN VITTHAL PATIL	23/1A	47.30
	MAHADEVN NANA MHATRE	24/1	27.10
		24/4	25.30
	VISHU PANDURANG MHATRE	25/2	67.50
	JITENDRA GANU MHATRE	30/2	59.60
	DAMAJI JANARDHAN PATIL	32/1K	83.50
		32	1.37.90
		30/1	59.20
	MANKUBAI JANARDHAN PATIL	21/1A	30.90
		32/2	25.5
	GANESH NARAYAN PATIL	57/3	59.70
	SHRIDHAR GOPICHAND MHATRE	14/2A	21.5
	BAMA KAMAL PATIL	79/4A	0.35.3
	NAGIBAI DAMODAR PATIL	27/2	0.31.60
	RAJANI KAMAL PATIL	34/3	0.12.70
	KESHAV SADASHIV MHATRE	56/1	0.89.30
	MANOHAR NAMDEV KOLI*	25/1B1	0.37.40
	SOMNATH JOMA KOLI	22/5D	0.20.20
	KIRTIKUMAR DAMODAR PATIL	42/4	0.20.20
		43/4	0.40.60

	BENEGHAT	SURVEY NO	AREA
--	----------	-----------	------



NAME OF VILLAGER	MARUTI BALARAM PATIL	9	37.00
	JANARDHAN VITHU MHATRE	54	64.00
		75	7.80
	HARISHCHANDRA GANU PATIL / DINESH JOAMA PATIL	15	20.70
		25	32.60
	ARVIND NARAYAN PATIL	23	60.30
	RAM DEVJI MHATRE	2	59.70
	DINKAR PARSHURAM MHATRE	44	18.70
		53	33.90
	BHARAT JANARDAN PATIL	50	95.40
	WAMAN GUATMA PATIL	66	171.50
		27/3	113.80
	MACHINDRA - PADMAKAR PARTIL	74	69.30
		60	16.40
	SUNANDA KAMLAKAR MHATRE	78	53.90
		13/6	29.10
	DHARMAJI BHARGHAV MHATRE	8	13.01
		14	46.50
	HRUSHIKESH BHARGHAV MHATRE	15/4	0.54.6
		63	0.77.40
		90/1	0.24.10
	GOPAL PADMAN MHATRE	22	0.42.80
		166/2	0.33.40
	MANISH RAMAKANT MHATRE	92/A	0.36.90
		92/B	2.02.00
		120/L/A	0.57.70

NAME OF VILLAGER	WAVE	SURVEY NO	AREA
	MORESHWAR HASTHA MHATRE	153/3	0-87-00
	HARISHGHANDRA MARU PATIL	153/B	0-20-20
	KASHINATH JOMA PATIL	121/1/1	0-65-00
	VINAYAK KASHINATH MHATRE	152/2	0-51-00
		153/2	0-63-00
	VATSALA BALIRAM PATIL	1158	0-41-20
	VIMAL ATMARAM MHATRE	149	80.90
		150/2	39.50
	BAMA POSHA MHATRE	151/1	80.90
	YASHWANT BALKRUSHNA PATIL	141/1	50.60
	DINANATH LAXMAN MHATRE	108/2	73.30
	GANESH KATHOR JAMABHALE	137/2	0.77.60
		158/1	0.90.20
	NILESH KATHOR JAMBHLE	137/2	0.77.60
	HARI PADU MHATRE	87/2	0.69.10
	LAXMAN GANU MHATRE	87/2	0.57.70
		164/4	0.79.10
	PADMAKAR SHIVRAM MHATRE	175/3/B	0.30.50
	DHANAJI DAMODAR MHATRE	94/3	0.42.50
	ARUN TUKARAM MHATRE	175/3/A	0.30.60
		51/3	0.18.50
	ARIJUN HASHA MHATRE	144/1	0.55.90
	HARIBHAU NAMDEV MHATRE	75/4	0.46.60
		76/2	0.32.90
	MUKESH MOTIRAM JAMBHALE	116/1	0.18.20

	NARAYAN RAMBHAU MHATRE	141/3/B	0.81.90
		46/2/A	0.28.40
	AVINASH MAHADEV MHATRE	142/2	0.17.50
	PARSHURAM KISAN MHATRE	112/4/A	0.49.00
	LAXMAN BALARAM MHATRE	138/2	0.26.00
		134/1	0.47.80
	DAMAJI DIVJI JAMBHALE	46/4	0.21.00
	PANDURANG RAMDAS MHATRE	127/4	0.57.00
	AATMARAN DHAKU PATIL	51/1	0.36.60
	TAI VITHOBA MHATRE	26/2	0.42.20
	HARIBHAU BALYA MHATRE	102/4/B	0.15.50
		52/1/A	0.37.50
	MAHESH BHAGWAN PATIL	62/1/B	0.23.40
	SWATI BHAGWAN PATIL	61/1	0.34.20
	PANDURANG NAGHU MHATRE	164/5	0.80.70
	PARSHURAM NAGU MHATRE	6/4	0.25.90
	SADANAND RAMDAS MHATRE	22/3	0.28.30
	NAMDEV NARAYAN MHATRE	136/3	0.22.20
	CHANDRAKANT RAMCHANDRA MHATRE	77/1	0.31.00
	GAJANAN JAKHA MHATRE	56/1/B	0.30.00
	BALIRAM VASANT MHATRE	112/4/B	0.48.90
		73/4	0.32.70
		132/1	0.09.40
	MURLIDHAR DATTARAY MHATRE		0.15.00
	NARESH DATTARAY		0.15.00

	MHATRE		
	HARISHCHANDRA SHANKAR MOKAL		0.46.10
	PADMAKAR DHARMAJI PATIL		0.80.80
	VANDANA SANTOSH MALI		0.40.00
	RAMCHANDRA HIRU MHATRE	51/6A/2	0.11.90
		51/7A	0.10.30
	PARVATI DAMODAR PATIL	146	0.22.00
		147	0.13.10
	DEVJI GANPAT MHATRE	75/2	0.43.30
	CHANGUNABAI HARIBHAU MHATRE	43/7	0.15.10
	KAMAL DAMA MHATRE	131/3	0.10.40
		66/1	0.45.50
	PARSHURAM KAMAL MHATRE	39/2	0.32.60
		25/3	0.54.00
	PRABHAKAR MAHAOU PATIL	148/1B	0.17.20
		107/1	0.36.70
	HARIBHAU DAMAJI MHATRE	66/2 A	0.30.50
	WAMAN RAGHO MHATRE	45/1	0.50.43
	SITARAM PANDU PATIL	136/1	0.42.30
	BHIKAJI GANU MHATRE	156/4	0.56.90
	MAHADEV BARKYA MHATRE	167/4	0.24.30
	PRABHAKAR TUKARAM PATIL	123/1	0.41.40
	KASHINATH POSHA PATIL	190/2B	0.15.50
	KISAN HARI PATIL	89/1	0.56.10
	PRABHAKAR TUKARAM PATIL	123/1	0.41.40
	BHIKAJI BARKYA MHATRE	39/4	0.23.0

	KAMLAKAR MARUTI MHATRE	80/2/B	0.23.10
	ANANT KAMAL MHATRE	80/4	0.33.90
	SUNIL MAHADEV MHATRE	112/3	0.43.30
	ANANDIBAI GAJANAN PATIL	168/2/A	0.36.40
	SANJAY GANU MHATRE	146/3/A	0.32.90
	SURESH HIRMAN PATIL	165/2/B	0.59.20
	DWARKANATH BARKYA MHATRE	167/4	0.43.00
	SITABAI DAMODAR MHATRE	153/1/A	0.20.20

	KARMACHELA MEHSUL	SURVEY NO	AREA
<b>NAME OF VILLAGER</b>			
	SUNIL MORESHWAR KOTHEKAR	63/2	22.40
	SANTOSH RAMA KOTHEKAR	63/1	22.40
	MAHENDRA RAMA KOTHEKAR	3/1	25.00
	ONYANESHWAR RAMA KOTHEKAR	3/2	26.00
	PANDURANG MORESHWAR KOTHEKAR	3/3	17.00
	NARAYAN MORESHWAR KOTHEKAR	3/4	17
	LAHU MORESHWAR KOTHEKAR	3/5	17
	SACHIN DHARMAJI KOTHEKAR	27	44
	KASHINATH BIJANUDAS KOTHEKAR	61	23.50
	PRADIP KASHINATH KOTHEKAR	61	20.00
	SUBHASH BHANUDAS KOTHEKAR	68	21

	MAHADEV BHANUDAS KOTHEKAR	86	21
	SAMIR SITARAM KOTHEKAR	84	46.5
	ARUN SITARAM KOTHEKAR	85	28.8
	PRAVIN BHASKAR MHATRE	4/1	1.07.3
	PRAVIN BHASKAR MHATRE	62	52.1
	BHIMSEN VITHOBA MHATRE	88/1	47.8
	SANJAY BALIRAM KOTHEKAR	14/3	25.90
	CHANDRABHAGA BALIRAM MHATRE	14/2	16
	ANANT KALU KOTHEKAR	1	27.3
	ANANT KALU KOTHEKAR	40	153.2
	NARAYAN GAJANAN KOTHEKAR	7	84.70
	RAMBHAU GAJANAN KOTHEKAR	7	84.70
	SANJAY JANARDHAN PATIL	168/3A	36.90

	KHARDOMBI	SURVEY NO	AREA
NAME OF VILLAGER	RAMCHANDRA HIRAJI PATIL	40/2A	0.19.60
	LAKSHMAN HIRAJI PATIL	40/2B	0.18.10
	SITARAM HIRAJI PATIL	40/3C	0.16.10
	NILESH BHARGHAV PATIL	40/3 E	0.18.10
	SHANKAR BHAU PATIL	19	0.46.80

	KHARCHIVEI		
	NAKURAM BHAMA PATIL	0/53/7, 0/57/7	76/0/2, 79/0/2
	JANARDHAN KHANDU PATIL	92	0.82.7

	BALRAM BAMA PATIL	39/2A	0.23.80
	NARMADA SITARAM PATIL	135, 52	0.71.90, 0.72.40
	KRUSHNA MAYA PATIL	68	1.07.30
	KAMALKAR PANDURANG PATIL	57	0.86.10
	MARUTI BAMA PATIL	39/2B	0.23.50
	KASHINATH BAMA PATIL	39/2C	0.23.50
	NARAYAN BAMA PATIL	69	0.61.00
	<b>KHARJAMBHELA</b>	<b>SURVEY NO</b>	<b>AREA</b>
	NITIN KISAN PATIL	38/1B, 38/2	0.55.40, 0.06.26
	CHANDRAKANT PARSHURAM PATIL	45/2/B	58.9
	<b>KHARGHAT</b>	<b>SURVEY NO</b>	<b>AREA</b>
	SHANKAR BHAU PATIL	22/1A	0.20.00
	ASHOK SHANKAR PATIL	22/1B	0.20.08
	CHANDRAKANT SHANKAR PATIL	22/1C	0.23.00
	ANANT RAMCHANDRA MHATRE	20/4/B	0.71.070
	DHATRAM PANDURAM PATIL	37/1	0.75.10

11. I further say that as per the said order as passed by the Hon'ble National Green Tribunal, the committee has been empowered to estimate the extent of damage caused along with awarding compensation and rehabilitation and also to seek assistance from an expert further as per the said order the committee was required to hold the first meeting from one month of passing of the said order and to report of the committee was required to be submitted within four months.
12. I say that the situation of the farmers on these lands is precarious due to loss of income therefore immediate action is required to be taken in respect of the agricultural lands.

13.I therefore request to inform me in advance to show you the damage caused to the above areas in the best interest of villagers and for conservation of the overall environment in the said areas.

14.It is therefore prayed before the Hon'ble Committee:

That as per the order dated 27.05.2021, the Hon'ble Committee be pleased to ascertain the extent of damage caused to the affected areas as are stated in the above mentioned representation.

That upon ascertaining the extent of damage, the Hon'ble Committee be pleased to award appropriate compensation to the affected agricultural land owners.

That for the purpose of ascertaining the extent of damage the Hon'ble Committee be pleased to visit the affected areas for the purpose of carrying inspection.

That the said inspection may be carried out within reasonable time, preferably two weeks from the date of receipt of the present representation.

That upon fixing of the date for inspection, the schedule of visit be communicated to me for the sake of assistance to the committee.

That any other steps be taken as necessary and in the best interest of the affected persons.

Place

Date

Samita Rajendra Patil



**Name of farmer** : Ashok Shankar Patil  
**Village Name** : Kharghat,  
**Survey No.** : 22/1 B



**Name of farmer** : Anant Ramchandra Mhatre  
**Village Name** : Kharghat  
**Survey No.** : 20/4B



**Name of farmer** : Shankar Bhau Patil  
**Village Name** : Kharghat  
**Survey No.** : 22/1 A



**Name of farmer** : Chandrakant Shankar Patil

**Village Name** : Kharghat

**Survey No.** : 22/I C

**Name of farmer** : Narmada Sitaram Bhoir

**Village Name** : Kharchirbi

**Survey No.** : 135, 52



**Name of farmer** : Shankar Bhau Patil

**Village Name** : Kharchirbi

**Survey No.** : 19



**Name of farmer** : Ramchandra Hiraji Patil

**Village Name** : Khardhombi

**Survey No.** : 40/2 A

**Creek water inserted into farming land**

**Name of farmer** : Sitaram Hiraji Patil

**Village Name** : Khardhombi

**Survey No.** : 40/3 C

**Creek water inserted into farming land**



**Name of farmer** : Laxmi Laxman Patil

**Village Name** : Khardhombi

**Survey No.** : 40/2 B

**Creek water inserted into farming land**



**Name of farmer** : Savitri Bhargav Patil

**Village Name** : Khardhombi

**Survey No.** : 40/3 D

**Creek water inserted into farming land**

**Name of farmer** : Dattaram Pandurang Patil

**Village Name** : Khardhombi

**Survey No.** : 37/1

**Creek water inserted into farming land**



**Name of farmer** : Janardan Khandu Patil

**Village Name** : Kharchirbi

**Survey No.** : 92



**Name of farmer** : Tukaram Barkya Patil  
**Village Name** : Kharchirbi  
**Survey No.** : 76/0/2, 69/0/2

**Name of farmer** : Krushna Maya patil  
**Village Name** : Kharchirbi  
**Survey No.** : 68



**Name of farmer** : Krushna Bama Patil  
**Village Name** : Kharchirbi  
**Survey No.** : 69



**Name of farmer** : Kamlakar Padurang Patil  
**Village Name** : Kharchirbi  
**Survey No.** : 57

**Name of farmer** : Baliram Bama Patil  
**Village Name** : Kharchirbi  
**Survey No.** : 39/2 A



**Name of farmer** : Nitin Kisan Patil  
**Village Name** : Kharjambhela  
**Survey No.** : 38/1 B, 38/2



**Name of farmer** : Chardakant Parshuram Patil  
**Village Name** : Kharjambhela  
**Survey No.** : 45/2 B

**Name of farmer** : Kashinath Bama Patil  
**Village Name** : Kharchirbi  
**Survey No.** : 39/2 C



**Name of farmer** : Maruti Bama Patil  
**Village Name** : Kharchirbi  
**Survey No.** : 39/2 B



**Name of farmer** : Santosh Rama Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 63/1

**Name of farmer** : Sameer Sitaram Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 84



**Name of farmer** : Aruna Sitaram Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 85





**Name of farmer** : Sachin Dharmaji Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 27

**Name of farmer** : Pandurang Moreshwar Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 3/3



**Name of farmer** : Pradeep Kashinath Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 61





**Name of farmer** : Subhash Bhanudas Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 68

**Name of farmer** : Mahadev Bhanudas Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 86



**Name of farmer** : Kashinath Bhanudas Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 61



**Name of farmer** : Lahu Moreshwar Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 3/5

**Name of farmer** : Sanjay Baliram Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 14/3



**Name of farmer** : Sunil Moreshwar Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 63/2



**Name of farmer** : Mahendra Rama Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 3/1

**Name of farmer** : Dnyaneshwr Rama Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 3/2



**Name of farmer** : Manda Narayan Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 3/4



**Name of farmer** : Bhimsen Vithoba Mhatre

**Village Name** : Kharmachela Mahasul

**Survey No.** : 88/1

**Name of farmer** : Anant Kalu Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 1



**Name of farmer** : Anant Kalu Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 40



**Name of farmer** : Rambhau Gajanan Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 7

**Name of farmer** : Narayan Gajanan Kothekar

**Village Name** : Kharmachela Mahasul

**Survey No.** : 7



**Name of farmer** : Pravin Bhaskar Mhatre

**Village Name** : Kharmachela Mahasul

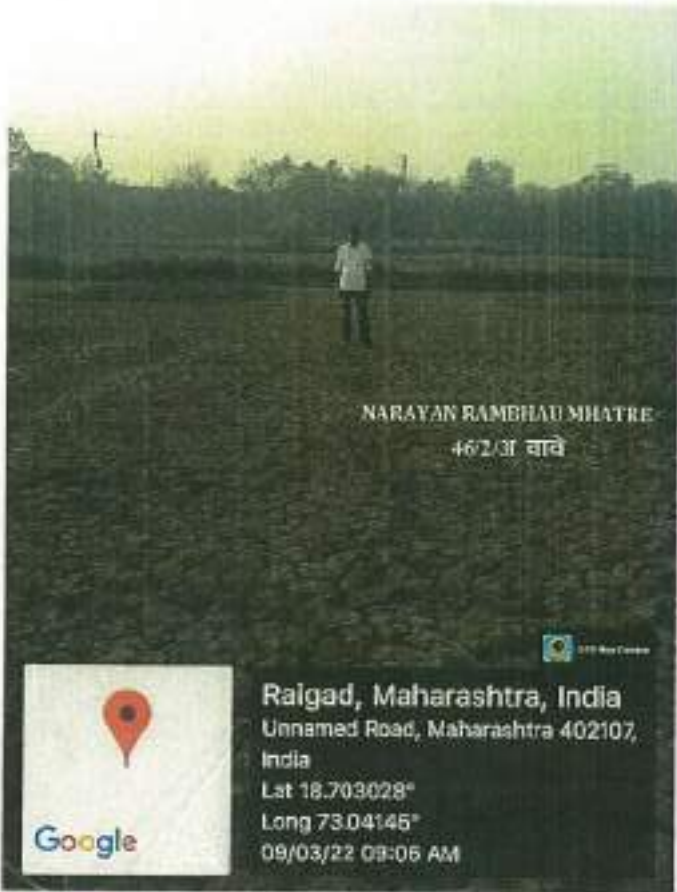
**Survey No.** : 4/1



**Name of farmer** : Pravin Bhaskar Mhatre

**Village Name** : Kharmachela Mahasul

**Survey No.** : 62





सुप्रभास बिसान म्हात्रे  
११२/३३



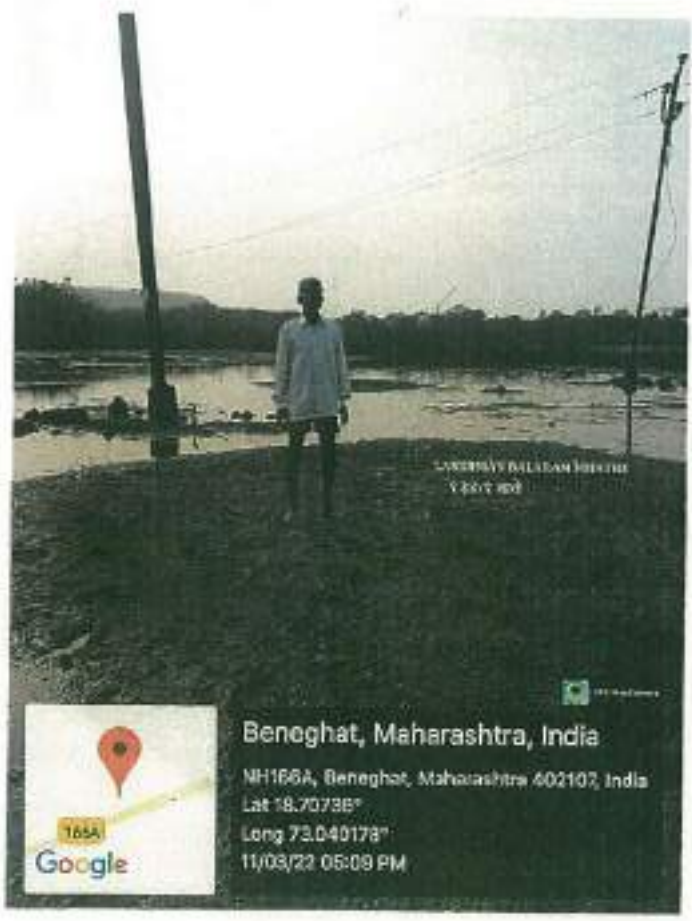
बेनेघाट, महाराष्ट्र, भारत  
P25J+R9F, बेनेघाट, महाराष्ट्र 402107, भारत  
Lat 18.710503°  
Long 73.028899°  
11/03/22 04:59 PM



लक्ष्मण बालास म्हात्रे  
१३०/२३०



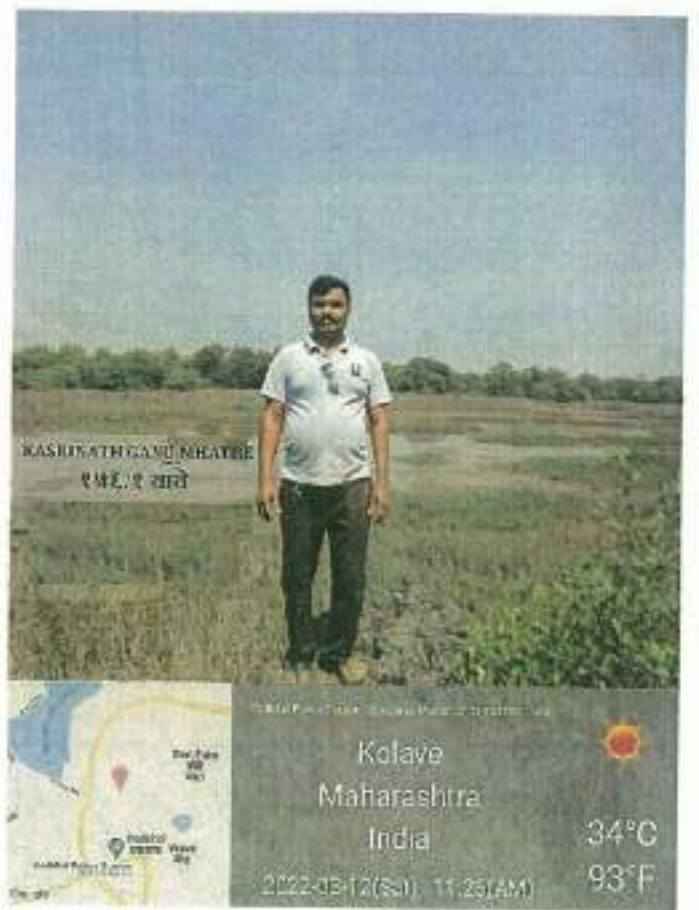
बेनेघाट, महाराष्ट्र, भारत  
मिनाबी रस्ता, बेनेघाट, महाराष्ट्र 402107, भारत  
Lat 18.709789°  
Long 73.038477°  
11/03/22 04:56 PM



लक्ष्मण बालास म्हात्रे  
१३०/२३०



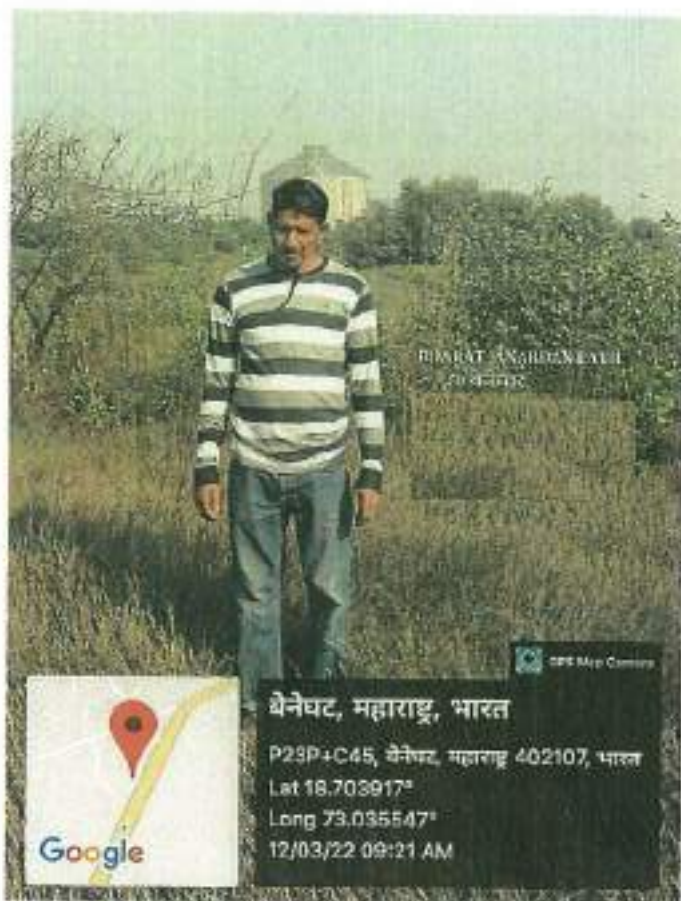
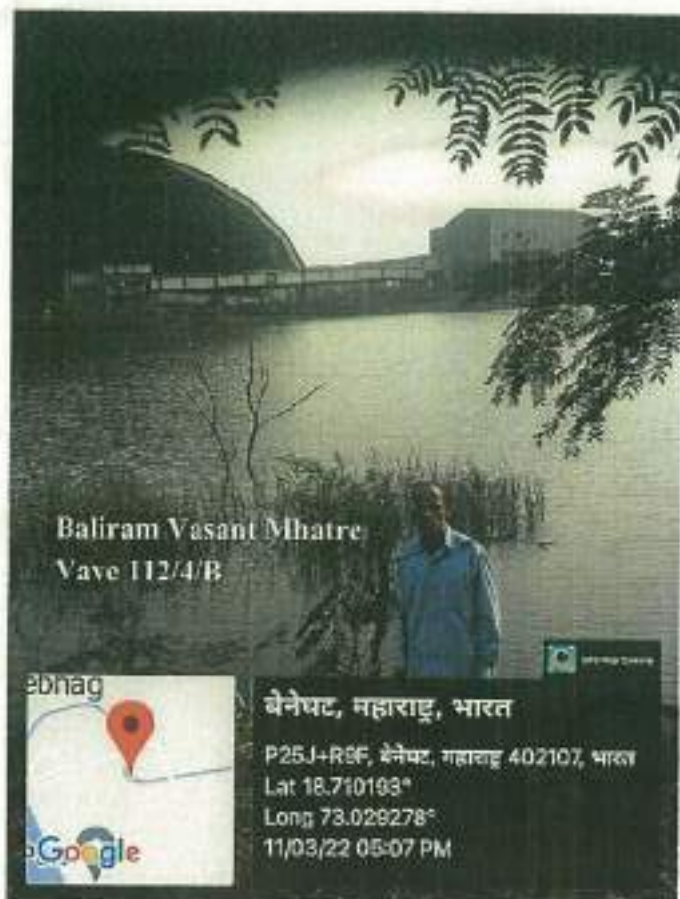
Beneghat, Maharashtra, India  
NH166A, Beneghat, Maharashtra 402107, India  
Lat 18.70738°  
Long 73.040178°  
11/03/22 05:09 PM



काशीनाथ गणु म्हात्रे  
१३६/१३६



Kolave  
Maharashtra  
India  
34°C  
93°F  
2022-03-12 (Sat), 11:26 AM







131/3 wave

Prshuram kamal mhatre



बेनेघट, महाराष्ट्र, भारत  
 P24Q+C5V, बेनेघट, महाराष्ट्र 402107,  
 भारत  
 Lat 18.70839°  
 Long 73.038026°  
 10/03/22 12:31 PM



39/2

Prshuram kamal mhatre

WAVE



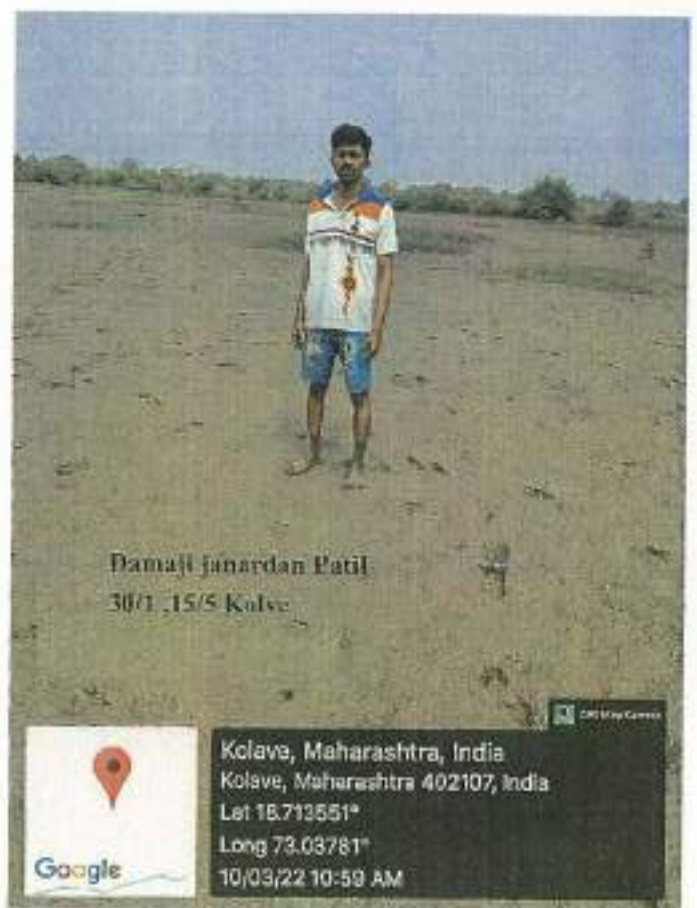
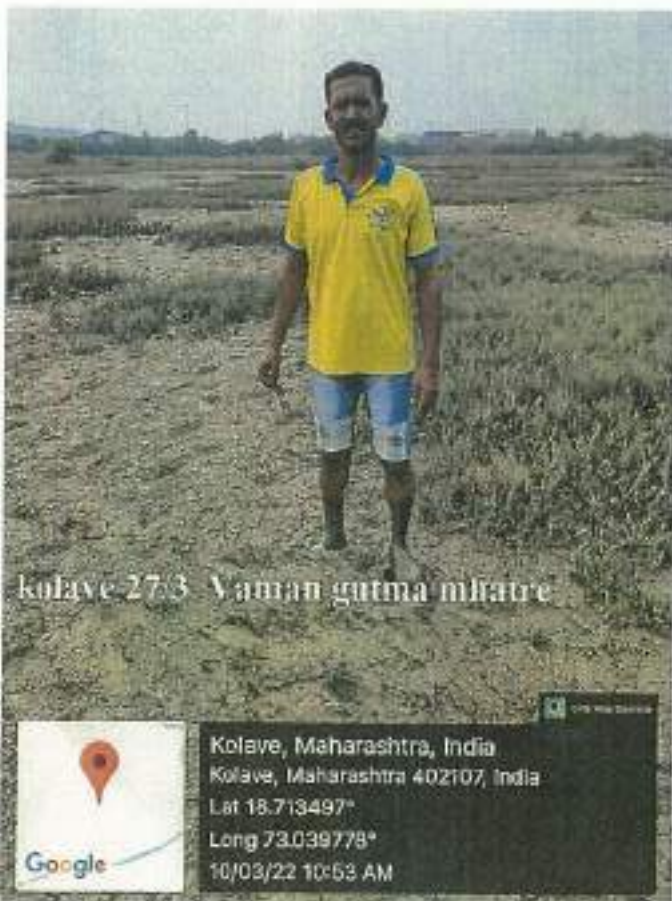
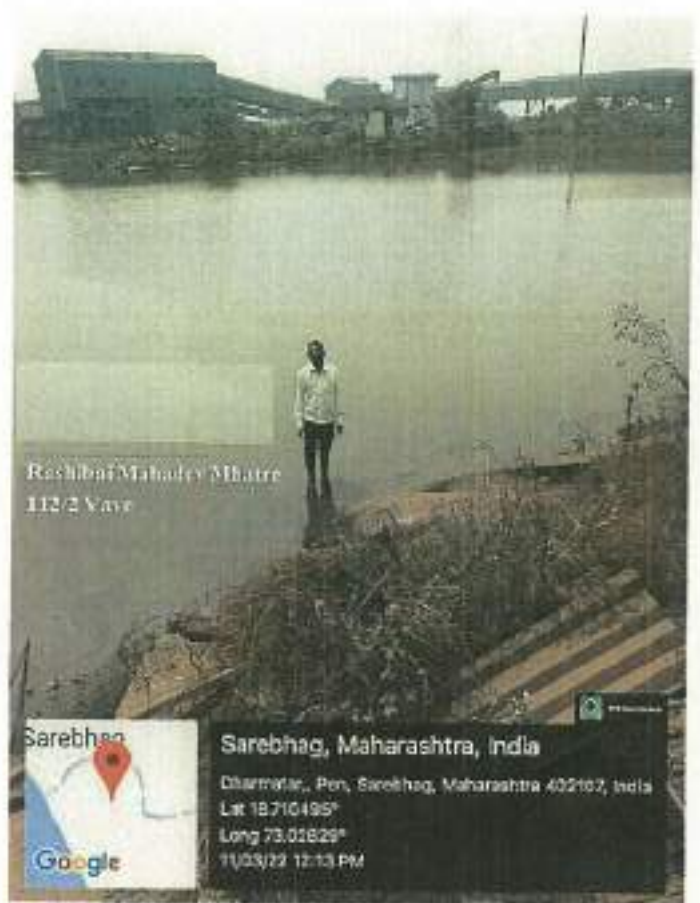
बेनेघट, महाराष्ट्र, भारत  
 P25W+R63, बेनेघट, महाराष्ट्र 402107,  
 भारत  
 Lat 18.708697°  
 Long 73.045089°  
 10/03/22 12:24 PM













**Beneghat, Maharashtra, India**  
 Unnamed Road, Beneghat, Maharashtra 402107, India  
 Lat 18.7127°  
 Long 73.040534°  
 10/03/22 09:36 AM



**Beneghat, Maharashtra, India**  
 Beneghat, Maharashtra 402107, India  
 Lat 18.709834°  
 Long 73.035308°  
 11/03/22 07:57 AM



**Beneghat, Maharashtra, India**  
 P22P+M49, Beneghat, Maharashtra 402107, India  
 Lat 18.700078°  
 Long 73.036868°  
 11/03/22 03:55 PM



**Beneghat, Maharashtra, India**  
 P22P+M49, Beneghat, Maharashtra 402107, India  
 Lat 18.700889°  
 Long 73.037239°  
 11/03/22 03:58 PM



**Raigad, Maharashtra, India**  
 Unnamed Road, Maharashtra 402107,  
 India  
 Lat 18.703028°  
 Long 73.04145°  
 09/03/22 09:08 AM



**बेनेघट, महाराष्ट्र, भारत**  
 P25W+JHQ, बेनेघट, महाराष्ट्र 402107, भारत  
 Lat 18.707486°  
 Long 73.045729°  
 09/03/22 06:33 PM



**Raigad, Maharashtra, भारत**  
 Vadkhal Bypass Rd, Maharashtra  
 402107, भारत  
 Lat 18.716178°  
 Long 73.047722°  
 11/03/22 04:50 PM



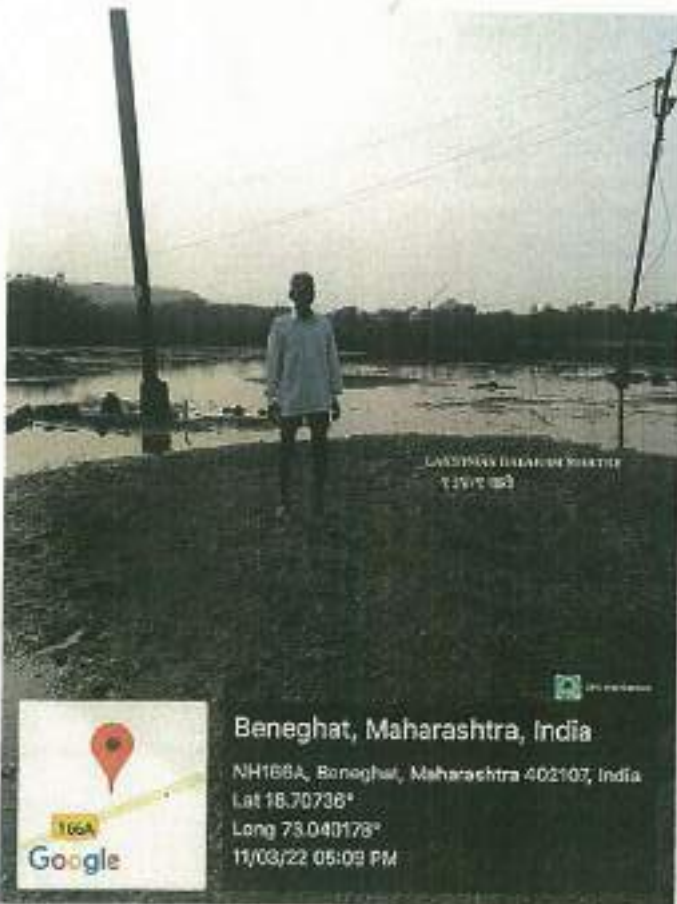
**Raigad, Maharashtra, भारत**  
 Vadkhal Bypass Rd, Maharashtra  
 402107, भारत  
 Lat 18.716178°  
 Long 73.047722°  
 11/03/22 04:50 PM



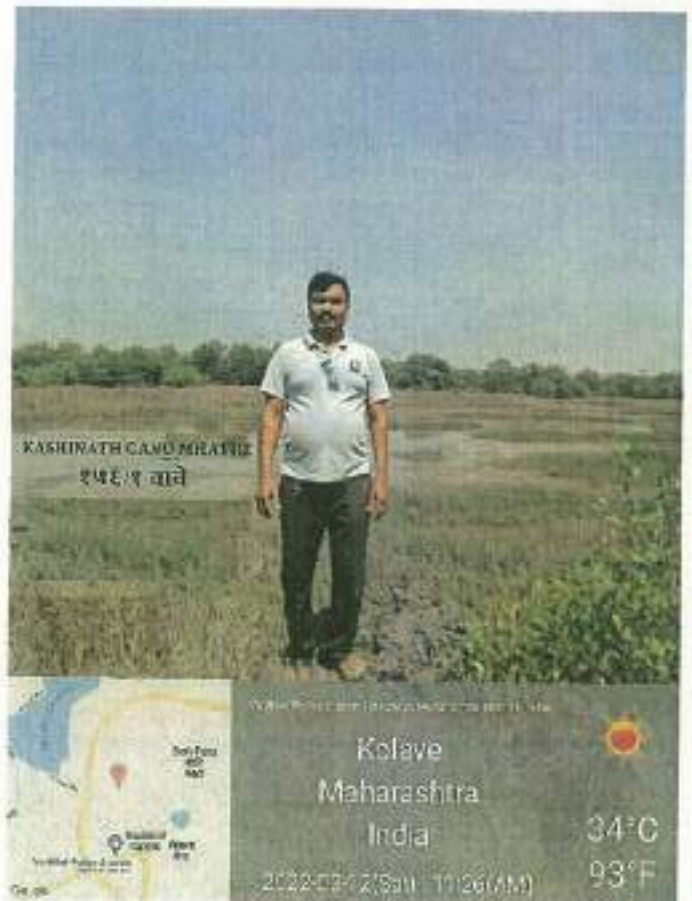
बेनेघाट, महाराष्ट्र, भारत  
P26J+R9F, बेनेघाट, महाराष्ट्र 402107, भारत  
Lat 18.710503°  
Long 73.028899°  
11/03/22 04:59 PM



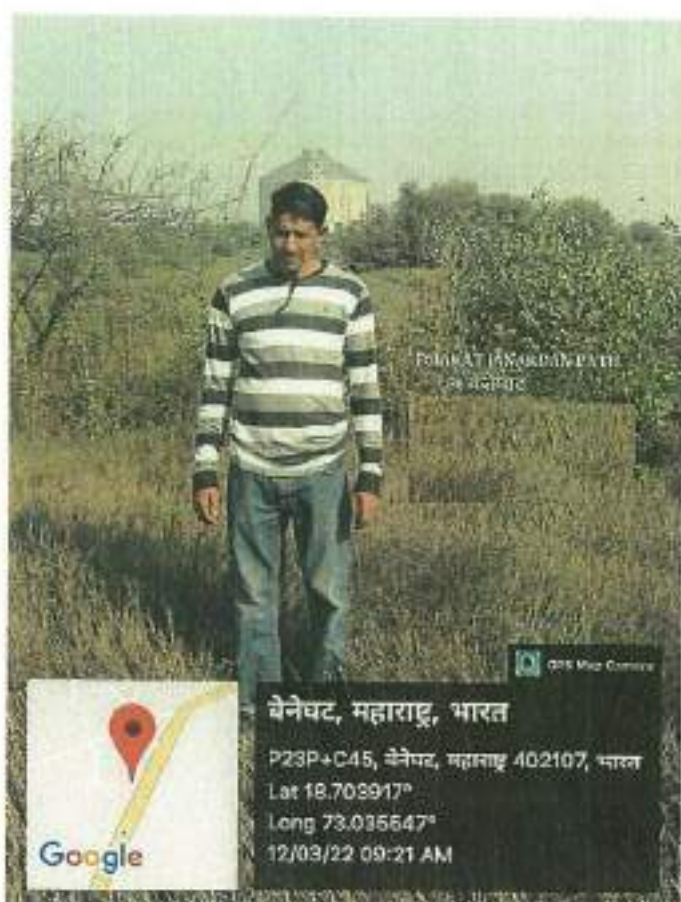
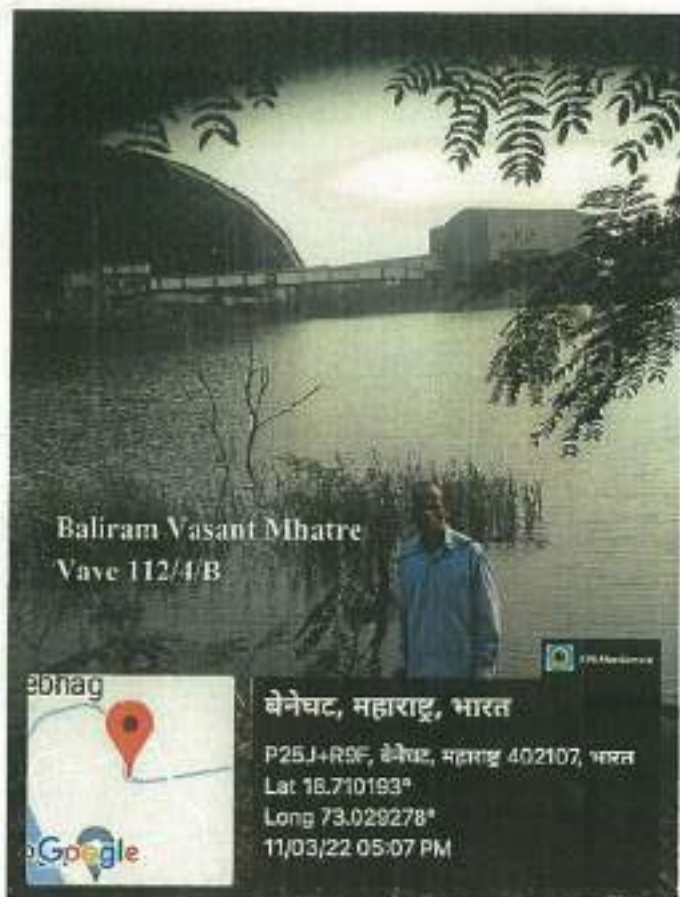
बेनेघाट, महाराष्ट्र, भारत  
मिनाळी रस्ता, बेनेघाट, महाराष्ट्र 402107, भारत  
Lat 18.709789°  
Long 73.036477°  
11/03/22 04:56 PM

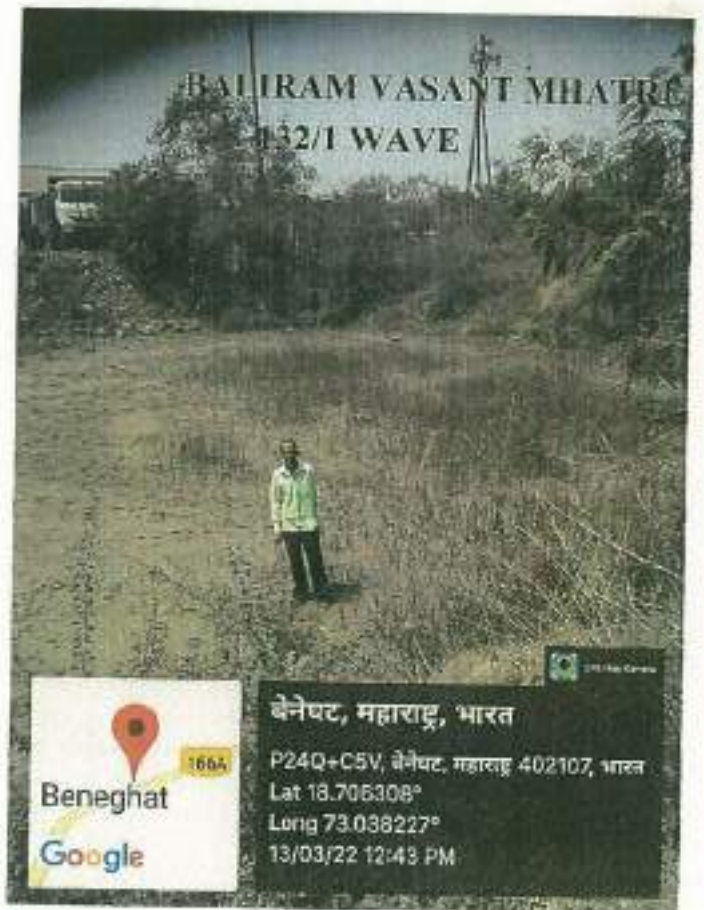
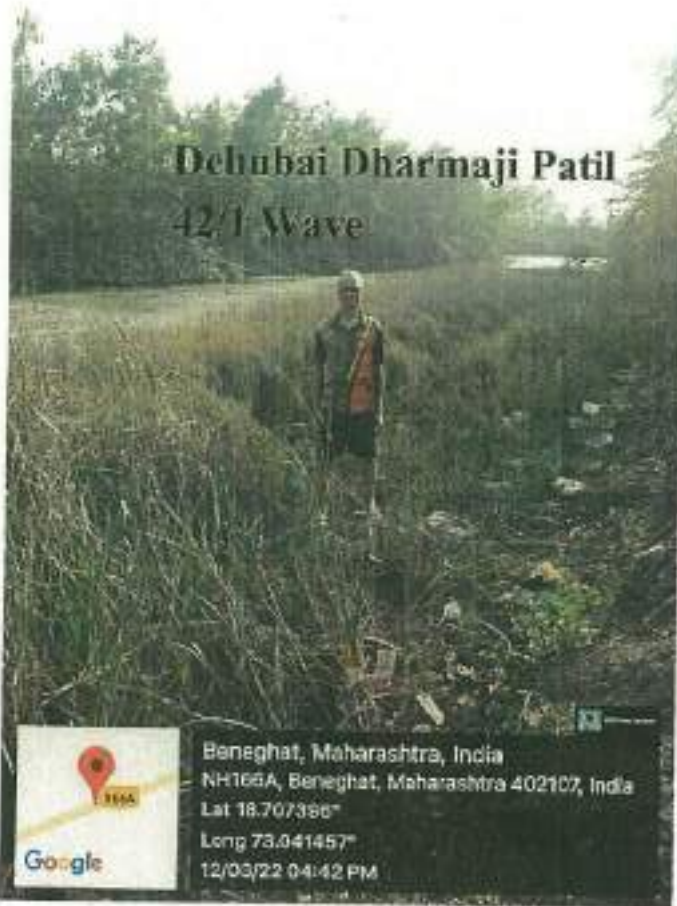


Beneghat, Maharashtra, India  
NH166A, Beneghat, Maharashtra 402107, India  
Lat 18.70738°  
Long 73.040178°  
11/03/22 05:09 PM



Kolave  
Maharashtra  
India  
34°C  
93°F  
2022-03-21 (Sat) 11:26 (AM)

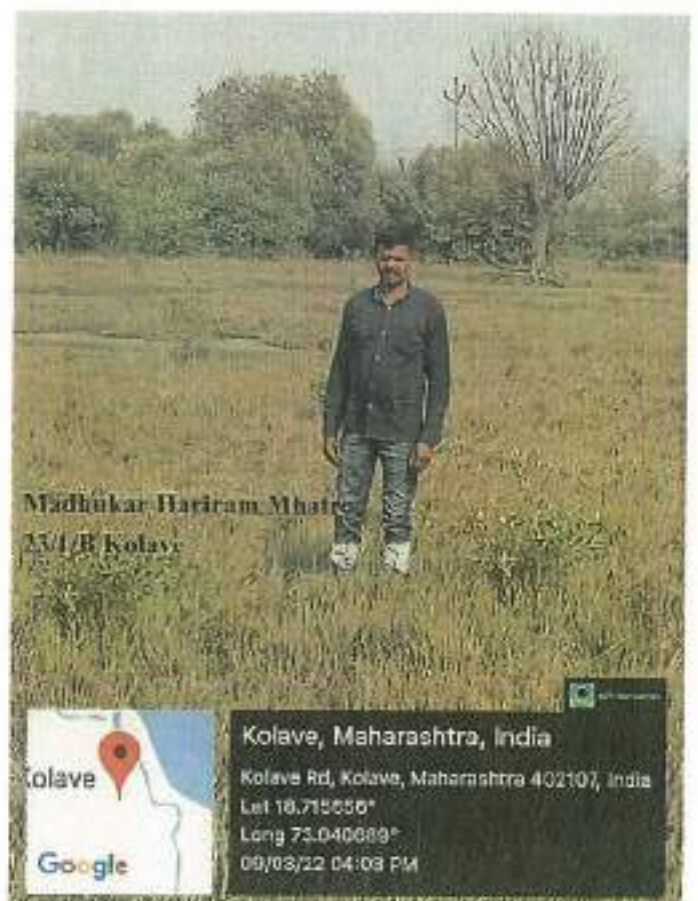


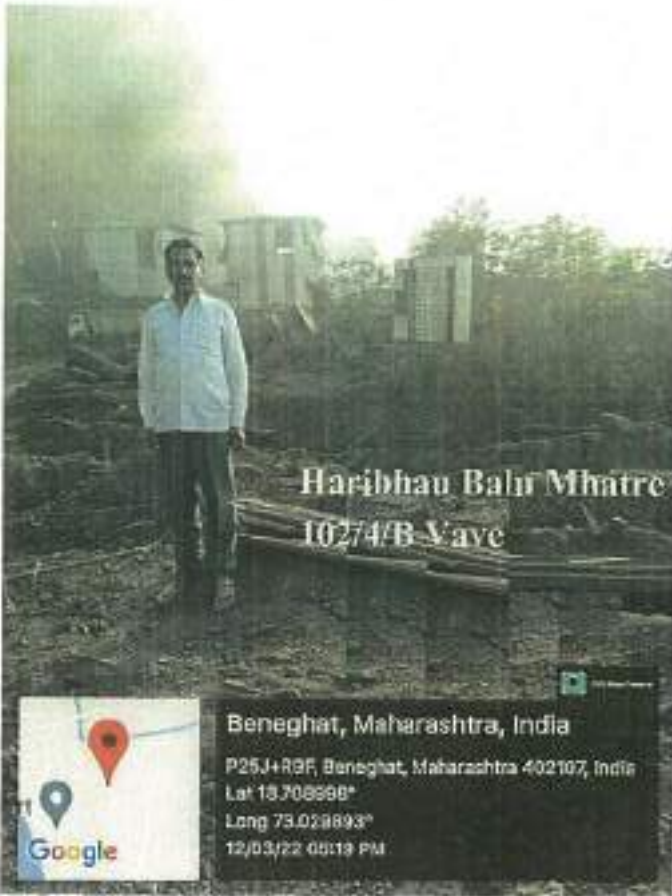






166





Beneghat, Maharashtra, India  
 P25J+R9F, Beneghat, Maharashtra 402107, India  
 Lat 18.708998°  
 Long 73.029893°  
 12/03/22 08:19 PM



Beneghat, Maharashtra, India  
 NH166A, Beneghat, Maharashtra 402107, India  
 Lat 18.704016°  
 Long 73.038535°  
 12/03/22 04:53 PM

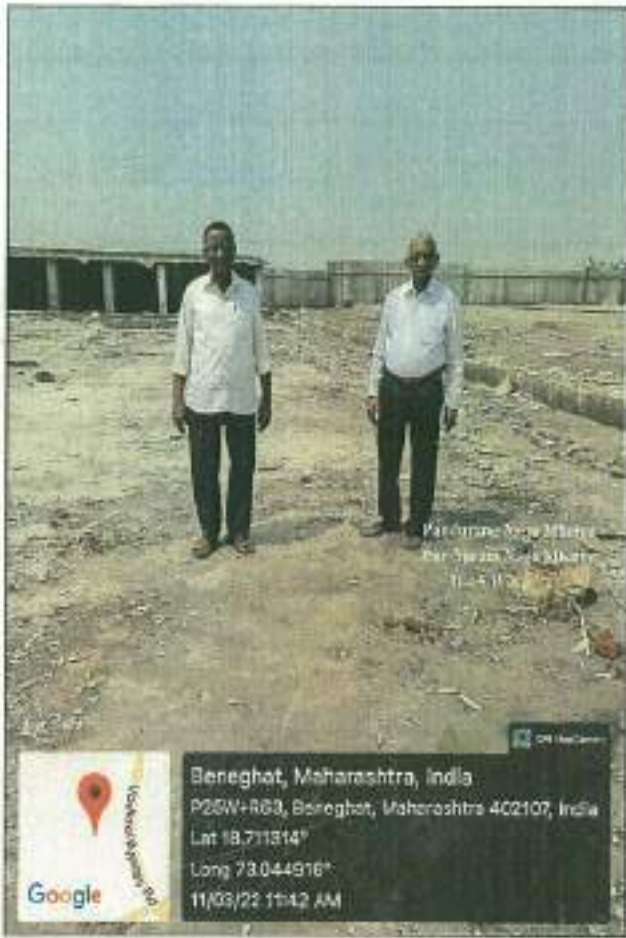


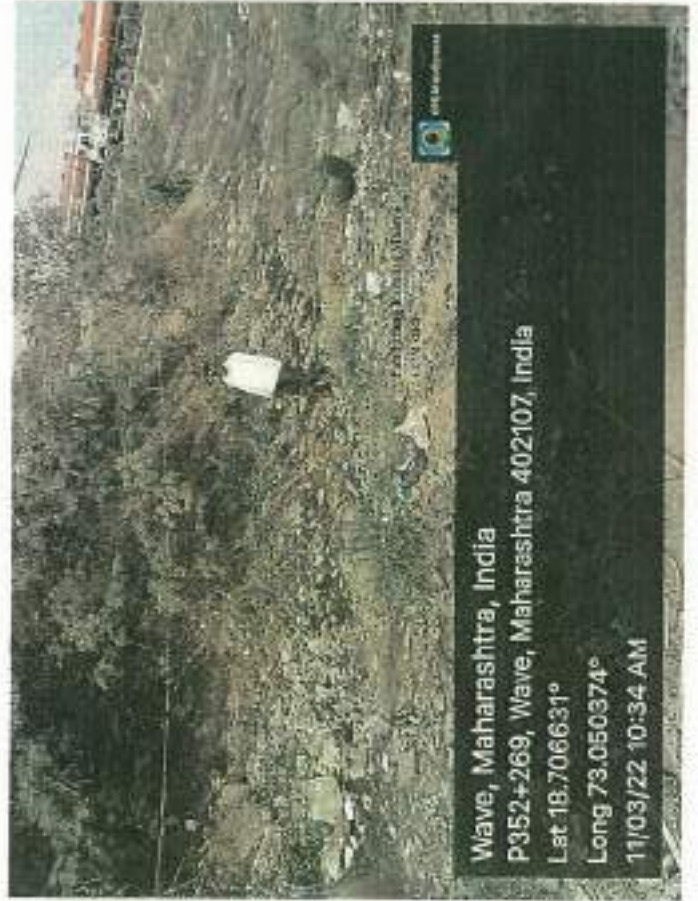
Raigad, Maharashtra, भारत  
 Vadkhal Bypass Rd, Maharashtra 402107, भारत  
 Lat 18.712437°  
 Long 73.043482°  
 12/03/22 05:30 PM



वावे वडखल, महाराष्ट्र, भारत  
 P24P+993, वावे वडखल, महाराष्ट्र 402107, भारत  
 Lat 18.707254°  
 Long 73.036291°  
 12/03/22 05:29 PM



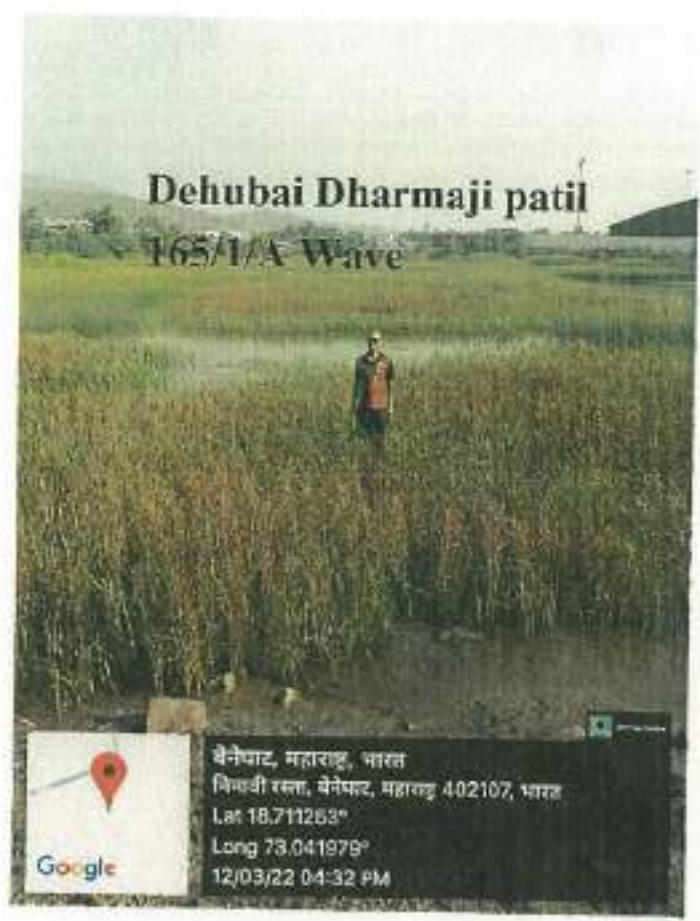
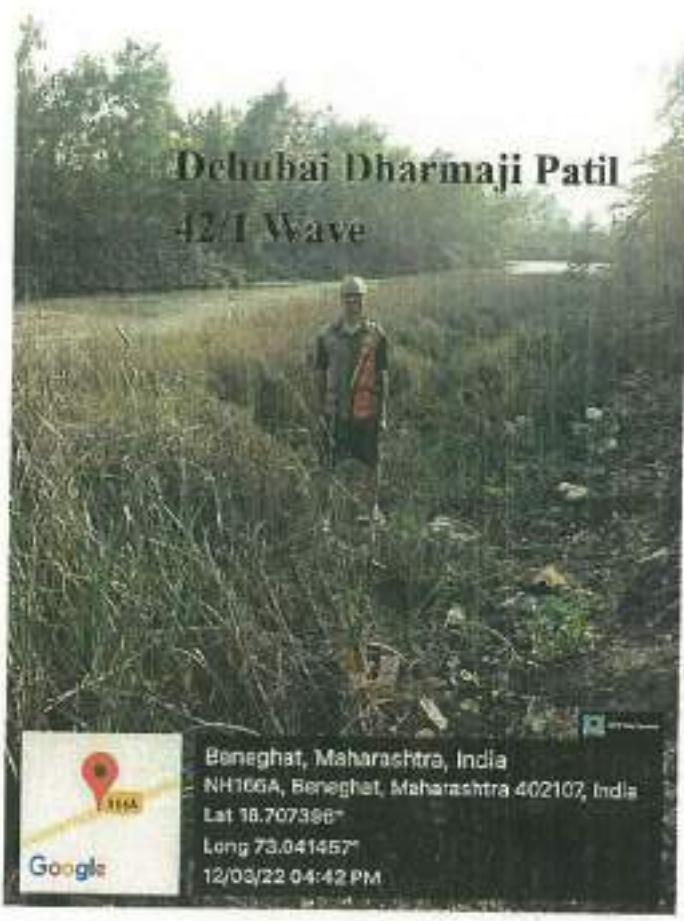




170

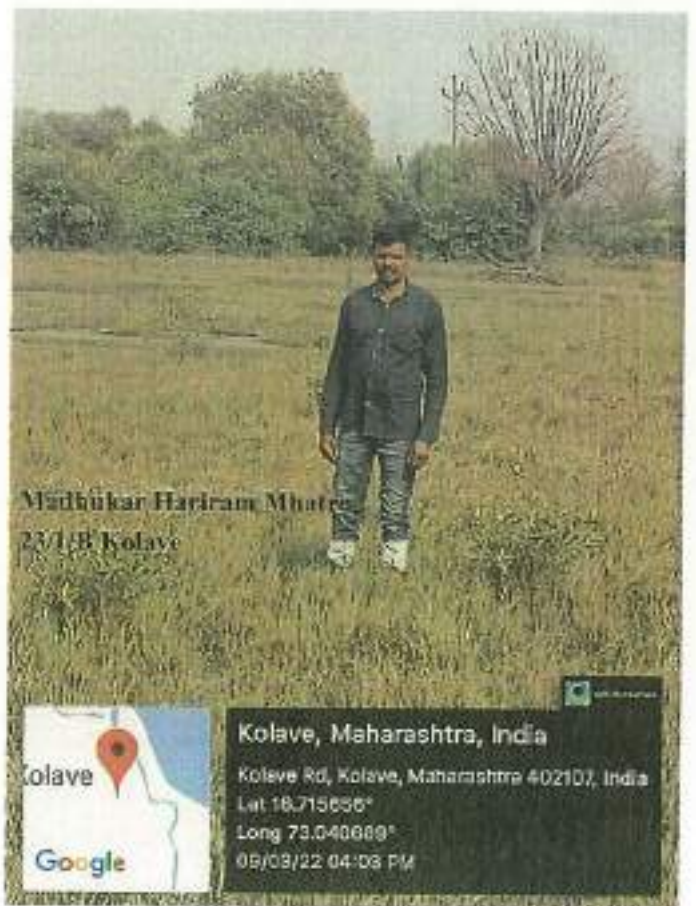


71

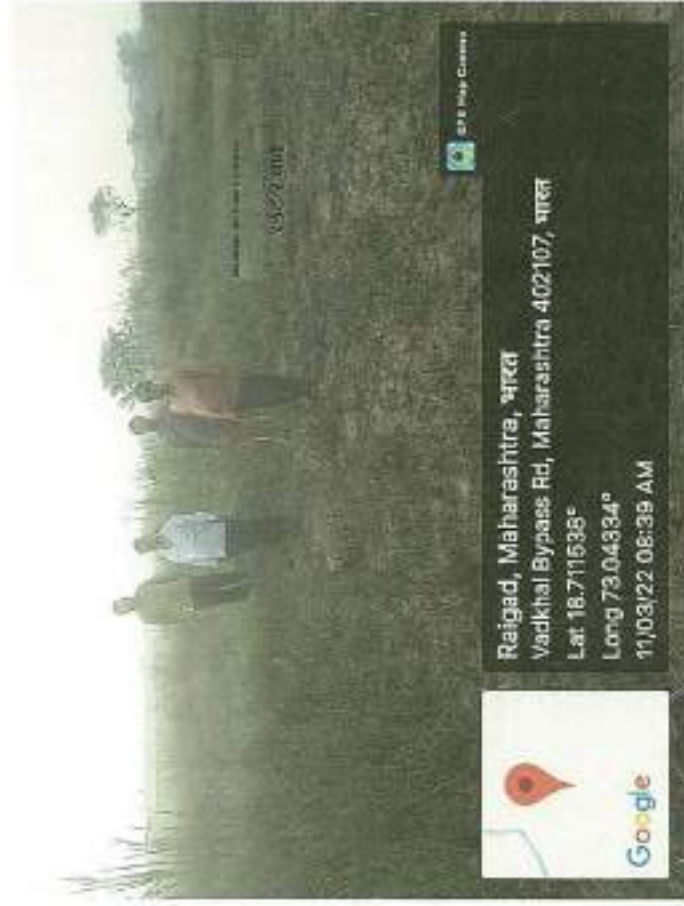






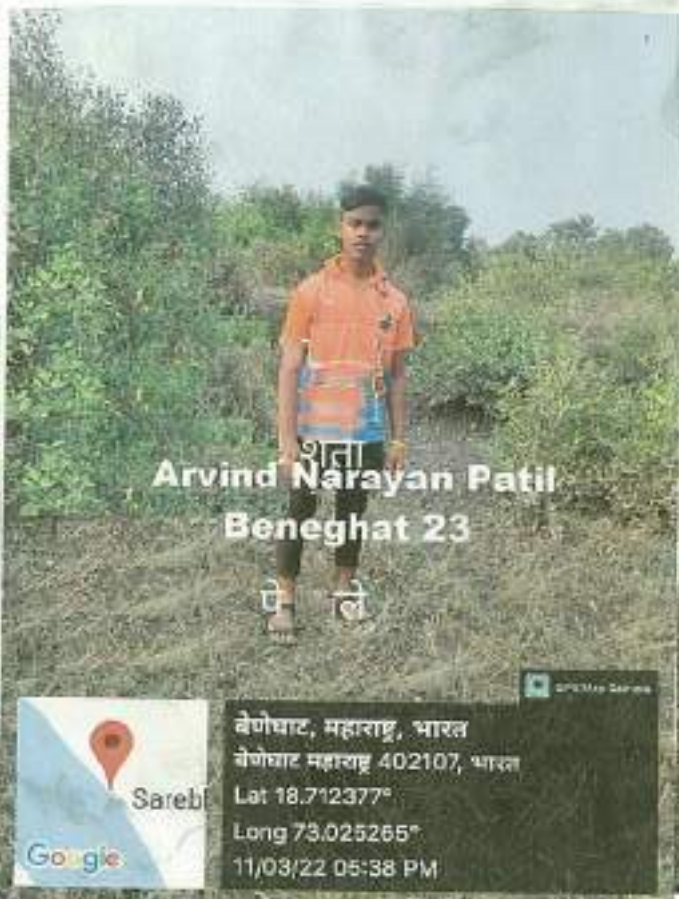






177

4



5

178



1



6



6



8

179



8



7



180

10



9



9



10

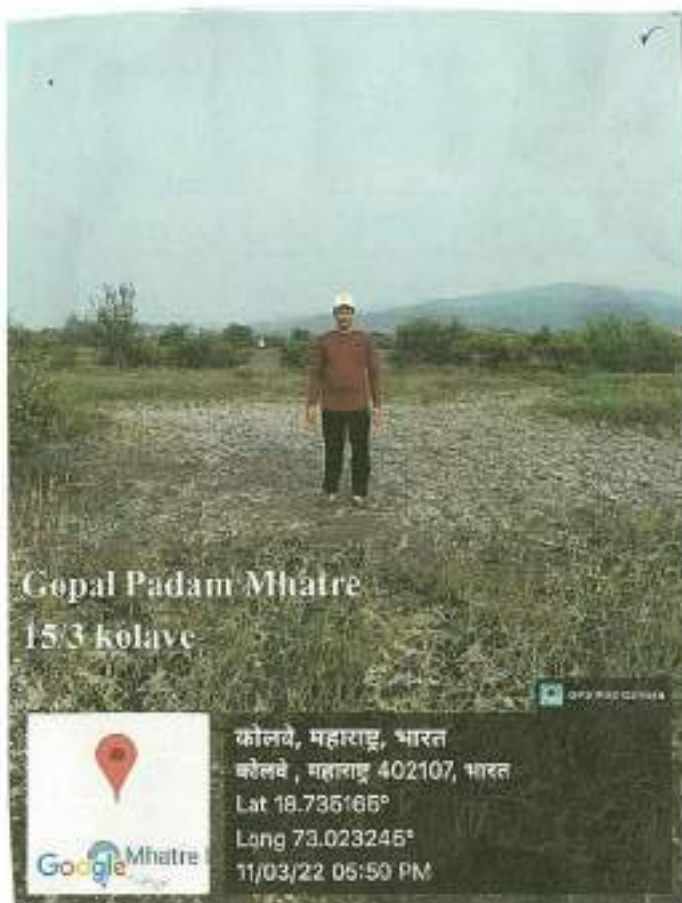


181





183



184

# Devji Rama Patil Kolave 31/3



कोळावे, महाराष्ट्र, भारत

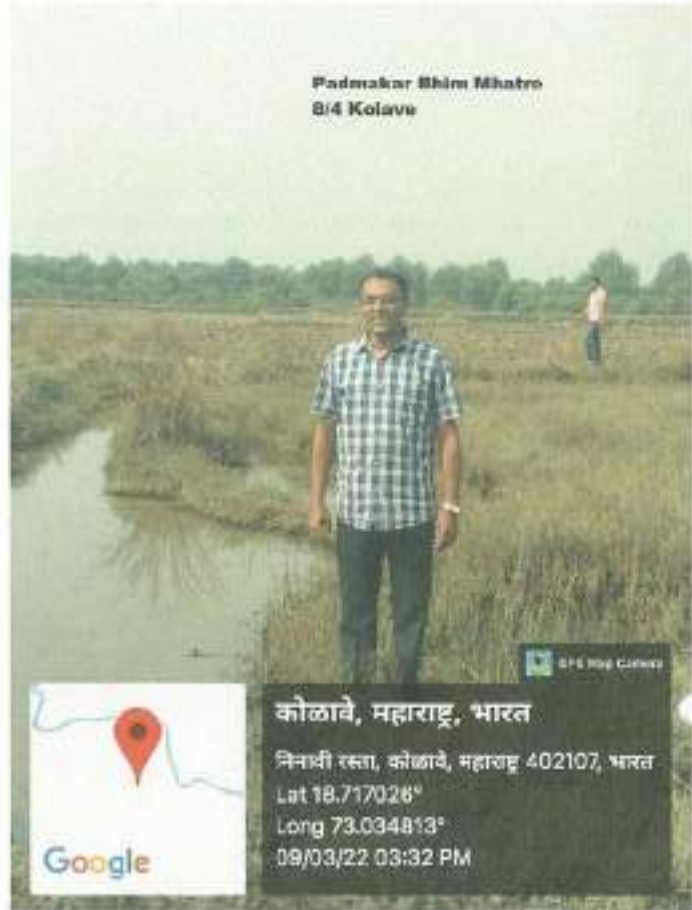
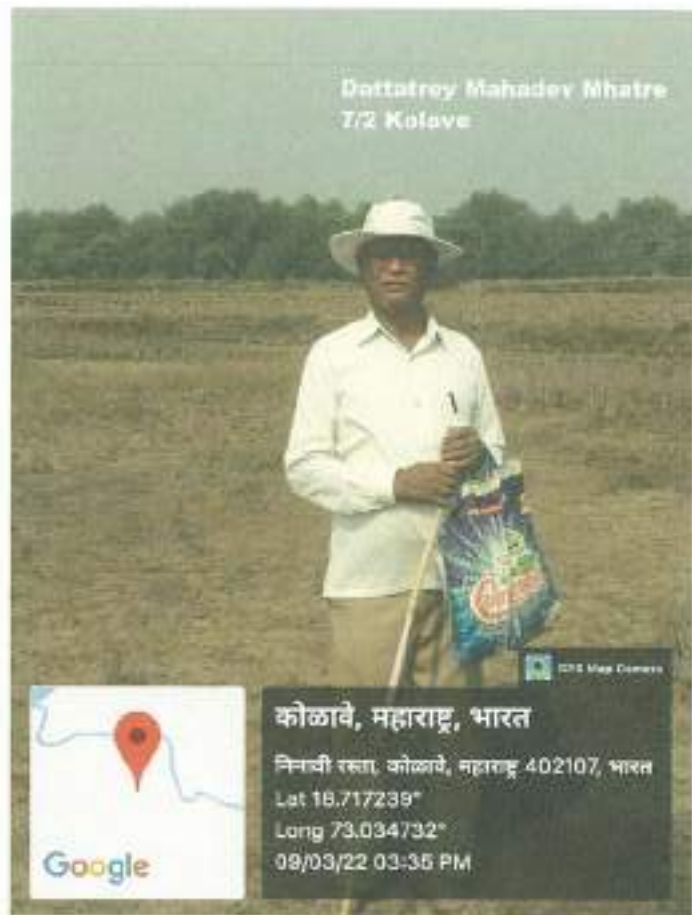
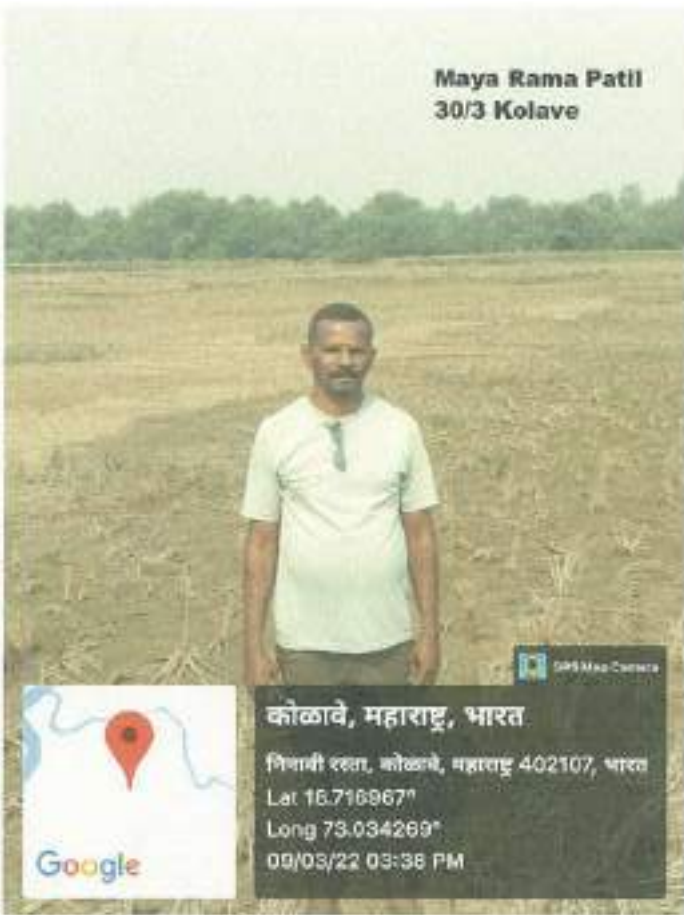
निवाडी रस्ता, कोळावे, महाराष्ट्र 402107, भारत

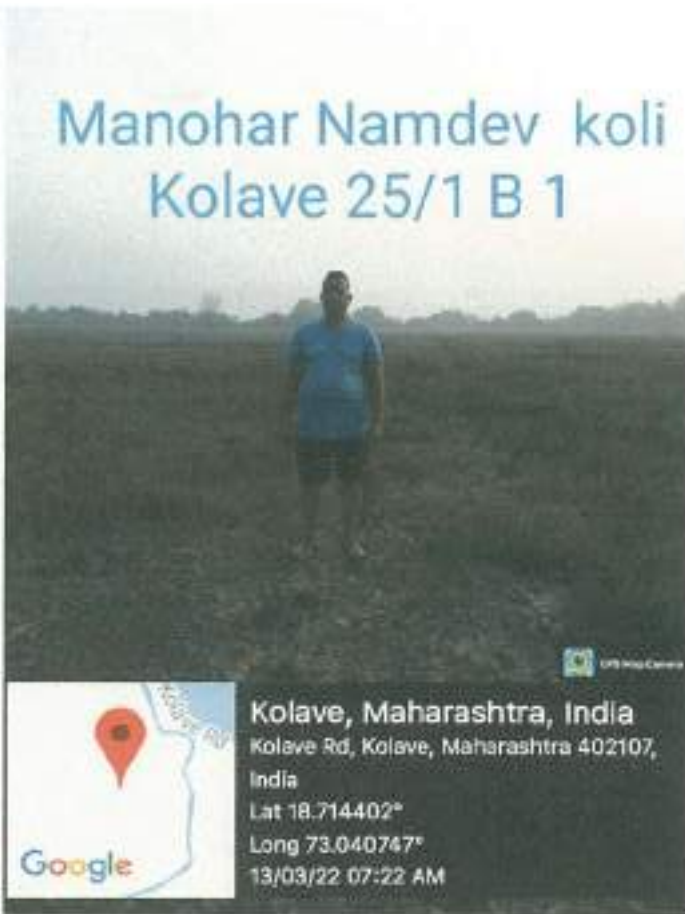
Lat 18.717104°

Long 73.034216°

09/03/22 03:38 PM

Google





Dadav Parshuram Mhatre  
Wave 120 /1B



22.03.2022, Beneghat, Maharashtra 402107, India

Beneghat  
Maharashtra  
India

36°C  
97°F

2022-03-13 (Sun) 05:06 (pm)




Google

Namdev Ram Mhatre  
35/3/1 Kolave



कोळावे, महाराष्ट्र, भारत

निनावी रस्ता, कोळावे, महाराष्ट्र 402107, भारत

Lat 18.717144°  
Long 73.034379°  
09/03/22 03:37 PM




Google

Ravikant Chandrakant Mhatre  
Kolave 45/1B



कोळावे, महाराष्ट्र, भारत

निनावी रस्ता, कोळावे, महाराष्ट्र 402107, भारत

Lat 18.718866°  
Long 73.035974°  
09/03/22 03:15 PM




Google



Poornima Raghunath Patil  
wave 169/2



Beneghat, Maharashtra, भारत

NH165A, Beneghat, Maharashtra 402107, भारत

Lat 18.707941°  
Long 73.041743°  
14/03/22 06:01 PM

Google

5



188



6



7



१२



१३

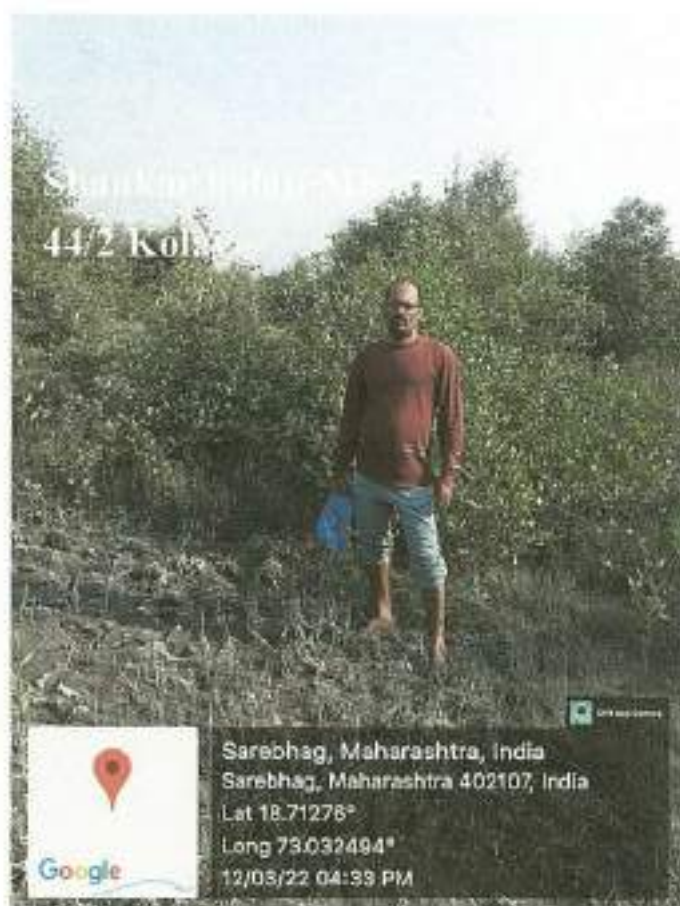


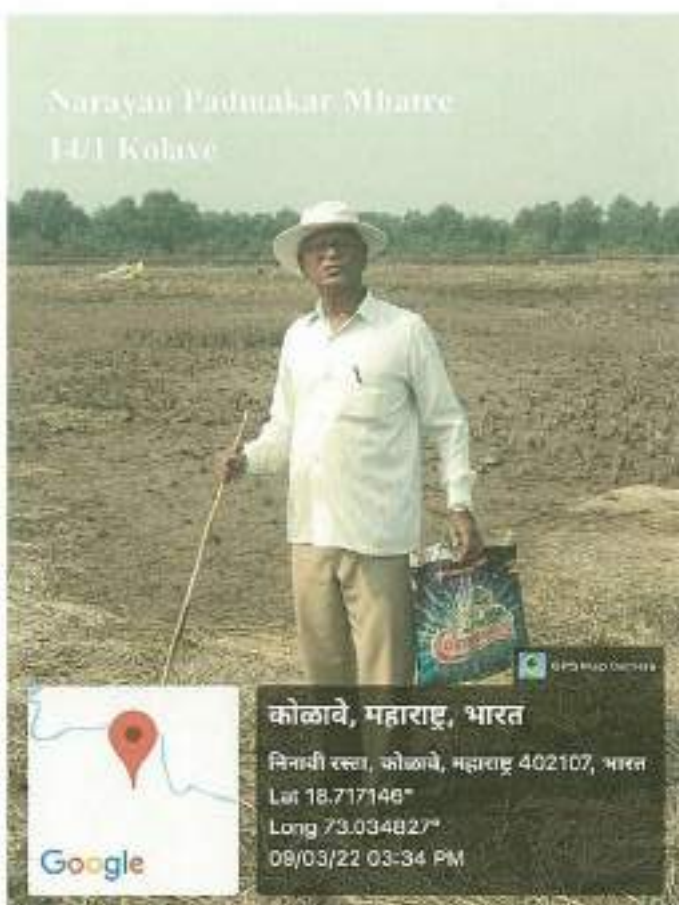
१४



१५

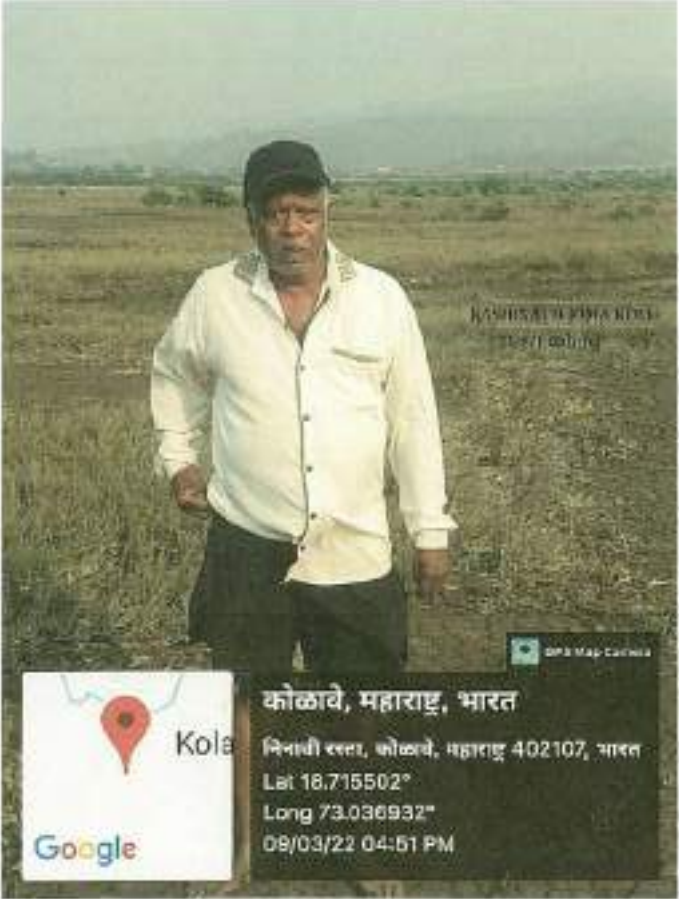






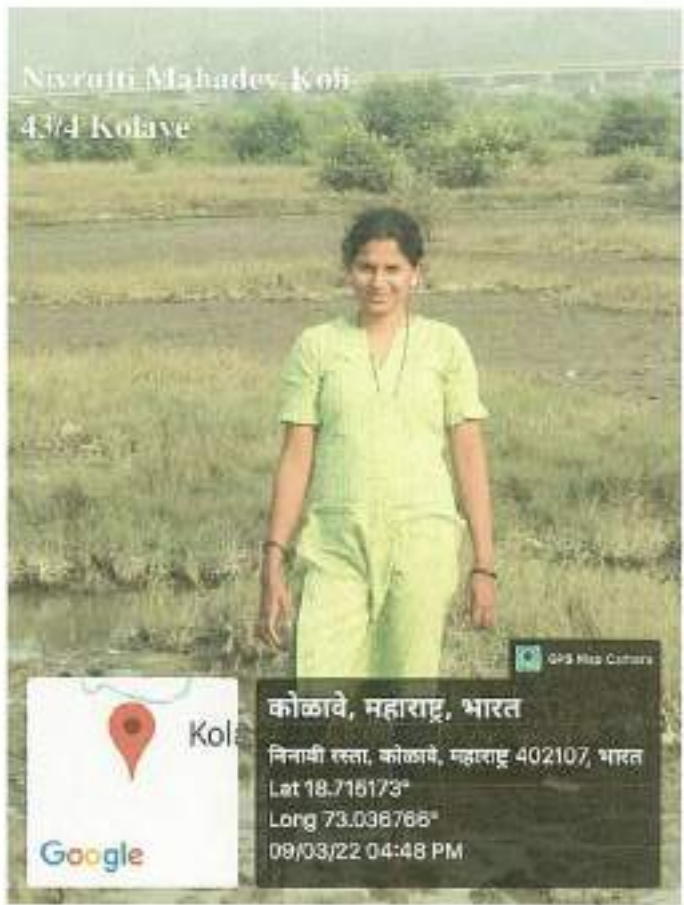














कोळावे, महाराष्ट्र, भारत  
निनावी रस्ता, कोळावे, महाराष्ट्र 402107, भारत  
Lat 18.718563°  
Long 73.03615°  
10/03/22 03:52 PM



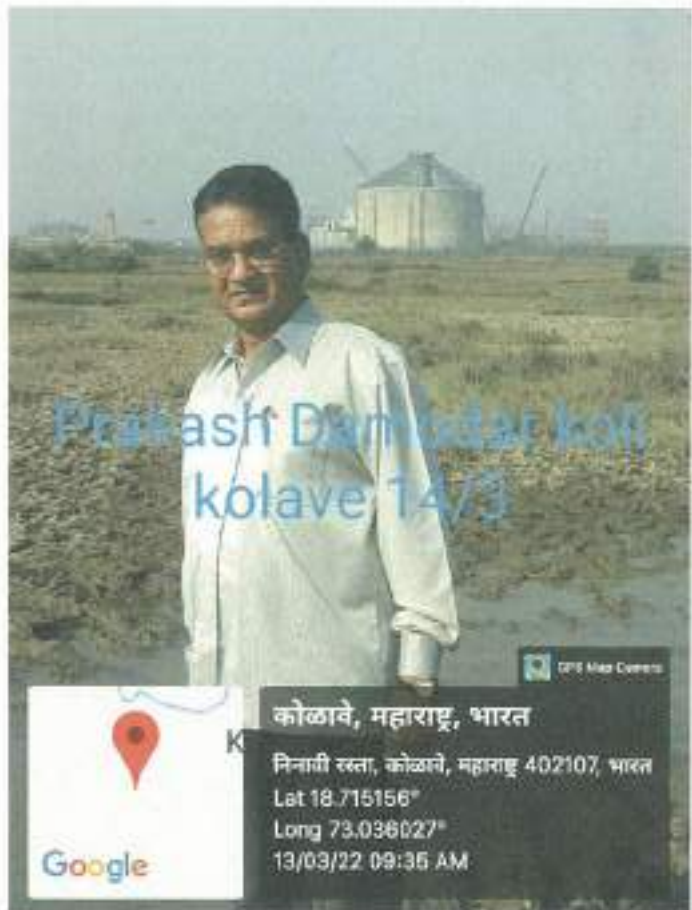
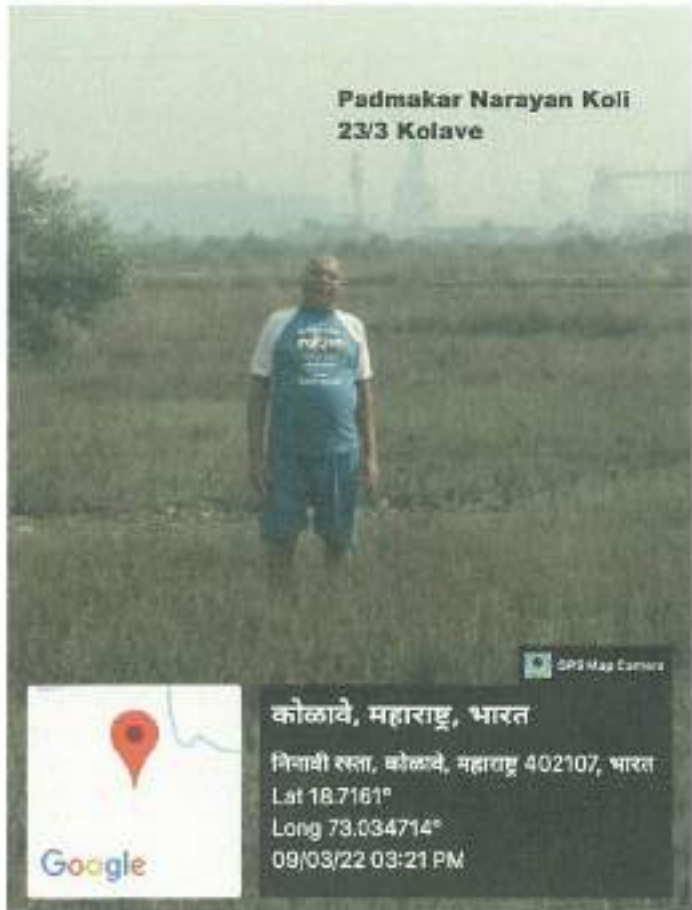
कोळावे, महाराष्ट्र, भारत  
निनावी रस्ता, कोळावे, महाराष्ट्र 402107, भारत  
Lat 18.718418°  
Long 73.036284°  
10/03/22 03:52 PM

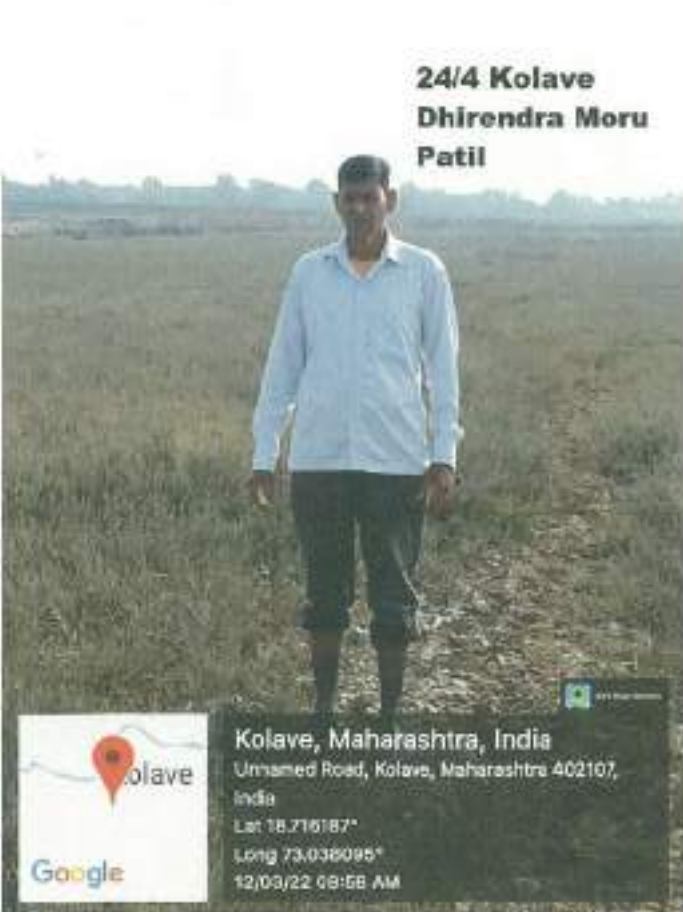
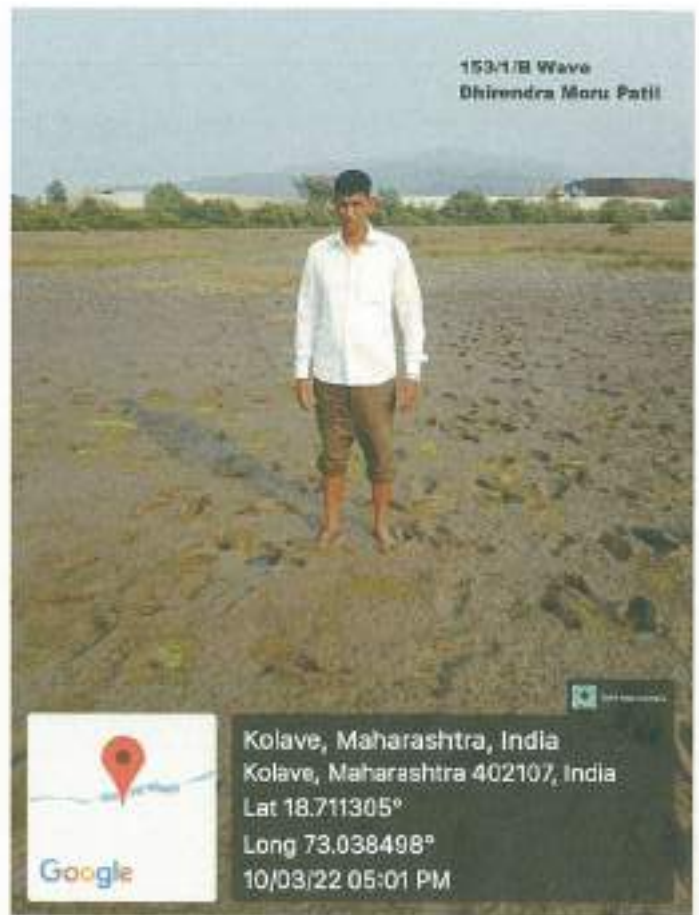
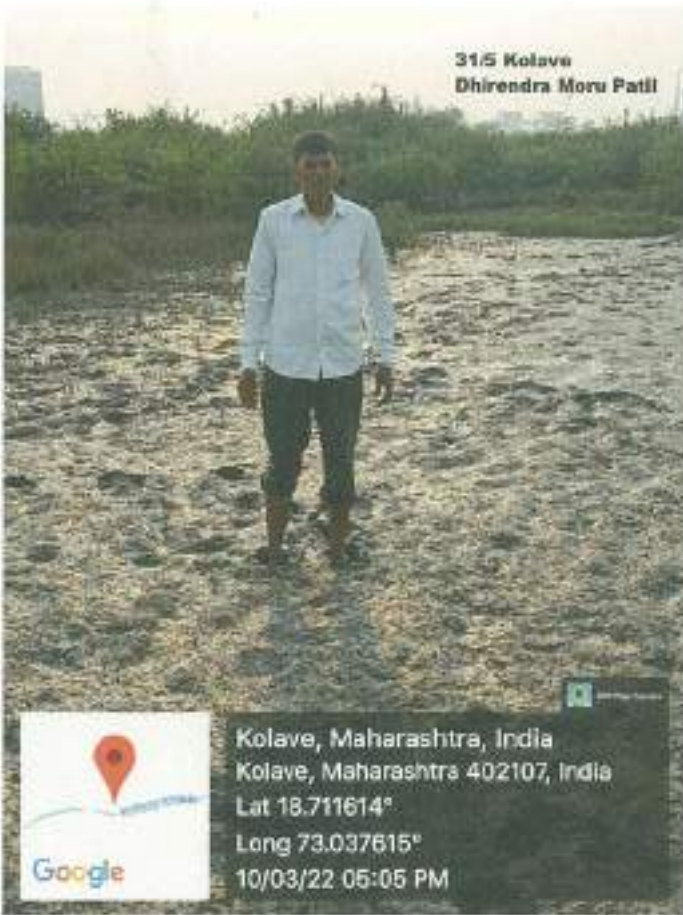


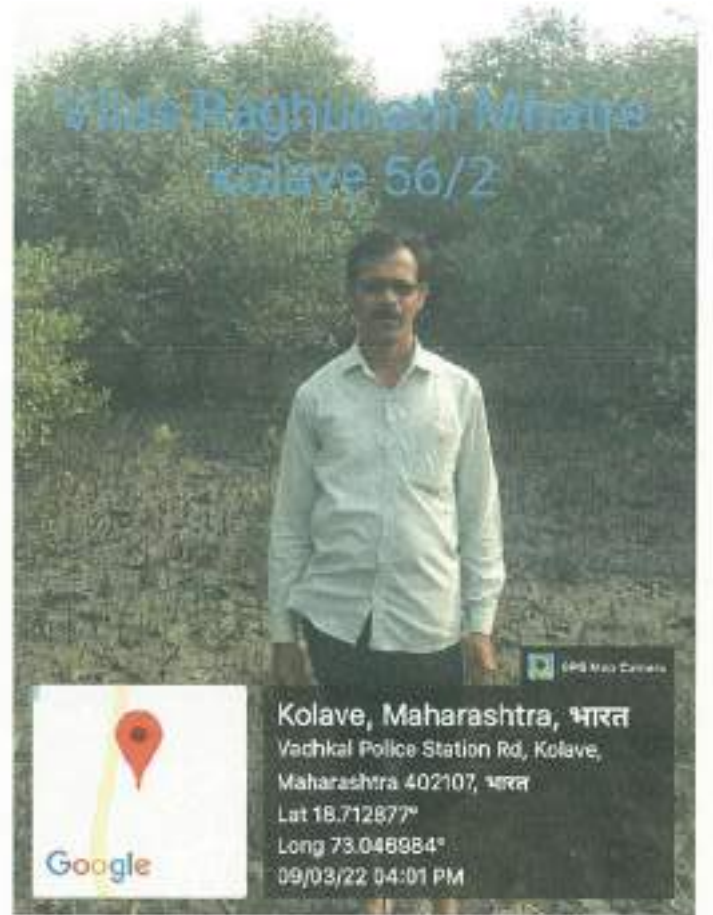
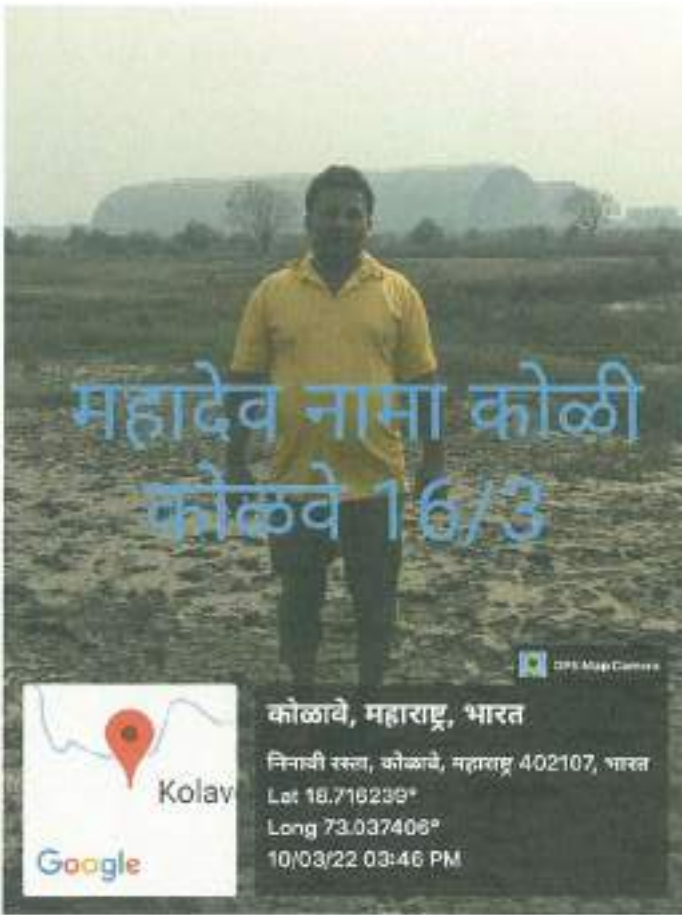
कोळावे, महाराष्ट्र, भारत  
निनावी रस्ता, कोळावे, महाराष्ट्र 402107, भारत  
Lat 18.71544°  
Long 73.038273°  
10/03/22 03:11 PM



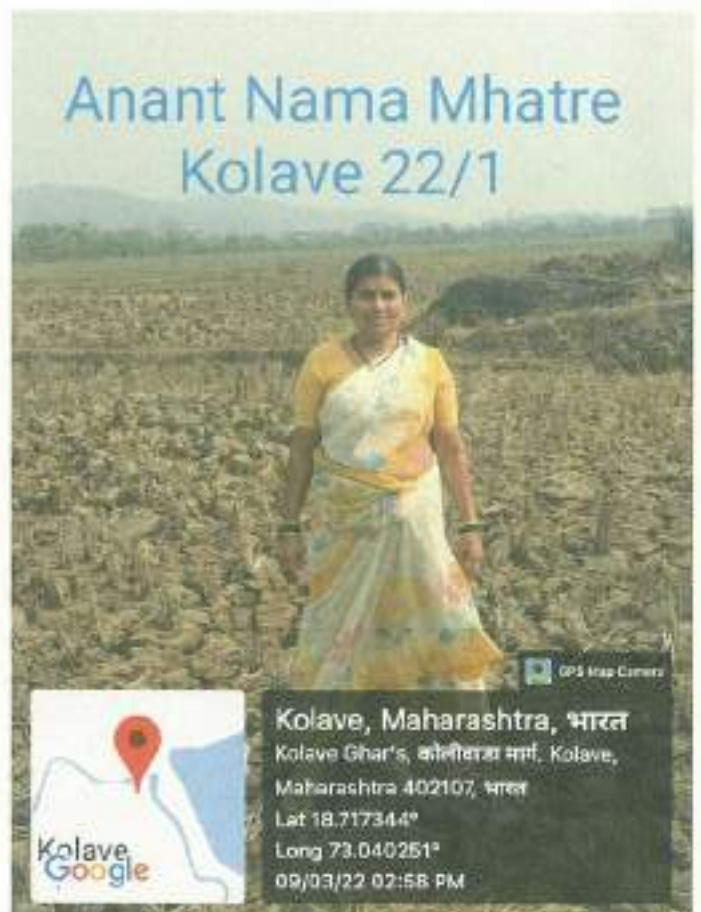
कोळावे, महाराष्ट्र, भारत  
निनावी रस्ता, कोळावे, महाराष्ट्र 402107, भारत  
Lat 18.71554°  
Long 73.038316°  
10/03/22 03:10 PM



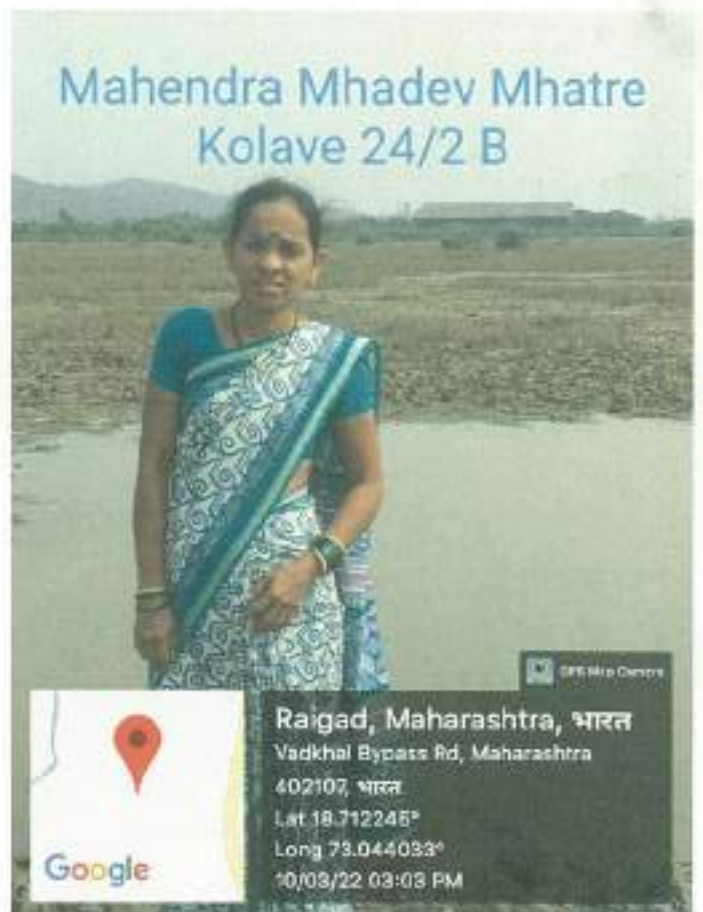
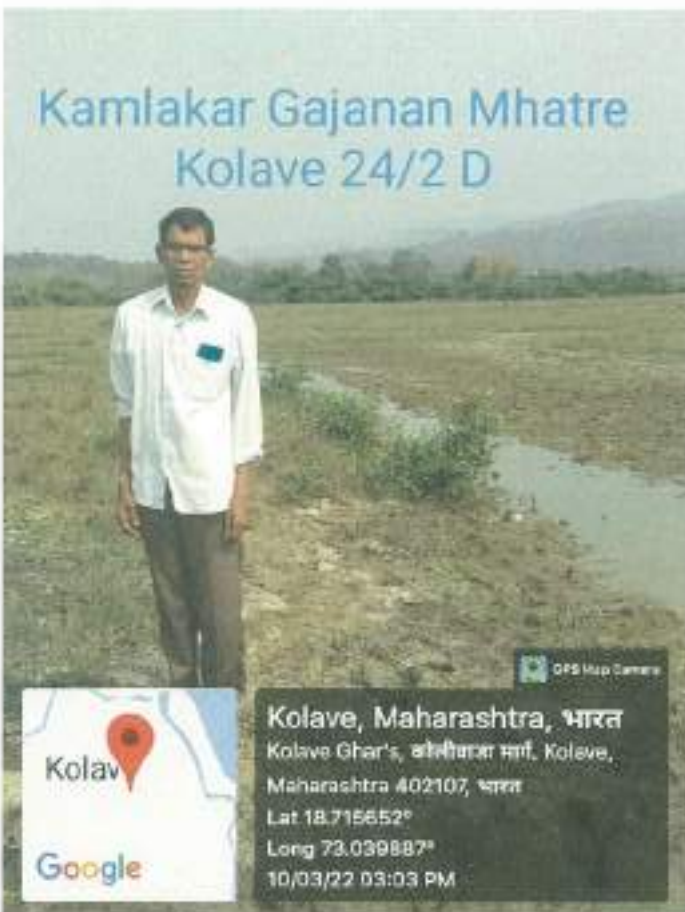


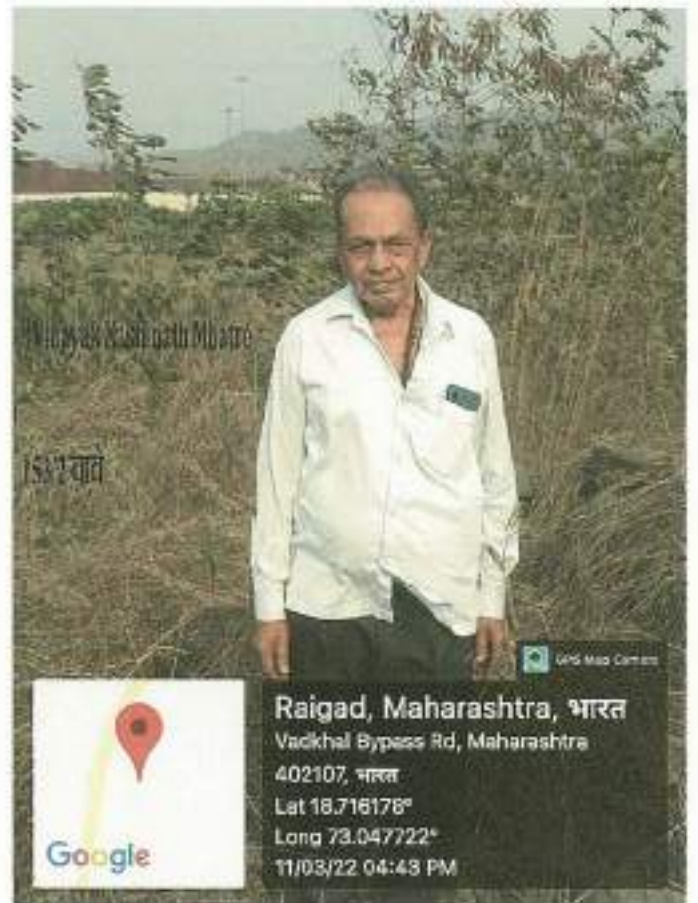
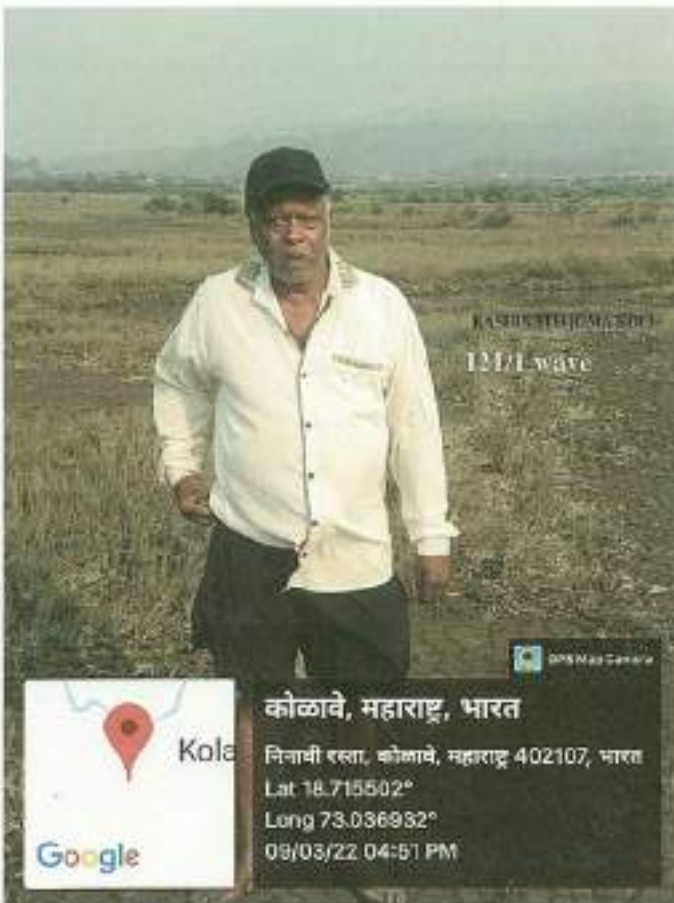
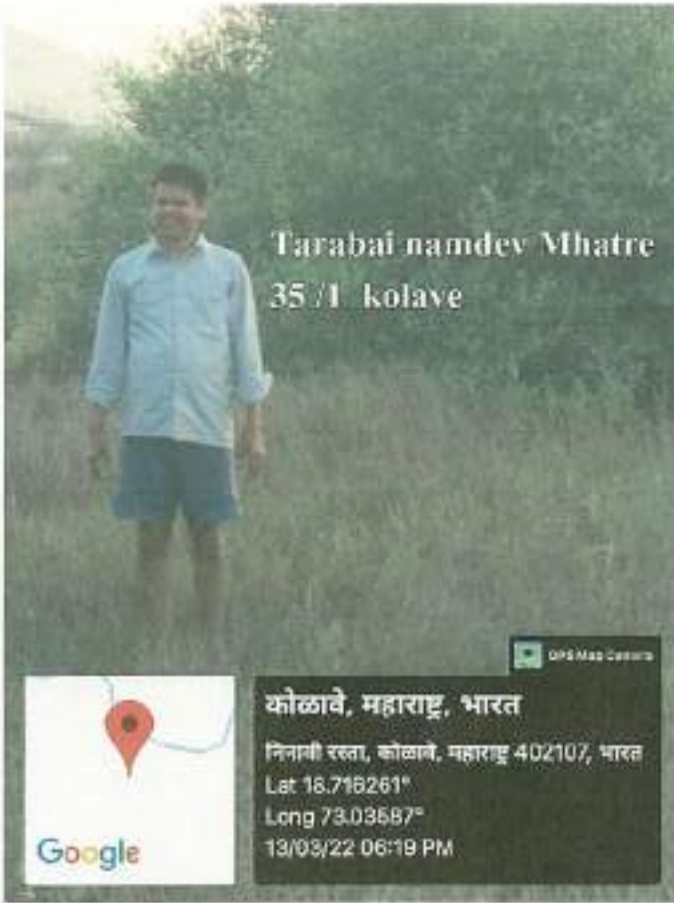






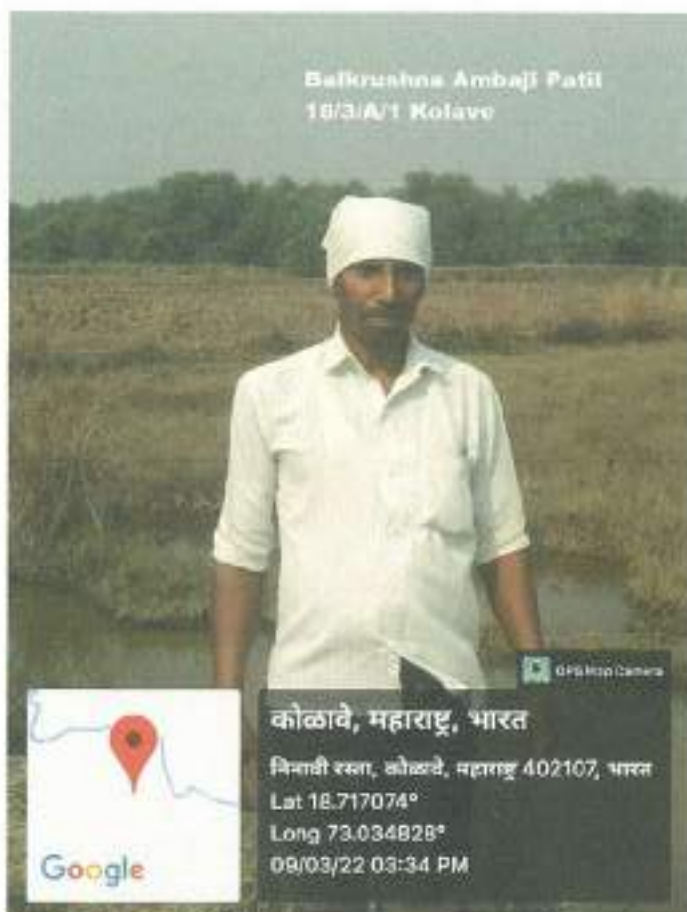








Balkrushna Ambaji Patil  
18/3/A/1 Kolave



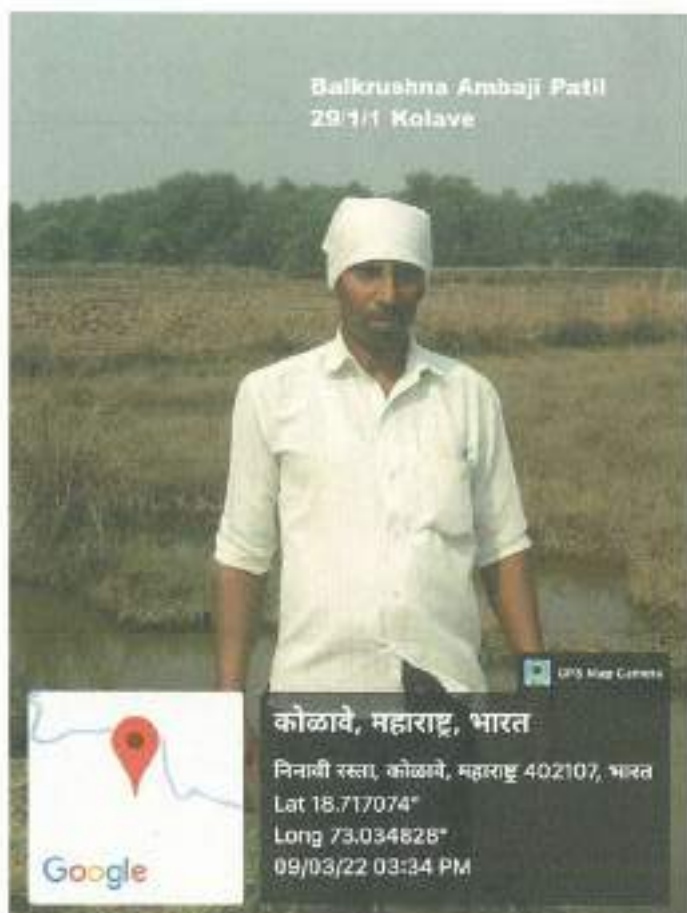
Narayan Moru Mhatre  
54/4/A Kolave

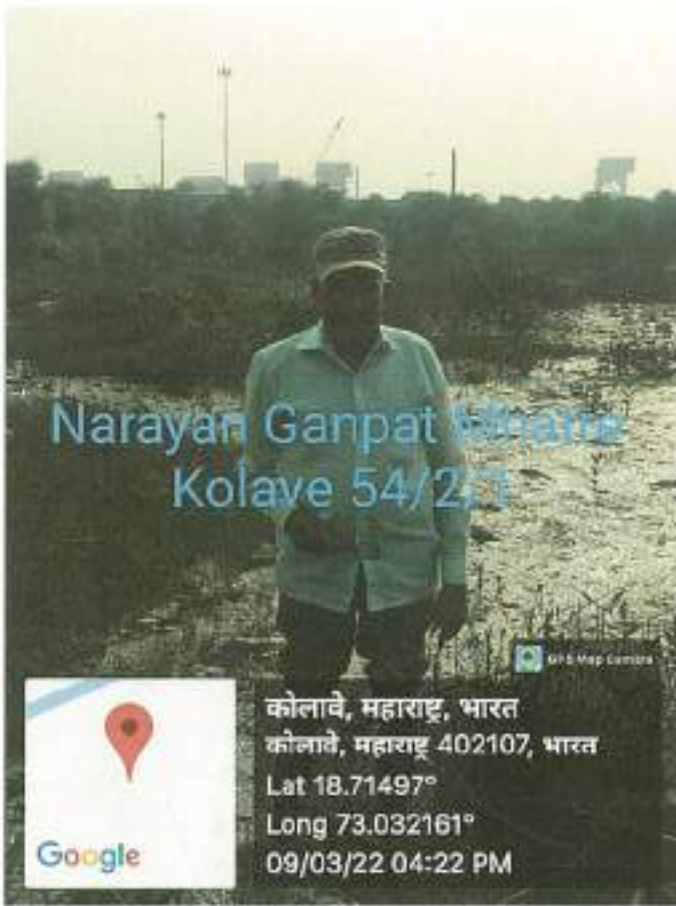


Narayan Moru Mhatre  
54/3/2 Kolave

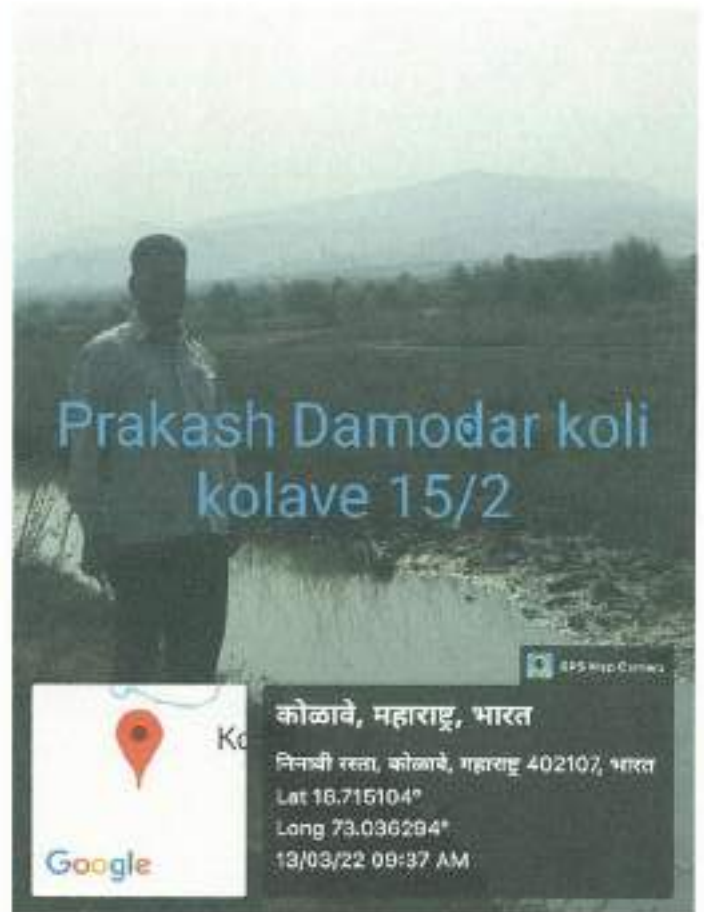


Balkrushna Ambaji Patil  
29/1/1 Kolave











Bhagwan Damodar Mhatre  
Kolave 43/1



कोळावे, महाराष्ट्र, भारत  
कोळावे, महाराष्ट्र 402107, भारत  
Lat 18.713224°  
Long 73.033421°  
09/03/22 04:38 PM

Chandrakant Rambhau Mhatre  
Kolave 10/4



कोळावे, महाराष्ट्र, भारत  
निनावी रस्ता, कोळावे, महाराष्ट्र 402107, भारत  
Lat 18.715832°  
Long 73.034775°  
09/03/22 03:21 PM

Shreekant Chandrakant Mhatre  
kolave 52/3



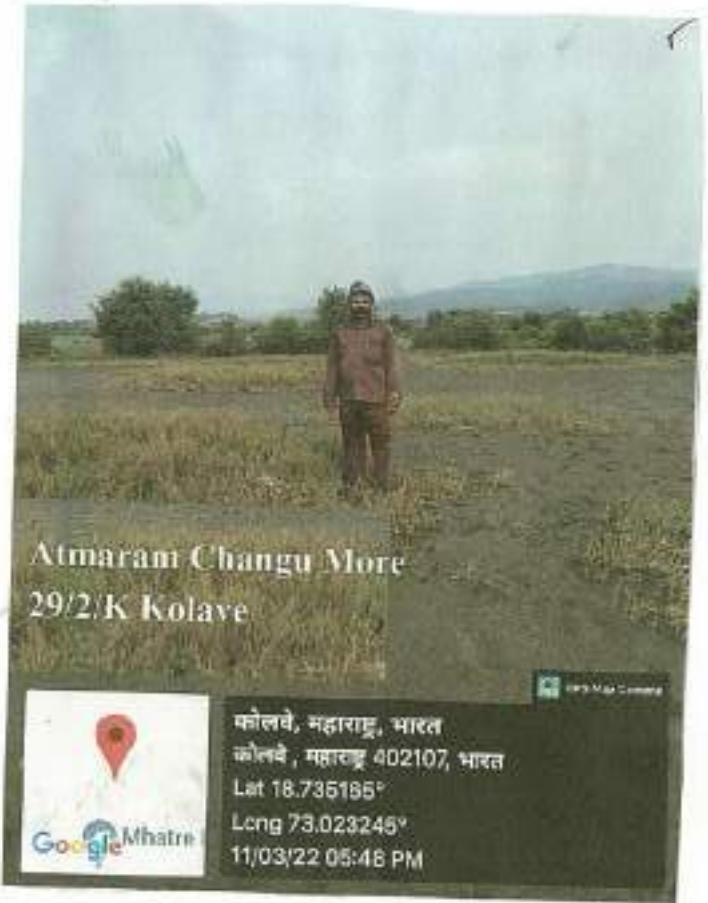
कोळावे, महाराष्ट्र, भारत  
निनावी रस्ता, कोळावे, महाराष्ट्र 402107, भारत  
Lat 18.715222°  
Long 73.036727°  
09/03/22 04:49 PM

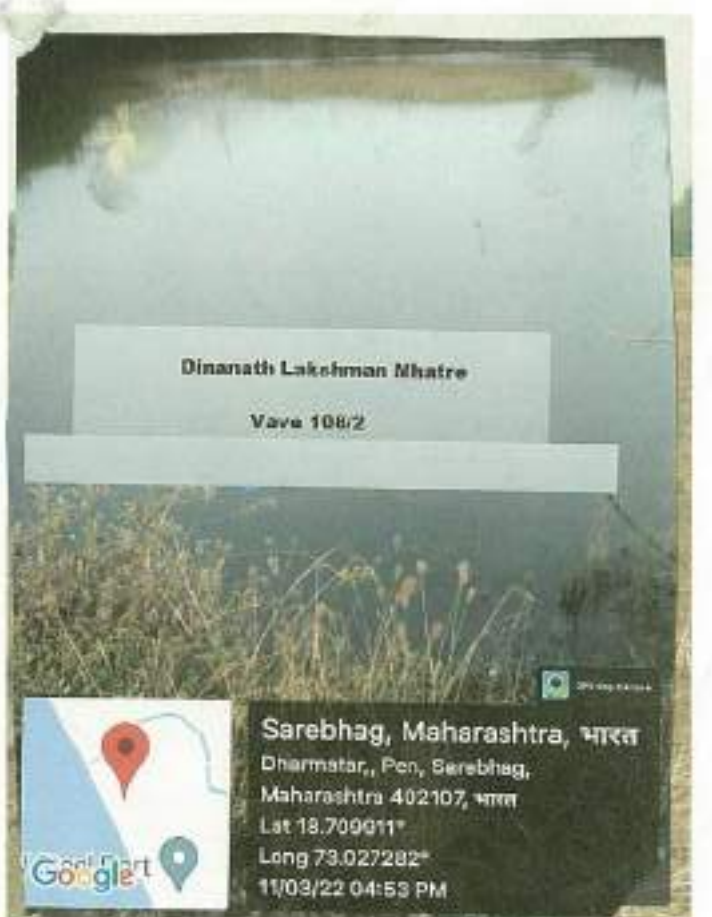
Somnath Kamal Patil  
16/2/1 Kolave



कोळावे, महाराष्ट्र, भारत  
कोळावे, महाराष्ट्र 402107, भारत  
Lat 18.713415°  
Long 73.03314°  
09/03/22 04:33 PM

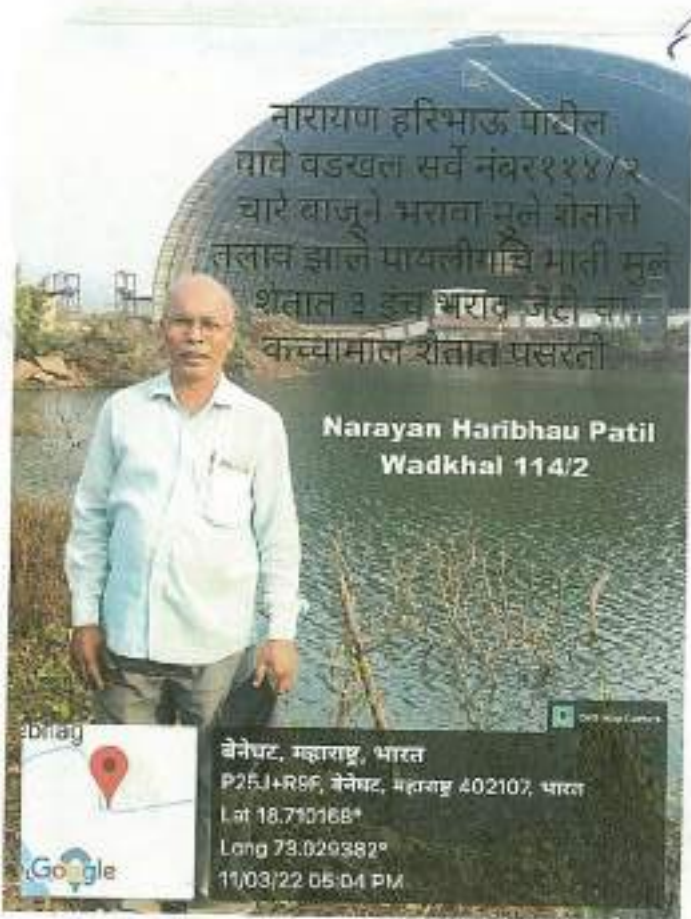








62



218

63



66



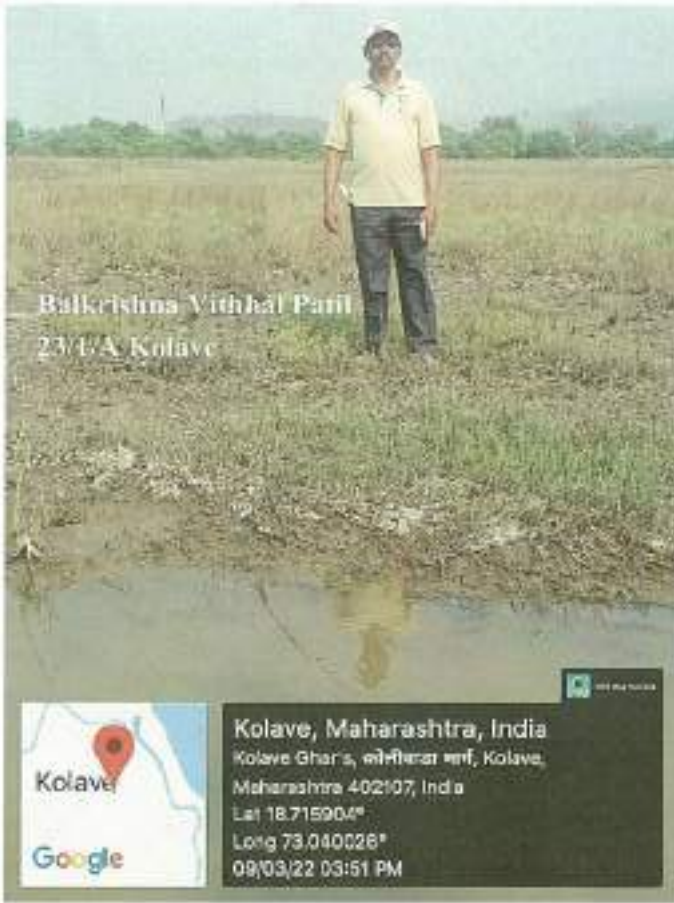
65



55/2

55/1

68



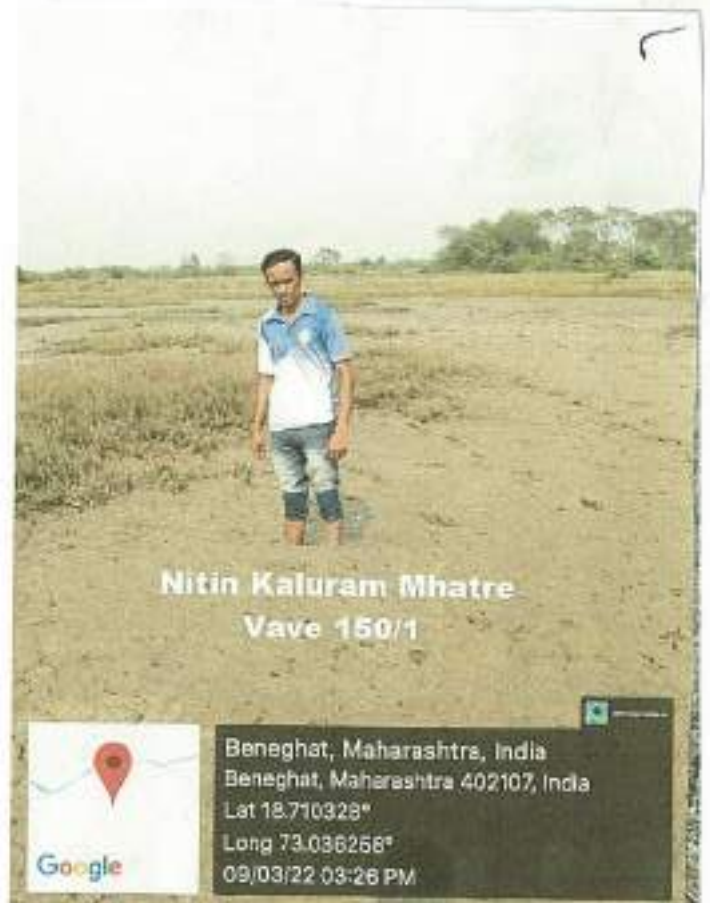
219  
20



67



67



69 220



69



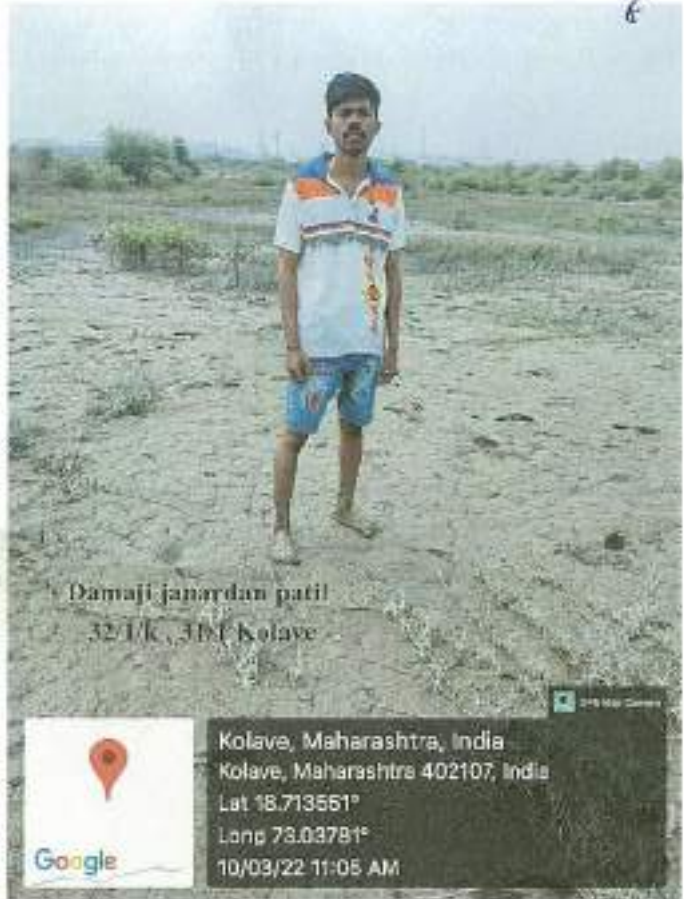
72



71



72



Damaji Janardan patil  
32/1/k, 31/1 Kolave



Kolave, Maharashtra, India  
 Kolave, Maharashtra 402107, India  
 Lat 18.713551°  
 Long 73.03781°  
 10/03/22 11:05 AM

72 221



Damaji Janardan patil  
35/1 - 39/2 Kolave



Kolave, Maharashtra, India  
 Kolave, Maharashtra 402107, India  
 Lat 18.713591°  
 Long 73.036593°  
 10/03/22 11:07 AM

73

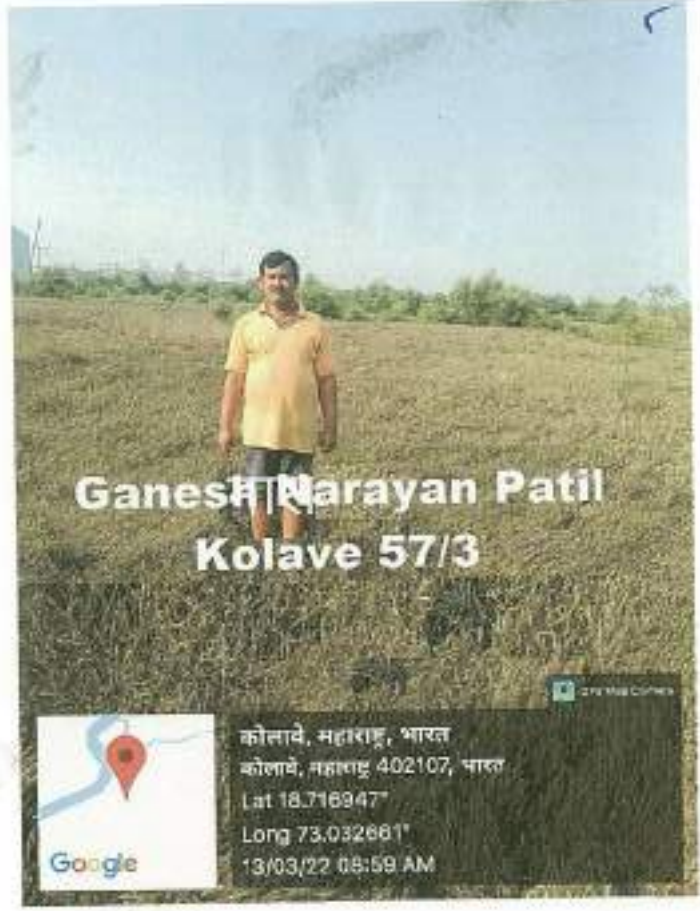


Damaji Janardan patil  
32/1/k, 31/1 Kolave



Kolave, Maharashtra, India  
 Kolave, Maharashtra 402107, India  
 Lat 18.71377°  
 Long 73.035826°  
 10/03/22 11:10 AM

74



Ganesh Narayan Patil  
Kolave 57/3




कोलावे, महाराष्ट्र, भारत  
 कोलावे, महाराष्ट्र 402107, भारत  
 Lat 18.716947°  
 Long 73.032661°  
 13/03/22 08:59 AM





रामा देवजी म्हात्रे १६६/१


 बदखान, महाराष्ट्र, भारत  
 P28W+CX2, बदखान, महाराष्ट्र 402107, भारत  
 Lat 18.710505°  
 Long 73.047182°  
 12/03/22 12:08 PM



168/2/A/2 WAVE  
आजंटीबाई गजानन पाटील


 Beneghat, Maharashtra, India  
 P25V+6C, Beneghat, Maharashtra 402107, India  
 Lat 18.708138°  
 Long 73.041902°  
 10/03/22 10:28 AM



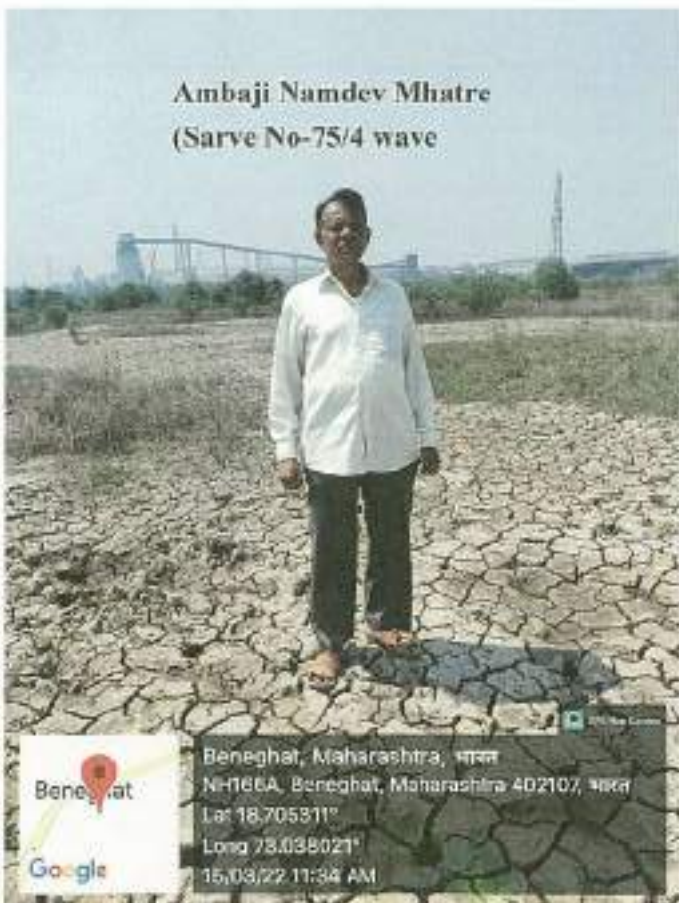
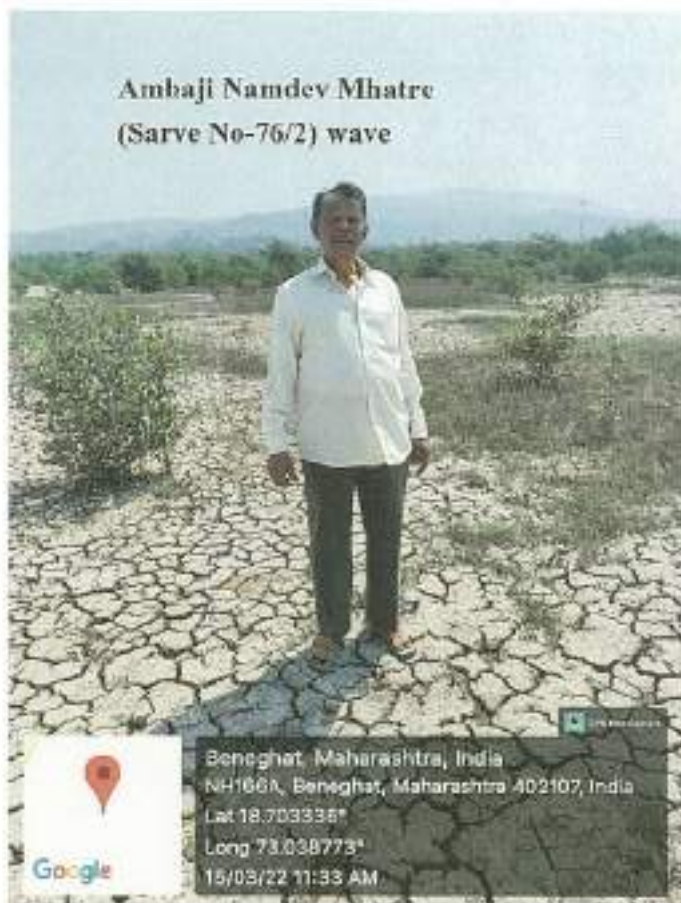
Sitaran Pandu Mhatre  
136/1 wave


 Beneghat, Maharashtra, India  
 NH166A, Beneghat, Maharashtra 402107, India  
 Lat 18.709258°  
 Long 73.038789°  
 08/03/22 02:48 PM



sitaran pandu mhatre  
141/2 wave


 Beneghat, Maharashtra, India  
 NH166A, Beneghat, Maharashtra 402107, India  
 Lat 18.708832°  
 Long 73.038905°  
 08/03/22 02:45 PM



Pinnacule 15

225

### 11.2021 Khardevli, Kharkaravi, Kharghat mangroves

Write a description for your map.



Google Earth

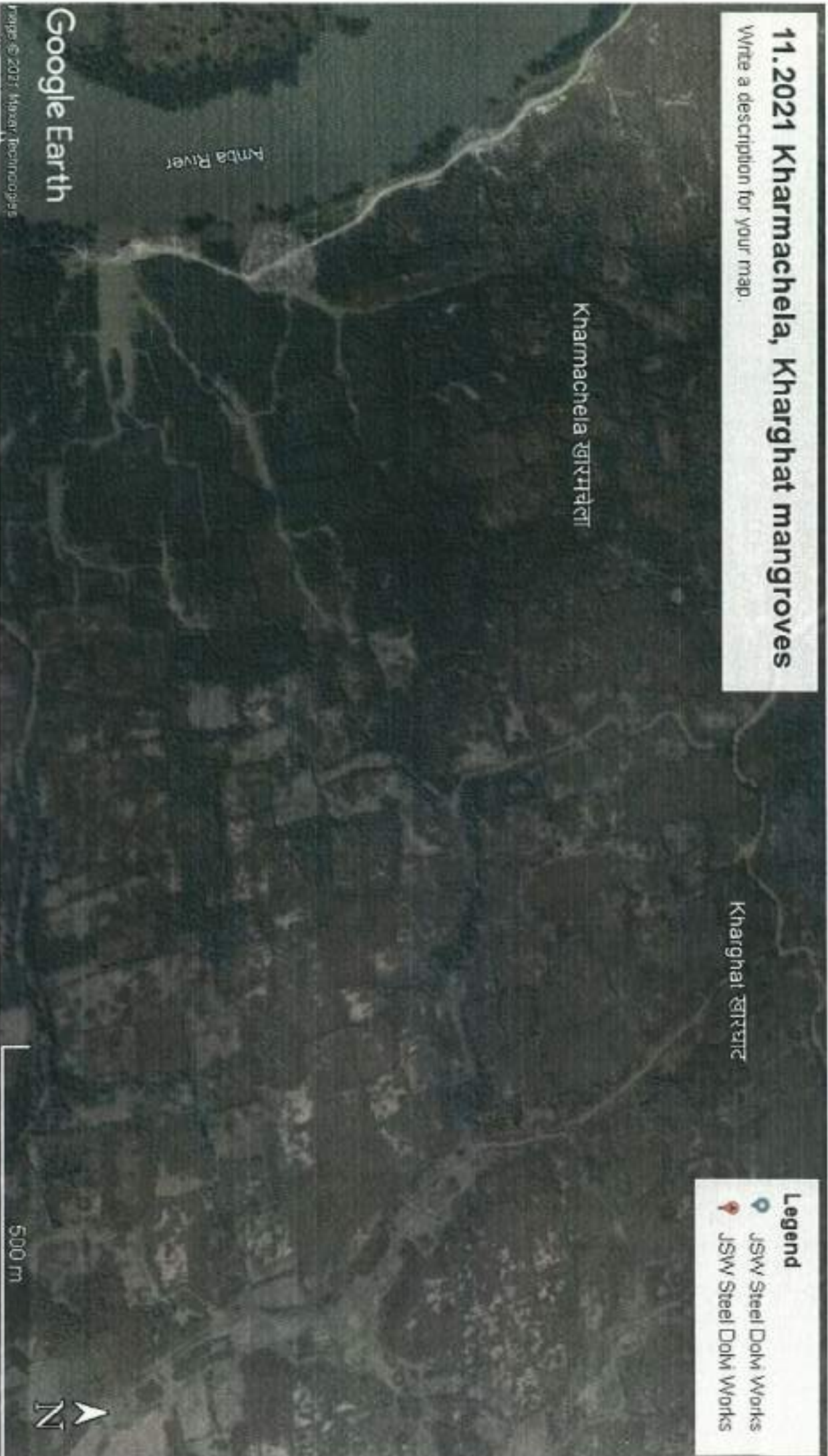
Images © 2021 Microsoft Corporation

300 m



### 11.2021 Kharmachela, Kharghat mangroves

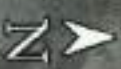
Write a description for your map.



Google Earth

© 2021 Maxar Technologies

500 m

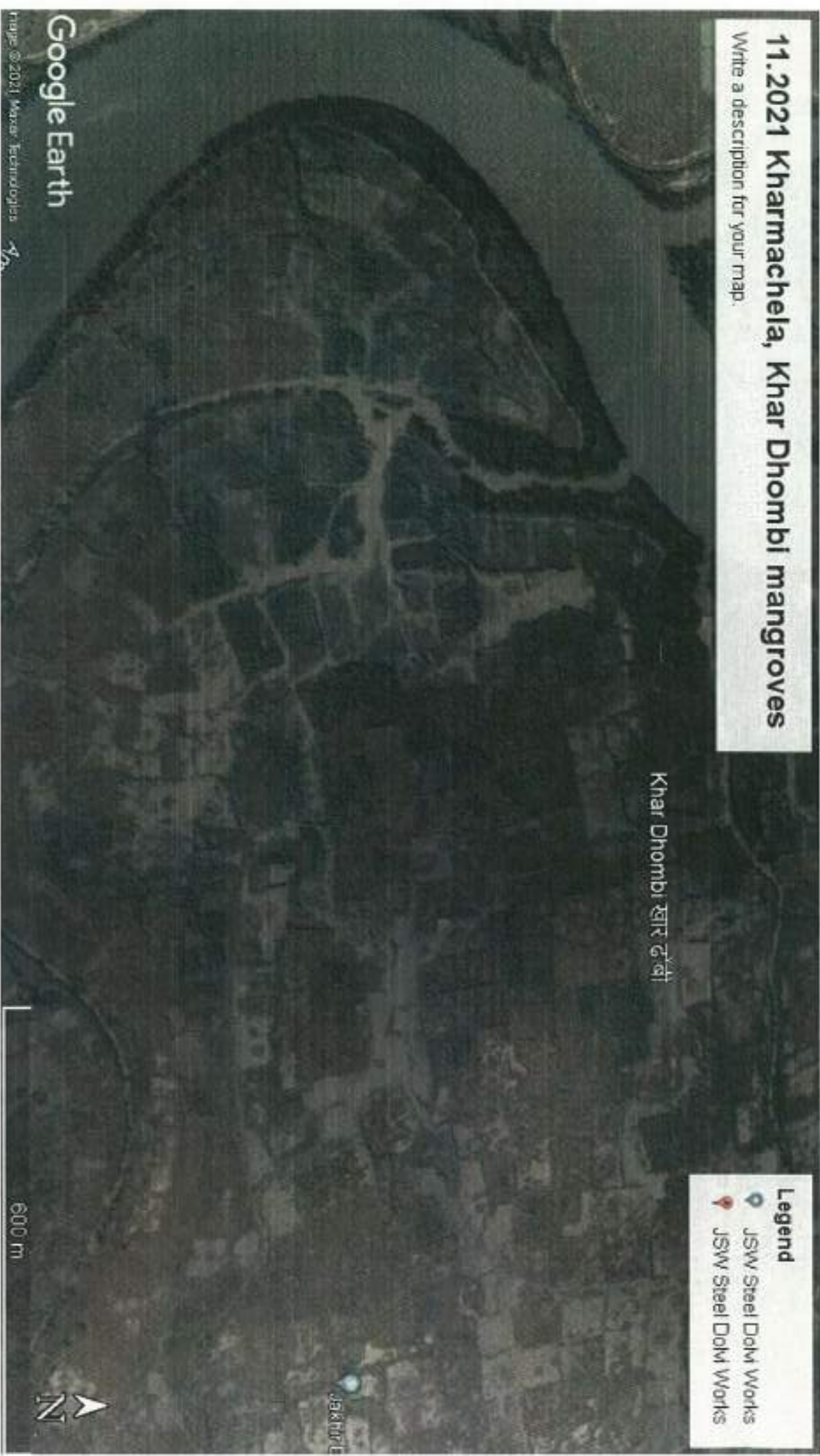


**Legend**

- JSW Steel Dolm Works
- JSW Steel Dolm Works

### 11.2021 Kharmachela, Khar Dhombi mangroves

Write a description for your map.



Google Earth

Images © 2021 Maxar Technologies

600 m



- Legend**
- JSW Steel DDM Works
  - JSW Steel DDM Works

Khar Dhombi खार ढोंबी

Jakhu

March 2022

Write a description for your map.



Google Earth

Images © 2021 Maxar Technologies

Kasurghuntiwadi फसुरगुन्तीवाडी

500 m



### 11.2021 Aakadevi mandir Pandapur mangroves

Write a description for your map.



Google Earth

Image © 2021, Maxell, TerraMetrics

300 m



Old Aai Aakadevi Mandir Pandapur

- Legend**
- JSW Steel Ddm Works
  - JSW Steel Ddm Works

### 11.2021 Jui Habbas mangroves

Write a description for your map.



Google Earth

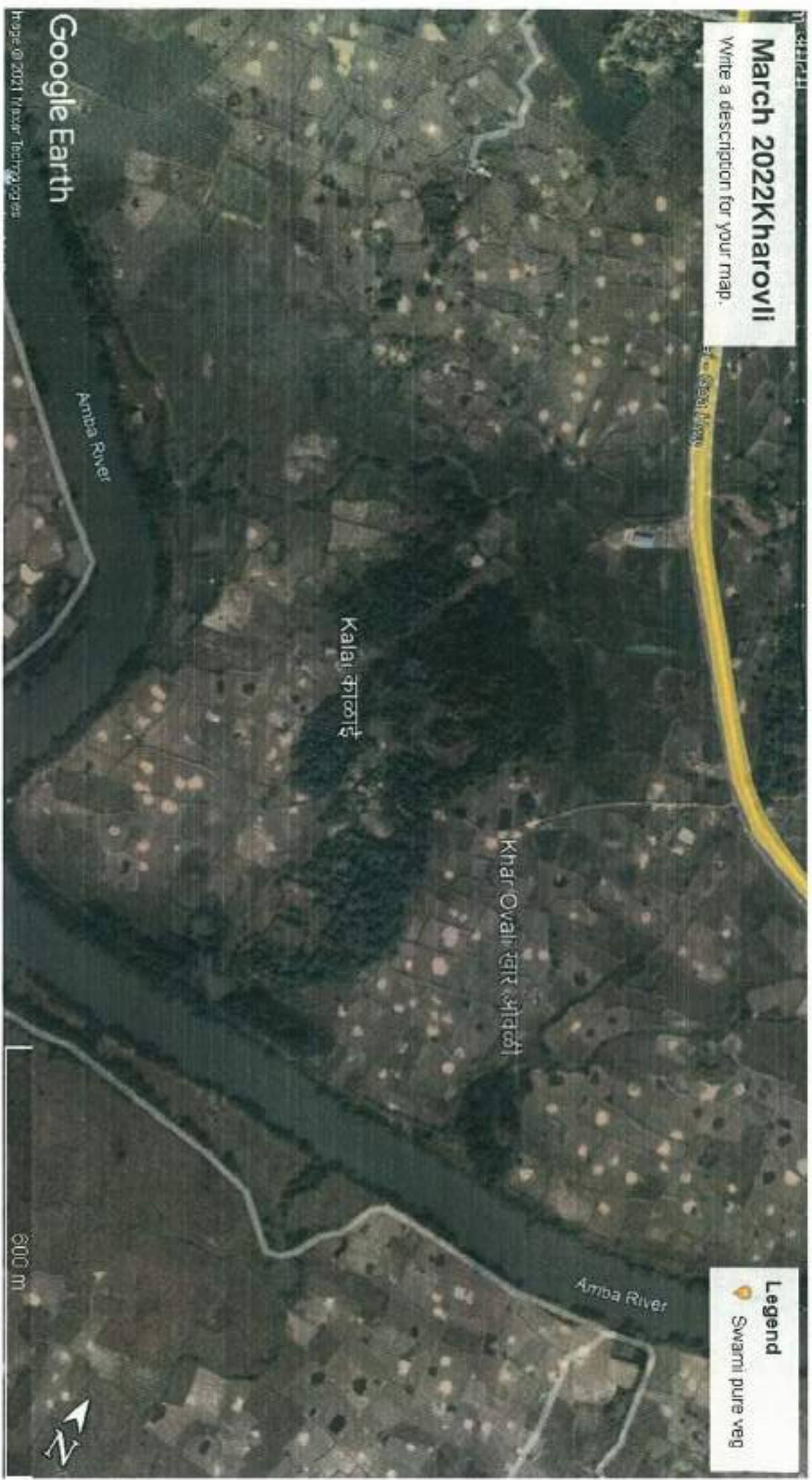
Map © 2021 Maxar Technologies

600 m



**Legend**

- JSW Steel Dalm Works
- JSW Steel Dalm Works



### 03. 2022 SHETPALAS

Write a description for your map.



#### Legend

- PNP Madhyamik Highschool Palas?

Google Earth

© 2022 Google

25

HONEYMAY INN RESORT



samita patil &lt;samitapatil41@gmail.com&gt;

**विषय: मा. राष्ट्रीय हरित न्यायाधिकरण यांनी गठित केलेल्या समितीच्या दि.11/04/2022 च्या बैठकीचे इतिवृत्त( minutes) मिळणे बाबत.**

2 messages

samita patil &lt;samitapatil41@gmail.com&gt;

Wed, Apr 27, 2022 at 10:43 PM

To: mpcbraigad@mpcb.gov.in, SRO Raigad 2 &lt;sroraigad2@mpcb.gov.in&gt;

प्रति, मा. श्री. विहासागर किल्लेदार साहेब, एम.पी.सी.बी, रायगड भवन सीबीडी बेलापूर

अर्जदार :सौ समिता राजेंद्र पाटील 'सुलभा सदन' प्रभूआळी पेण,संपर्क:9096007741,Email: Samitapatil41@gmail.com

विषय: मा. राष्ट्रीय हरित न्यायाधिकरण यांनी गठित केलेल्या समितीच्या दि.11/04/2022 च्या बैठकीचे इतिवृत्त( minutes) मिळणे बाबत.

महोदय, मी सौ. समिता राजेंद्र पाटील मा.राष्ट्रीय हरित न्यायाधिकरण याचिका क्र.165/2020 ची याचिकाकर्ती असून याच याचिकेबाबत न्यायालयाने समिती गठीत केली असून आपण देखील या समितीचे सदस्य आहात. महोदय ,या समितीची बैठक दि.11/04/2022 रोजी जिल्हाधिकारी कार्यालय, रायगड. येथे पार पडली तरी मला सदर बैठकीचे इतिवृत्त मिळावे, ही अत्यंत नम्र विनंती.

आपली  
सौ.समिता राजेंद्र पाटील

Translation:-

To,  
Vihasagar Kiledar Sir,  
M.P.C.B, Raigad Bhawan,  
CBD Belapur.

Applicant,  
Mrs.Samita RajendraPatil,  
'Sulbha Sadan', Prabhuali,  
Pen, Raigad. Contact- 9096007741  
e-mail- samitapatil41@gmail.com

Subject: Regarding getting the 'meeting minutes' of the meeting of committee constituted by the Hon. National Green Tribunal dated 11/04/2022.

Sir,

I Mrs. Samita Rajendra Patil, petitioner of petition no. 165/2020 filed in Hon. National Green Tribunal and the court has constituted a committee regarding this petition and you are also a member of this committee. Sir, the meeting was conducted by committee on 11/04/2022 in Collector's Office, Raigad. I humbly request you to provide the 'meeting minutes' of the meeting mentioned above .

Yours

Mrs. Samita Rajendra Patil